MESSAGE FROM THE LOK SABHA

THE DOCK WORKERS (REGULATION OF EMPLOYMENT) AMENDMENT BILL, 1970

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:-

"I am directed to inform Rajya Sabha that the Dock Workers (Regulation of Employment) Amendment Bill, 1967, which was passed by Rajya Sabha at its sitting held on the 5th December, 1967, has been passed by Lok Sabha at its sitting held on the 10th August, 1970, with the following amendments:-

E JACTING FORMULA

1. Page, 1 line 1, for Eighteenth substitute 'Twenty-first'.

CLAUSE 1

- 2. Page 1, line 4, for '1967' substitute '1970'
- 2. I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 1.1 of the Rules of Procedure and Conduct of Business in Lok Sabha with the request that the concurrence of Rajya Sabha in the sa d amendments be communicated to Lok Sabha."

Sir, I lay the Bill on the Table.

MR. DEPU Y CHAIRMAN: The House stands a liourned till 2 P.M.

> adiourned The House then for lurch at one of the clock.

The House reassembled after lunch at 2 of the clock, the Vice-Chairman (Shri Banka Behary Das) in the Chair.

ANNOUNCEMENT *RE* ARREST OF SHRI BHOLA PRASAD

THE VICE-C HAIRMAN: I have to inform Members that I have received the following telegram dated the 11th August, 1970 from the Sub-Divisional Magistrate, Jamui (Monghy):-

arrested under Section 151 Cr.P.C. and produced before court at 4.30 P.M. on 10-8-70 BQ Halsi Police District Monghyr. He violated the prohibitory orders under Section 144 Cr.P.C. and excited the mob to grab land at village Chhathiair PS Halso. Detailed report in this connection will follow."

MOTION REGARDING THE FOURTH FIVE YEAR PLAN, 1969-74 Contd.

Т. **CHENGALVAROYAN** (Tamil Nadu): Mr. Vice-Chairman, Sir, I was on the penultimate part of my speech and I should like to refer to the very important provision and impact of the Fourth Five Year Plan on the prospects of public sector undertakings. The massive outlay of nearly 60 per cent of the total outlay of the Plan on the public sector investment augurs very well for generating sufficient economic momentum. If it is to sustain the rate of growth, may I, Sir, take this opportunity of most respectfully reminding not only the Government but ourselves, that the public undertakings must turn a new leaf in their career? It has to be recognise that no public sector undertaking in a socialist endeavour can ever to be successful and really purposeful if it does not have, what they call, the autonomy of the Govern ent and flexibility of operation. I hope that those who are in charge of the affairs of this nation would take very serious note of this important expectation of the public undertakings. As it is, these public undertakings with their in-efficiency, inadequate and pitiable per-formance make us feel that they are not so much public undertakings us they threaten to be public undertakers, and let not this Plan be an underwriter of such a calamitv.

Mr. Vice-Chairman, Sir, my next reference will be to the very important provision for agricultural production and output. I have no complaint with regard to the allocation for agricultural improvement, but one thing that strikes me as rather staggering is that this expectation of, what they call, the gestation period, and the effects of the very many minor and major irrigation schemes should not be extended for a period of 20 years but they must be staggered to a period of 10 years. As regards the industrial output and the "Subject 1: nd-grab agitation by CPI expectation of the rate of growth, the average (R) Shri Bhela Prasad M.P. has been rate of growth that we have so far seen does [Shri T. Chengalvaroyan]

not give us sufficient warranty and good faith that this rate could be obtained.

But one point that strikes me rather important is that this question of the industrial rate of progress which is envisaged is almost dovetailed with the rate of agricultural production. For a successful plan agriculture must be the base and industry must be the basis.

The next point that I wish to refer is the impact of the Plan on the prospect of employment. Already we are having a backlog of 11 million unemployed people and this Plan only provides for the absorption of 23 million employed people while the new entrants to this unfortunate field of unemployment will be of the order of 23 millions thereby still leaving 11 millions behind. I do not know whether this Plan has got sufficient stamina in order to absorb within that period this backlog and the residue of the unemployed.

One other point that strikes me very important in this connection is the regional imbalances which is taken note of by the Plan. But I fail to see in the Plan any purposeful reference to tackle this very important question of the regional imbalances. For one thing, there is no identification of the backward areas and backward regions. For another, there is no intensification of the development programmes. But on the whole, this Plan consists of certain very important attempts in very many purposeful directions. I am not an opponent to this Plan. But may I not be critical? I wonder whether this Plan is a vital instrument for the purpose of realising our social objectives, whether this Plan is so drawn up as to give a rate and a developing programme to meet the challenges of the time, whether this Plan is such a conscious and internally carefully thought out Plan consistent, with an efficient programme of exploitation of the resources, whether this Plan will give a new orientation of our socio-economic institutions, whether this Plan will give a rational distribution of the added wealth, whether this Plan has taken note of the noticeable change in the interna-tional climate of economic cooperation, whether this Plan has taken a purposeful direction in regard to the stabilisation of at least the core of family consumption, whether this Plan is drawn up in such a way that we can find a framework of not only time, space and need but we can also be sure that it will bind the Centre and the regions in regard to the realisation of the

Plan purposes. But only one thing I will say and conclude. When this Plan begins to work, we will applaud it when it runs, we will console it when it fails and cheer it when it recovers. I will, as a devotee of the Plan, pray to God—if need be, I will go to Tirupathi—for the success of this Plan.

Fourth Five Year

Plan

श्री शोलभद्र याजी (बिहार) : माननीय वाइस चेयरमैन महोदय, चौथी पचवर्षीय योजना की रिपोर्ट श्रौर प्राइम मिनिस्टर द्वारा जो योजना रखी गई है मैं उमका समर्थन करते हुए योजना के मुताल्लिक कुछ श्रपनी राय देना वाजिब समझता हूं। कल हमारे इस मदन के डिपुटी लीडर, श्यामनन्दन मिश्र जी ने बनाया कि .

श्री सुन्दर सिंह भंडारी : डिपुटी लीडर?

श्री शीलभद्र याजी : हां, विरोधी लीडर हो गये. ठीक है, डिप्टी लीडर तो हमारे थे। ग्रभी तक हम उनको डिपुटिए समझते है। चूंकि वह प्लानिंग के भी मंत्री रह चुके, उनको उसका कुछ ज्ञान भी है, लेकिन मै समझना हूं उस ज्ञान को वह खो रहे हैं। क्योंकि शोहबत का ग्रसर पड़ता है, वे समाजवाद की बात भी करते हैं ग्रौर डाह्याभाई जी से हाथ भी मिलाते है, इस तरह से तो उनका समाजवाद उड़ गया । उनका कहना है कि प्लानिंग की जो योजना है, उससे देश की जनता की कोई भलाई नहीं हो रही है ग्रीर इस तरह से प्लानिंग का कोई महत्व नहीं रह गया है। चिक वे श्रव प्लानिंग मिनिस्टर नहीं रहे तो उसका महत्व भी जाना रहा। लेकिन मैं उनसे कहना चाहना हू कि यदि उनकी समाजवाद मै ग्रास्था है, यदि वे उसमें विश्वास रखने वाले हैं. तो सब जानते है, हमारे राजनारायण जी भी जानते हैं कि जब तक योजना नही होगी, प्लानिग नही होगा तब तक समाजवाद की स्थापना नही हो सकती है। मै इस वात को भ्राज ही नही कह रहा हूं, बल्कि पहले से यहा पर ग्रौर बाहर भी कहते ग्रा रहा हूं, जब से हम ब्रिटिशों के साथ ग्राजादी की लड़ाई लडते ग्रा रहे थे, तब से यह बात कह रहा हूं। जिस ममय 1928 में हरिपुरा में काग्रेस का सैंशन हम्रा था उस समय नेता जी सुभाष चन्द्र बोस ने पडित जवाहरलाल नेहरू की ग्रध्यक्षता में प्लानिंग कमेटी बनाई थी। उसकी कितनी ही सब कमेटियां बनी थी। उस समय ग्रध्यक्ष पद से भाषण

करते हुए नेता जी सुभाप चन्द्र बोस ने कहा कि जब हमारे हाथ में आजादी भ्रा जायेगी तब हम इस देश में समाजवाद की स्थ पना करेंगे । समाजवाद की स्थापना कैमे होती है, वह जमीन का बंटवारा करके नही होती है। उन्होंने कहा था कि हमें सब चीज का समाजीकरण करन होगा। खेती का, कल-कारखानों का और सब तीज का समाजीकरण करना होगा । ये चीजं खेती के बंटवारे से हल होने वाली नहीं । यदि सही मानो में समाजवाद चाहते हो तो एक इब जमीन भी किसी के पास फालत् नहीं रहेगी, न किसी के पास कल-कारखाने रहेगे, क्योंकि मारी की सारी ये ची जो समाज के पाम चली जायेगी।

लेकिन हमारे भ रतवर्ष में हमारे नेताओं ने सभी यह तय किया है, जमोन की सीलिंग कर दी है। जिनके पास ग्रभी 200, 100 एकड जमीन है, उन्हे केवल 25 एकड जमीन दी जायेगी । स्रभी तो प्राइवेट सेक्टर भी चल रहा है श्रौर ःस तरह से देश में मिक्सड इकोनोमी चल रही है। इस त ह की चीज ज्यादे दिना तक चलने वाले नहीं है। इसिव ए हमारे प्लानिंग की जो रूप रेखा ग्रभी तैयार होती है वह मिक्सड इकोनोमी की है ग्रौर मिक्सड इकोनोमी के समाजवाद नही हो सकता है। इसलिए मैं प्रपनी सरकार से कहना चाहता हू कि हम प्लानिग स्राज से नहीं कर रहे है, बल्कि जब से स्राजादी की लड़ाई चल रही थी तब से हम इस प्लानिंग की क्य रेखा तैयार कर रहे थे। उस समय हमने कहा था कि जब हमारा देश आजाद हो जायेगा तो हम अपने देश में समाजवाद की स्थापना करेंगे । लेकिन मैं यह कहना चाहता हूं कि इस समय जो हमारी नीति है, जो मिक्सिड इकोनोभी की नीति है, उससे काम चलने वाला नही है। इसिलए मेरा यह निवेदन है कि ग्रागे के लिए जो हमारी य'जन। बने उसमें इस बात का खयाल रखना पड़ेगा।

हमारे जो स्वतन: पार्टी के लोग हैं, जो जनसघ के लोग हैं, वे इस समाप हमा रहे है। वे क्यों हसते है ? (Interruptions) वे इसलिए हमते हैं कि वह इस प्लानिंग को एक मजाक समझते है। वे लोग पुराने दिमाग के है और दिकयानुसी रोग है। वे इस बात को समझ नही रहे हैं कि हमारे दे। ने अभी कितनी तरक्की कर ली है। हमें उन्हें इस बात के लिए समझाना पड़ेगा। यदि

देश में समाजवाद की स्थापना नहीं होती। देश में जो इस समय विषमता है, उमका खात्मा नही होना है तो देश उन्नति रहीं कर सकता है। तो देश के इन्टरेस्ट में जो हमारे बुजुर्ग नेता है, जिन्होंने ग्राजादी की लडाई मे भाग लिया था, उन्होंने उस समय प्लानिग की योजना बनाई थी ग्रीर कहा था कि जब हमारा देश ग्राजाद हो जायेगा तब हम इस देश मे समाजवाद की स्थापना करेगे । लेकिन जिस गति से ग्राज समाजवाद की स्थापना हो रही है, जिसे हम पार्लियामेटरी मेथड कहते है, उससे इस देश में समाजवाद की स्थापना करने में देर लगेगी।

Plan

हमारे जो मित्र यह कहते है कि तीन योजना बन चुकी है लेकिन जनता को भ्रौर देश को इससे कुछ फायदा नहीं हुग्रा है, वे गलत बात करते हैं । वे न मालूम हिन्दुस्तान में रहते है या किसी ग्रौर देश में रहते हैं, जिससे उनको यहा की तरक्की दिखालाई नही देती है। ग्राज हमारे देश मे कितने ही कत-कारखाने लग गये है, बिजली पैदा हो गयी है, किनना स्रन्न पैदा हो गया है, क्या ये लोग इन चीजों को नहीं देख रहे है,। इसके साथ ही साथ मैं यह भी कहना चाहता हूं कि जहाँ हम इन क्षेत्रों में प्रगति कर रहे है वहां हमारी आबादी भी दूगनी, तीगनी ग्रीर चौगुनी होती जा रही है। ग्राज देश में ग्राबादी बढ़ाने की रफ्तार तेज हो रही है। ग्राज हमारे मामने यह भी एक मुसीवत है। जब देश का विभाजन हुन्ना था उस समय हमारी भ्राबादी करीब 40 करोड़ की थी,. जिसमें से 31 करोड़ तो इधर रह गये ग्रौर ग्रौर 9 करोड उधर चले गये। ग्रब हमारे देश की इस ममय ग्राबादी करीब 54 करोड़ तक पहुंच गयी है। एक एक प्लानिग योजना में म वर्षों में हमारी स्राबादी के करीब एक करोड़ या डेढ करोड़ लोगों को गौकरी दी जा सकती है। तो न्नाप जो यह हमारे देश में बेरोजगारी की समस्या के बारे में कहते हो कि इसका ममाधान होना चाहिये, तो जिस रफ्तार से हमारी ग्राबादी बढ़ रही है, उससे यह समस्या ग्रीर भी जटिल होती जा रही है। म्राज भ्रमेरिका भ्रौर रूस की जितनी भ्राबादी है, उतनी हम इजाफा करते जा रहे हैं।

लोग कहने हैं कि ग्रन्न की कमी है, इस चीज की कमी है। जितनी उन देशों की ग्राबादी है उतनी हमने

[श्री शीलभद्र याजी]

प्लानिग पीरियड में खाने वालो की जमात इकट्ठी कर ली है। हमारे कतिपय सदस्यों ने कहा कि मैन पावर भी एक धन है। हम भी समझते है कि धन है स्रौर हमको नाज है उस पर और ग्रगर चीन की बान ग्राती है तो हमारी भी जनसंख्या है, लेकिन जनसख्या का उपयोग कैसे हो रहा है? जनसंख्या का उपयोग हम ठीक ढग से नहीं कर रहे है ? श्राप लोग डेमोकेमी जिन्दाबाद-मर्दाबाद के नारे लगाना शुरू कर दोगे, लेकिन जहा रेजीमेन्टेशन है, वहां कोडे से काम होता है। यहा इतनी ग्राजादी श्रीमती इन्दिरा गाधी ग्रौर उनके पिता जी ने दे रखी थी और दे रखी है कि स्राज कितने ही लोग जो चाहते है, बोलते है। कही द्निया मे इतनी स्राजादी नहीं है। नतीजा यह होता है कि उस मैन-पावर से हम कोई काम नहीं ले रहे हैं। ग्रगर हम मुल्क की बैहतरी चाहते है, सबमुच समाजवाद चाहते है तो यह जो 54 करोड़ की बड़ी भारी सेना हिन्दुस्तान मे है, इस पर हम नाज करते है, इसको कैसे इस्तेमाल किया जाय, प्लान के लिए, योजना के लिए यह देखा जाय। प्लानिग कीन चलाता है, ब्राफिसर लोग जिन्हे समाजवाद की ए, बी, सी, डी का ज्ञान नहीं, उन्हीं पर हम आश्रित रहते हैं, लेनिन ने यह गलती नहीं की, लेनिन ने जब समाज का समाजीकरण किया तो उसका भार ब्युरोकेट लोगों को नहीं दिया, उमने उन्ही पंजीपतियो को, जिनका कल-कारखाना लिया था, उन्हीं को बड़ी फेट सेलरी दी मेनेजमैंट करने के लिए, क्योंकि उनको तजुर्बा था, ग्रनुभव था। **ग्राई**० सी० एस० लोग क्या जानते है, वे एडिमिनिस्ट्रेशन कर सकते है, लेकिन यह बिजनेस का हाल वे क्या जाने। इसलिए ब्राज पब्लिक मे हम जो मुनाफा नही कर रहे है, उसमे मौलिक परिवर्तन करना पडेगा, जो स्रनभवी है, जो तजुर्बेकार है. जिनको विजनेस चलाने का, म्रामदनी करने का, प्रोडक्शन बढ़ाने का <mark>ज्ञा</mark>न है उनको रखना चाहिये। हम राष्ट्रीयकरण करे श्रौर जो बहुत से हिन्दुस्तानी पुत्रीयित लोग है, अनुभवी लोग है, उनको बड़ी-बडी तनख्वाहे देकर उनमे काम ले तो वे भी ख्ग रहेगे। ग्रभी वे समझते है कि उनका सब कुछ चला जायेगा। वे भूखो मरेंगे। इसलिए जो राष्ट्रीयकरण की नीति है, उसको जल्दी से जल्दी तीव्र होना चाहिए। इसके अलावा जो आर्थिक नीति है उसमे भी मौलिक परिवर्तन की श्रावश्यकता

है । इस तरह के एमेडमेट ग्राए है, जैसे हमारे **सरदे**साई जी का। जो हमारी ग्राधिक नीति चल रही है, जो मिक्सड इकानामी है, वह इतने दिन चलती रही क्या वह दूषित नहीं है ? मै समझता ह कि यह दूषित नीति है, इसको छोडने की स्नावश्यकता है। कास्टीटय-शन में एमेडमेंट करके जो यह कम्पेनसेशन का कलाज है, इसको हटाना चाहिए । इडीविजम्रल गाय रखें, भैस रखे, जमीन रखे, लेकिन फंडामेटल राइट टु लूट दि पीपूल्म कल-कारखाने रख कर वह नही रहना चाहिये। उसमे अभी तक मौलिक परिवर्तन नहीं हुआ। है सामाजवादियों के रहते हुए। ग्रभी मौका है, समाज-वादी लोग ज्यादा है, राइट रिएक्शन उतना नही रहा है, लेकिन ग्रा रहा है। इसलिए जल्दी से जल्दी परिवर्तन करके सभी चीजों का समाजीकरण यदि हम करे भौर त्रनुभवी लोगो को, पूंजीपतियों को—-उनसे कारखाने लेने के बाद--बड़ी-बड़ी सेलरी देकर रखे जिससे प्रोडक्शन बढे, जैसा कि लेनिन ने किया। श्रीमती इन्दिरा गांधी को उसका अनुकरण करना चाहिए। कई लोग कहते है कि हम भास्को से इन्मपिरेशन लेते है। दुनिया में जो भी श्रच्छा काम करे हमें उससे इन्सपिरेणन लेनी चाहिये, यदि रणया ग्रच्छा काम करे, किसी समस्या का समाधान करे तो हमें रशया का भ्रनुकरण करना चाहिए। समाजवाद की एक प्रणाली है। स्रौर वैज्ञानिक ममाजवाद के लिए यदि हम रशया से इन्मिपरेशन लेते है, तो हमे खुल कर कहना चाहिए कि हम लेते है, बुरी बात नहीं है, हम दिकयानुसी नहीं रहना चाहते, पीछे नहीं रहना चाहते। इसलिए इस कांस्टीट्यशन में मौलिक परिवर्तन करना स्रावश्यक है। जो कल-कारखाने चलते है, पब्लिक सेक्टर में उनका मैनेजमेट लोगो दीजिए, को वही कल-कारखाने वाले पुजीपति लोग है, जिनका छीना, उनको दीजिए, उनको वहा बैठाइये। ग्रीर इतनी सेलरी दीजिए कि उसको मलाल न हो कि हमारी संपत्ति चली गयी। इसके लिए कभी-कभी राजे महाराजे हल्ला करते हैं ग्रौर उसी तरह से पुंजीपित भी हल्ला करते है स्त्रीर इसलिए ही हमारी ग्रार्थिक नीति में मौलिक परिवर्तन की ग्रावश्यकता है ग्रौर इस के लिए ग्रावश्यक है कि सब लोगो की सपत्ति का मोह छोडना पड़ेगा स्रौर उसके साथ-साथ जो हमारी नीति है वह तीव होनी चाहिए स्रौर हमको यह कोशिश

करनी चाहिए कि ो पिछड़े हुए क्षेत्र है उनकी तरक्की हो । जैसे हिल एरियाज है, वहा ग्राज पाकिस्तान ग्रौर चीन के एजेंट है, ंसे नेफा है, असम है, मणिपुर है श्रौर त्निपुरा है, गढ़वाल और हिमाचल के क्षेत्र है, उन के लिए प्लानिंग कमीशन ो कोशिश करनी चाहिए कि वहां ज्यादा से ज्यादा ऋार जल्दी से जल्दी विकास का काम हो सयह नहीं कहता कि देश के ग्रौर दूसरे भागों में विकास का काम नही होना चाहिए, लेकिन जब हमको वहा ाने का मौका मिलता है तो हम देखते हैं कि बीस-र्ब म सान हो गयें वहां एक भी इन्डस्ट्री नहीं लगी, एक भी कारखाना नहीं लगा। वहां के लोग ऐसा ममझते है ि इस ब्राजादी का हमको फायदा क्या। तो ग्राज वा होस्टाइल एलीमेट्म है जो चीन से भ्रौर पाकिस्तान से मिले हुए है भ्रौर भ्रपनी फौजें बना कर लोगो को, वहा की जनता को बरगलाते है। उन को दबाने के लिए हमारे प्राइम मिनिस्टर को ज्यादा ध्यान देना चाहिए। अभी तक वहा कोई इन्डस्ट्री नही लगी है, सिर्फ लो इहाफ की स्कीम बनी है। वहा के लिए तरह-तरह वं स्कीमे आ रही है। वहां बांस है, मैगो है और उम्की बिना पर वहा पेपर की इंडस्ट्री लग सकती है, वा सीमेन्ट का कारखाना लग सकता है, लेकिन भ्रभी ⊟क वहा कुछ नहीं किया गया। तो इन शब्दो के साथ में सरकार से गुजारिश करूगा कि हमारे समाजवाद की गति वहुत धीमी है। यह ठीक है कि पार्लियामेटरी पद्धति में काम की गति धीमी होती है। लेकिन जनरा ने जो ग्राप पर विश्वास किया है बैको के राप्ट्रीयवरण के बाद, उसेध्यान में रख कर ग्रगर हम ग्रपनी ःति तीव्र नही करेगे तो एवाम ग्रौर जनता हमको माक नही करेगी ग्रौर सरकार को नी माफ नहीं करेगें। इसलिए हमारी गिन और तीव होनी चाहिए । ग्रार क्या जनसंघ वाले वोलते है ग्रौर क्या स्वतत्न पार्ट वाले बोलते है ग्रीर क्या काग्रेम वाले बोलते है इस ही परवाह हमको नही करनी चाहिए। उनको अपने भ्र'ने एलान करने दीजिए लेकिन हमारे समाजवाद की गित तीव्र होनी चाहिए। ऐसा होने पर ही हम भ्रपनी यो ाना को पूरा कर सकेगे भ्रौर इन चाश्रो-मात्रो को भी तो दबा सकेगे। हमारा उनसे एक ही झगड़ा है। हम पालियामेंटरी पद्धति से समाजवाद की स्थापना कर ा चाहते है स्रौर यह बात चास्रो-मास्रो को पसद नही । ब रृ दुनिया भर में समाजवाद का डिक्टेटर

बनना चाहता है । (Interruption) वह श्रपने से भाग जायेगा। उसका हमसे झगड़ा यही है कि हम अपनी लेबोरेटरी में पार्लियामेटरी पद्धति से सामाज-वाद की स्थापना करना चाहते है ग्रौर इसमें ग्रगर हिन्द्स्तान कामयाब हो गया तो उसको लीडरी नही मिलेगी। झगड़ा सिर्फ इस बात का है। तो आप जैसे दकियानुसी लोगों से भी मैं कहता हूं कि स्राप जनता को देखिए, भ्राप एवाम को देखिए स्रौर स्रपनी पार्टी के जो उमूल हैं उनको बदलिए ग्रौर सारे हिन्द्स्तानियों को ग्रौर स्वतव पार्टी को भी ग्रपनी नीति बदलनी चाहिए जो घड़ियाली स्रासु वहाते है। वे स्थिति को समझे ग्रौर ग्रमली ग्रामु बहाये। हमारे मिश्र जी ने कहा कि माइनारिटी की सरकार है। माइनारिटी क्या है। पार्लियामेटरी पद्धति में वोट होता है। चवालिस चवालिस बार वाटिंग हुई, सारे प्रयत्न किये ग्रापने लेकिन सरकार गिरी नही, फिर भी ग्राप कहते है कि माइनारिटी की सरकार है। उधर बैठ गये तो माइनारिटी की सरकार कहने लगे। तो मैं कहना चाहता हू कि यह माइनारिटी की सरकार नही है। भ्राज जो तरक्की पसद लोग हैं, जो समाजवादी है उनको एक होना पड़ेगा ग्रौर नही तो राइट रिएक्शन होगा श्रौर ग्रगर वह हो गया तो तमाम समाजवाद हवा हो जायेगा। उसमे राजनारायण जी को भी जाना होगा स्रौर हम लोग भी उनके साथ चले जायेगे, तो यह समाजवाद चलने वाला नहीं है। इसलिए राइट रिएक्शन के साथ गठबंधन मत कीजिए। कभी-कभी राजनारायण जी भी बहक जाते है। इसलिए देश के इटरेस्ट मे, योजना के इटरेस्ट में ग्रौर समाजवाद के इटरेस्ट मे तमाम तरक्की पसद लोगो को इकट्ठा हो कर समाजवाद की गति को तीव्र करना चाहिए। इन शब्दो के साथ योजना की जो रिपोर्ट रखी गयी है चौथी पचवर्षीय योजना की, उसका मैं समर्थन करता ह । जय हिन्द ।

डा० भाई महाबीर (दिल्ली) : उपसभाध्यक्ष, महोदय, चौथी योजना का अतिम रूप हमारे सामने है। पता नही इस योजना के नियोजन के किन गुणों के बारे मे अभी हमारे मित्र श्री शीलभद्र याजी कुछ व्याख्या कर रहे थे, किसी को दिकयानूसी कह दिया...

श्री शीलभद्र याजी: ग्रापको कहा।

डा० भाई महावोर: ठीक है, आपके पाम जो है वहीं देंगे।... किसी को कुछ और कह दिया, लेकिन यह सब कहने के लिए उन्होंने इजाजत कहां से ली इसके बारे में उन्होंने बता दिया कि नेहरू जी ने हमें यह इंजाजत दी थी कि हम सिर्फ बोले ही नहीं बकवास भी कर सकते हैं। मैं उनके शब्द दुहराता हूं। मेरे शब्द होते तो किसी को आपित हो सकती थी। लेकिन उन्होंने जो कुछ कहा उस पर मैं ज्यादा ध्यान देने की आवश्यकता नहीं समझता।

श्रीमन, जो चौथी योजना हमारे सामने स्राई है उसके कुछ पहलुओं की स्रोर मैं सरकार का, प्रधान मंत्री महोदया, का ध्यान आकृष्ट करना चाहता है। बहन बार यह कहा जाता है कि झुठ तीन प्रकार का होता है, एक तो झठ, एक सफेद झठ श्रीर तीसरा साख्य झठ। a lie, a white lie and a statistical lie. यह तीसरे प्रकार के झूठ का ग्रगर किसी को उदाहरण चाहिये था तो उसके लिए उसको ज्यादा दूर नही जाना पडेगा, हमारी इस योजना के जो स्रांकड़े है उनके स्रन्दर हमें इसके उदाहरण मिल जायेगे। सबसे पहली चीज तो मै यह कहना चाहना हं कि झठ जिसको हम बोलचाल में कहते है, उस रूप में चाहे यहां न भी हो तो भी जब हम जो चीज कहते है उसे इस ढंग से कहते है कि जो बात सामने जानी चाहिये वह न जाय और जो बात जाय यह वास्तविकता से अलग हो तो मैं उसको झुठ की परिभाषा में शामिल करता हूं। हमारी सरकार की जो प्लानिंग कमिशन की योजना हमारे सामने ग्राई है, उसमें राष्ट्रीय स्राय के स्रांकडों की स्रोर मैं ध्यान श्राकिपत करता हूं। राष्ट्रीय ग्राय के जो श्रांकड़े तीसरी योजना में दिये गये वे 1960-61 की कीमतो के थे।

श्रीमती विद्यावती चतुर्वेदी (मध्य प्रदेश) : 1960– 61 के, कुछ समझ में नहीं श्राया।

डा० भाई महाबीर: 1960-61 की प्राइसज के। ग्रौर मैं ग्रादरणीय सदस्यों से ग्रौर सदस्यों से निवेदन करुगा कि जो बात समझ में नहीं ग्राय उनको समझने की कोणिण करे।

श्री नेकीराम (हरियाणा) : यह समझ मे नहीं स्राता कि ग्राप कुछ बोल भी रहे है। डा॰ भाई महावीर : भ्रापको जो समझ में नही स्राये उसे सीखने की कोशिश कीजिए।

श्री नेकी राम : उपसभापित जी, दूसरों को ग्रौर हर एक को यह सिखाते हैं...

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Do not try to have a running commentary. I request you not to look at them.

श्री नेकीराम : यह दूसरो को, हर एक मेम्बर को कहते हैं ग्रौर हमने यह छोटी सी चीज पूछी कि ग्राप क्या बोल रहे हैं .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): You can reply when you speak.

डा० भाई महाबीर : श्रीमन, 1960-61 की कीमनो के स्राकडे तीसरी योजना मे देने की स्रावश्यकता नहीं थी जब कि उन ग्रांकड़ों के ग्रनमार जानकारी भी पूरी इकट्ठी नहीं की जा सकी थी। 1968-69 में, इस योजना में, चौथी योजना में जो राष्ट्रीय ग्राय के म्रांकड़े दिये गये है, वह 1968-69 की कीमतों के दिये गये हैं, जहा कि कम्पेयरेबिल बनाने के लिये. तुलनीय वनाने के लिए यह नियम है कि हम कांस्टेट प्राइसेज पर, स्थिर कीमतो पर जो राष्ट्रीय स्नाय के स्नाकडे हैं, श्री प्लांस या फोर प्लास के बीच में जो बदल आता है उमको ध्यान में रखते हुए राष्ट्रीय ग्राय के ग्रांकडे स्थिर कीमत पर हम देते, लेकिन उस समय की, उस वर्ष की कीमत में देने का अर्थ यह है कि उसको एक एक ग्रांकडों से दूसरे के ग्रांकड़ों के साथ बिलकूल एक सीधी नजर के अन्दर तुलना करके न देखा जा सके ग्रौर जो इस देश के भ्रन्दर श्राम जनता है, जो इतनी वारीकियो से नही देख सकती कि कितनी कीमते बढ़ गई इस वास्ते इन श्रांकड़ों में से कितनी कटौती करनी है यह हिसाब नही लगा सकती ग्रौर जो कुछ माननीय सदस्य भी है जो कि इतनी तकलीफ भी गवारा नहीं कर सकते कि जो कहा जा रहा है, उसको धीरे से मुने ऐसे मब लोगो के धोखा खाने की पर्याप्त गुजाइश इसमे से पैदा हो जाती है। यही बात नहीं महोदय, हमारी...

श्री महावीर त्यागी (उत्तर प्रदेश) : मै एक बात पूछना चाहूंगा कि स्रांकड़ों की तुलना करने के लिये

श्रांकड़ों का ग्राधार एक ऐसा होना चाहिये या ग्राधार बदलना चाहिये ग्रामि राय मे, क्योंकि तुलना तभी होती है जब एक ही ग्राधार हो। तब पता लगेगा कितना फर्कहै।

डा० भाई महावं र मैं यह कह रहा ह कि जिस वक्त नेशनल इनकम स्रौः नेशनल ग्रोथ की हम कल्पना करते है तो फोर्थ प्लान मं—

"If we want to verify what has been the national income growth over the Three Five Year Plans, and if we want to understand at one glance what the rate of growth is, the best gaide is the figures which are given at constant prices, and not the figures which are given at current prices.

इस स्थिति में महादय, केवल इतनी बात नहीं है। मै बेरोजगारी के गवाल के ऊपर ग्राता हं। तीसरी योजना तक हमारी योजनाम्रो में बेरोजगारी के म्राकडे दिये जाते रहे। तीपरी योजना में यह कहा गया कि इस योजना के शृह होने के समय कितनी वेरोजगारी चली आ रही थी, तौसरी योजना की समाप्ति होने पर कितनी बेरोंजगारी की संख्या थी। जब चौथी योजना का पहला ड्राफ्ट ग्राया, जो योजना कार्यान्वित नही की जा सकी, जिसका स्थागन हो गया, उस चौथी योजना के ग्रन्दर भी एक छटा जो चैप्टर था उसमे तीसरी योजना के अन्त में कितनी बेरोजगारी थी, चौथी योजना के श्रन्त मे कितनी बेरोजगारी होगी, इसका हिसाब लगा कर, उसके बारे में ग्रांकड़े दिये गये थे ग्रौर उस समय महोदय, एक करोड के करीय बेरोजगारो की जो अमानत एक तरह की थी, जो जि मेदारी हमारे सामने थी, इस चौथी योजना के प्रारम्भिक प्रारूप के भ्रदर बनाया गया श्रीर कहा गया कि चौथी योजना के दौरान में 23 मिलियन यानी 2 करोड़ 30 लाख नये लोग पैदा होगे जिनको काम चाहिये ग्रौर उसके मुकाबले मे केवल 1 करोड 85 या 90 लाख जोब्म होंगे जो की लोगों को दिये जा मकेगे, जिसका स्रर्थ यह सीधा निकलता है कि लगभग साढे 4 या 5 मिलियन यानी चालीस या पचाम लाख की नया बेकारी हम इस योगना में बढ़ाने वाले थे। वह योजना 3 साल के लिए स्थगित हुई। ग्रगर इन तीन सालं के ग्रन्दर सोचा जाये तो मै समझता हूं कुछ न कुछ ग्राक ों के ग्रन्दर बढ़ती ही हुई होगी ग्रौर सब मिला कर ग्रा ं की स्थिति में लगभग 19 या 20

मिलियन, 1 करोड़ 90 लाख या 2 करोड़ के करीब बेकार स्राज, हमारे इस योजना स्रायोग के स्रांकडों के ग्रनुसार हमारे देश के ग्रन्दर है। लेकिन इस चौथी योजना के अन्दर क्या क्या इसके बारे मे किया गया है, महोदय, इस सवाल के बारे में ग्रांखें मंद ली ग्रौर ग्राखे मुंदने के बाद यह कहा गया, यह तर्क दिया गया है और वह तर्क भी ऐसा है जैसे किसी को तत्वज्ञान, फिलासफी समझानी हो बेकारी की। बेकारी या ग्रर्थ क्या है? बेकार कौन होता है, हो सकता है, बेकार किसको कहा जाता है, इस देश के अन्दर अनेक प्रकार के नाम है, ग्रनेक प्रकार के धधे है, ग्रनेक प्रकार की बेकारिया है ग्रौर जब तक उस बेकारी के प्रकारों को बिलकूल नमुना न बना लें तब तक हम बेकारो की गिनती कैसे कर सकते है। इसमे प्रेज्यम्ब्ली यह मांग की गई है कि हम बेकारी की बीमारी का इलाज करे। महोदय, जिस तरह की टैकनिकल भाषा में इसको बतलाया गया है, मै नहीं जानता उधर से जो मित्र शोर मचा रहे थे वह उसका क्या ऋर्थ लगायेगे। जिस कमेटी को बेकारी के बारे में भ्राकड़ो की खोज करने को कहा गया उसने

"the character of our economy and consequently that of the labour force, employment and unemployment is too heterogeneous to justify aggregation into singledimensional magnitudes.

यह किस तरह की भाषा में समाधान करा दिया गया। जब चौथी योजना के ग्रन्दर बेकारी के कोई ग्राकडे देने की ग्रावश्यकता नहीं समझी गई तो बेकारी की कोई परिभाषा नहीं रह गई। मैं सरकार ग्रौर सदन के सम्मानित सदस्यो की सेवा मे निवेदन करना चाहता ह कि स्राप बेकारी की कोई भी परिभाषा करें, किसी भी प्रकार से करे। किसी भी दृष्टिकोण से जो दिखलाई ग्रंघों का चाहे देता हो, लेकिन इस देश के ग्रन्दर एक इतनी भारी वेरोजगारी है कि जब तक हम उसका एक म्ख्य लक्ष्य बना कर उसको दूर नहीं करेगे, जब नक हम उसके पीछे नही लगेंगे ग्रौर योजना की इस धुरी के ग्रन्दर ग्राधारित नही करेगे तब तक हम इस देश की समस्याग्रो को पार नही लगा सकेगे। यहा उसको हल करने की बजाये एक स्नासान तरीका अपनाया गया। उनके बारे में कुछ कर पाना यह सभव नही था योजना ग्रायोग के [डा० भाई महावीर]

लिये या हमारी सरकार के लिए, लेकिन हमारी मरकार को पना है, इन्स्टीट्यूट श्राफ मेनपावर रिसर्च के श्राकड़ों के हिसाब से कि 75,000 इन्जीनियर, क्वालिफाइड इन्जीनियर, इस वक्त वेकार है और चौथी योजना के अन्त तक एक लाख बेकार इन्जीनियर इस देश के अन्दर होंगे। जिस देश के अन्दर पढ़े लिखे, क्वालिफाइड, प्रमाणित, इन्जीनियर एक लाख की तादाद में वेकार धूमेंगे सड़कों पर, बजाये इसके कि वे देश के निर्माण में योगदान दे सके, वे देश के अन्दर केवल एक नयी ममस्या पैदा कर रहे है, इधर उधर ग्रांदोलन छेडने या और तरह के विप्लव पैदा करने के लिए।

ग्रभी हमारे पित्र याजी साहिब कह रहे थे हम क्या करे, लोगों की नादाद बढ़ती जा रही है। यह तो ऐसा ही है जैसे कोई बाजार के अन्दर कपड़ा सिलाने जाता है श्रौर जब दर्जी से कपड़ा पिलकर स्राता है तो वह जब छोटा बनता है तो दर्जी कहता है, अब मै क्या करूं, तुम तो जितने थे वैसा ही कपड़ा सी दिया, ग्रगर तुम बड़े होते जा रहे हो तो तुम्हारा दोप है, तुमको ऐसा नहीं होना चाहिए।

म्रव तुम बड़े होते जा रहे हो, यह तुम्हारा दोष है स्रौर तुम्हे बड़ा नही होना चाहिये। यह तो बड़े होने वाले का कसूर है। कपड़े सीन वाले का कसूर नही है, वह तो कपड़ा उसी के मुताबिक सी रहा है जितना पहिराने वाले को चाहिये। कपड़ा, जूता जो भी हमारी चीजे है, यह प्लान है, यह देश के लिए, ममाज के लिए है स्रौर इम मारी देश की जनता के लिए है। स्रगर हम उनकी स्रावण्यकतास्रो को पूरा नहीं कर पाते है तो इसलिए यह कह देना कि तुम बड़े क्यों हो रहे हो स्रौर चूिक तुम बढ़ते ही चले जा रहे, हो इसलिए हमारी योजना क्या करे। हमारी योजना तो एक सिस्टम से चलेगी। डाक्टर कहता है कि मेरी दवा तो ठीक है लेकिन मरने वाला जो है वह गलत रोग से बीमार था स्रौर मैन जो दवाई दी थी वह तो ठीक दी थी। इस तरह से रोगी स्रमना इलाज ठीक तरह से नहीं करा मकता है।

इसलिए मुझे कहना है कि सरकार, योजना आयोग बजाये इसके कि इस प्रश्न पर अपनी असफलता स्वीकार करे, अपनी योजना का स्वरूप बदलने की कोणिश करे, उसने अपनी योजना की

श्रमफलताओं पर परदा डालने के लिए कोशिश की है। महोदय, इतना ही नही, एक बहुत बड़ा पहलु यह भी है जिसके बारे में यहां कई बार चर्चा हो चकी है और वह है विदेशी महायता के बारे में। विदेशी सहायता के बारे में हमारा क्या रवैया रहा ग्रौर हम क्या कहते हैं। 1951 के अन्दर जब पहली योजना बनी थी. उस समय कहा गया था कि विदेशी सहायता की ग्रावश्यक-ता है। अब भी कहा जाता है कि विदेशी महायता की जरूरत है। जब हम लोग कहते है कि विदेशी सहायता ममाप्त की जानी चाहिये तो सरकार की स्रोर से कहा जाता है कि दुनिया का कोई ऐसा देश नही है जिसने वगैर विदेशी महायता के उन्नति की हो। हमको दनिया का शास्त, इतिहास ग्रीर ग्रनभव बतलाया जाता है। हमारी यह सरकार उस वक्त थी जब पंडित नेहरू थे, जो देश में नियोजन के जन्मदाता कहे जाते थे। उस समय पहली योजना के ग्रन्दर यह कहा गया था कि 1965 तक हम दिदेशी महायता से पूर्णतया मक्त हो जायेगे ग्रौर रिपंमेंट भी कर चुकेंगे तथा किसी तरह मे भी विदेशी सहायता पर हमारी निर्भरता नही रहेगी। जब इमरी योजना स्नाई तो 1965 के बजाय वे कहने लगे कि 1965 में तो नहीं बलिक 1970 तक हम जरूर विदेशी सहायता के वगैर शपना काम चलाने लायक हो जायेगे। इधर जब तीसरी योजना भ्राई तो फिर कहा जाने लगा कि 1970 में तो नही बल्कि 1975 नक हम इस लायक बन जायेगे। इस तरह से 1970 की म्रवधि को 1975 तक बढ़ा दिया । म्रब जो चौथी योजना ग्राई है उसको ग्रागे बढ़ाने के सबध में जो बात कही गई है महोदय, वह इतनी रोचक है कि मैं चाहगा कि ग्रापकी ग्रनुमति से उम चीज को पढ दं। इसमें कहा गया

"The targets of income and investment are sought to be achieved without calling for any significant increase in foreign-debt beyond the Fifth Plan."

It must be noted it says without any significant increase beyond the Fifth Plan.

पांचवी योजना के बाद जो फारेन डेट होगा, उसके ग्रन्दर ज्यादा कृद्धि नहीं करनी पड़ेगी। यहा तक कि जैसे जैसे योजना श्रागे बढ़ती है वैसे वैसे हमारी विदेशी महायता से मुक्त होने का अर्थ डाइल्यूट होता जा रहा है, हमारा हौमला कमजोर पड़ता जा रहा है और हमको

लगने लगता है कि प्ररे. क्या हो जायेगा, ग्रगर हमें योजना के लिए महायता मिलनी बन्द हो जायेगी। यह तो एक तरह से डिमोरेल(इजेशन जिसको कहना चाहिए वह है, हतप्र र के लक्षण है। भ्राज जनता को श्रौर देण को एक प्रकार से धोखा देने का प्रयास इसमें दिखनाई देता है । हमारा यह कहना है कि ऐसी स्थिति में जब हमारा योजा। स्रायोग स्रोर स्नानी सरकार इस तरह से जनता के धोखा दे रही है, तो हमको जनता को बतलाना चाहिये कि यह सब झठ है, गलत बात है ग्रीर यह झठ किसी ग्रीर झठ से ग्रच्छा नही है।

Motion re

महोदय मेरे पार इसी मध्ताह एक प्रश्न के उत्तर में जो स्टेटमेट दिया गया था फारेन ऐंड के बारे में, वह मै स्रापको बतलाना चाहता ह। प्रवन मे पूछा गया था कि एक्सटर्नल सहायता के बारे में हमारी जो निर्धरता है, वह कितनी कम ह' रही है या बढ़ रही है । जो भाकड़े दिये गये है, मै ग्राए की सेवा में निवेदन करूगा कि वे स्राकड़े ऐसे है, जो त्य बात बतनाने के बजाए उमको छिपाने की कोशिश करते है।

उत्तर यह दिया गया :--

"The net external assistance programmed for the five-year period is Rs. 1,850 crores.

'नेट' क्यो कहा गय^{ः ?} इसलिए कहा गया ताकि जो हमको चकाना है, मको निकाल कर बाकी जो बचना है, उसको फारेन एड इस बना सके । इसमें उनको एक्सब्लेन किया गया है ---

"Net means gross assistance of Rs. 4,130 crores, ess Rs. 2,280 crores requir, for debt servicing. This works out at for debt servicing. This works out at roughly 8 per cent. of the total investment of Rs. 22,635 crores during the Fourth Plan period, as compared to the actual external aid received in the past decade or so

पहली योजना, दूसरं योजना, तीमरी योजना और तीनो वार्षिक योजनाम्रो ह सम्बन्ध में हमने नेट ऐंड ले ली है एक रेकों के तौर पर कुल इनवेस्टमेंट की। महोदय, हमे यह कहना है ि जो बात छिपाई गई है वह यह है कि दूसरी योजना । जो हमारी चकाने की जिम्मेदारी थी वह 85 करोड एपया वार्षिक थी, तीसरी योजना मे वह 125 करोड ापया वार्षिक थी ग्रौर तीन वार्षिक योजनाम्रो में 100 करोड़ रुपया वार्षिक थी स्रौर स्राज

456 करोड़ रुपया वार्षिक चकाना है। जो चकाना है उसको एक तरफ रख दिया स्रीर यह कह दिया कि जो नेट फारेन ऐंड ले रहे है वह कम होती जा रही है। यह सरकार इस देश की विदेशो की सहायता के ऊपर निर्भरता बढाती जा रही है। चौथी योजना मे जो विदेशी सहायता की रकम रखी गई है वह पहले से ज्यादा है, लेकिन रिपेमेट को म्रलग कर दिया म्रौर कहा कि हमारा यह = प्रतिशत है । यह एक धोखा है । हम स्रपने मन तो तमल्ली दे ले। देश के अन्दर जो आतम-निर्भरता की भावना पैदा होती चाहिये. वह इससे नहीं होगी। मेरा निवेदन है कि ग्राज ग्राने देश के ग्रन्दर विदेशी महायता से बच कर हम अपने ऋषिको खडा कर मके, इसके बारे में बहुत बड़ा सवाल है जिसकी सरकार उपेक्षा कर रही है। कितना बड़ा नुकमान हम विदेशी महायता से उठा रडे है किसी ने इसका हिसाब नहीं लगाया। रियल सोशल कास्ट ग्राफ एड क्या है? एंड की कास्ट यह नहीं होती कितना व्याज और कितनी किण्त चकानी है। एड की सबसे बड़ी कास्ट यह है कि हम हर तरफ से पर-निर्भर वन जाते है। जो काम खुद करना चाहिये, ग्राने हायों में करना चाहिये, चाहे हाथो में छात्रे पड जाये, पैर छित जाए, ठांकर खाए स्रीर खद काम करके मीखे, किन्तू यह सरकार न मीखने के लिए तैयार ग्रौर इससे बढ़ कर न लोगो को सीखते देने के लिए तैयार है । मेरे पास उदाहरण है, एक ब्यक्ति सरकार के पास योजना लेकर गया. वह छोटी कार बनाना चाहता था । छोटी कार के बारे में सब सरकार की नीति साई है, लेकिन इसके पहले वह छोटी कार की पूरी योजना सरकार के पास लेकर गया, सरकार की तरफ से उसे यह राय दी गई कि तुम रेनोल्ट के साथ कोलेबोरेशन करो, तब मरकार तुम्हारी योजना को स्वीकार कर सकती है। क्यों कोलेबोरेशन करो, क्यों यह कोलेबोरेशन करने के निए कह दिया गया [?]

ग्रपने देश के प्रन्दर प्रपनी टैक्नोलोजी के बारे मे प्रधान मबी ने कहा है कि हमें अपनी टैक्नोलोजी इस्तेमाल करनी चाहिए। उन्होने 'स्रवर स्रोन नो-हाउ' की बात कही, लेकिन अपने नो-हाउ की बात आती है तो वहां सरकार के पाव थरथराने लगते है, घबडाहट होने लगती है। क्या म्राज हम टैक्टर भ्रपने देश में इंडीजीनस-हाउ से नहीं बना मकते। यह बात बहुत [डा० भाई महावीर]

देर से चल रही है, लेकिन अपनी सरकार स्वयं पब्लिक सेक्टर के प्लान्ट्रम को टैक्टर बनाने की इजाजत देने के लिए तैयार नही हैं। हौमला नहीं है या हिम्मत नहीं है, न जाने किसका, दबाव हमारी सरकार पर पड़ता है। टैक्टर बनाने के लिए कभी चेक कोलेबोरेशन की बात होती है. ग्रब सुना जा रहा है कि हंगेरियन कोले-बोरेशन चाहिए। ग्रपने देश के ग्रन्दर सेन्ट्रल मेकेनिकल इजीनियरिंग इस्टीट्यट, दुर्गापुर ने ट्रायल के वास्ते टैक्टर बनाने की योजना बनाई, मैं नही जानता उसका क्या हम्रा, लेकिन में जो सरकार की नीति समझता ह वह यह है कि कोई भी काम हम अपने देश में करें तो कही गलत न हैं। जाये। कही धोखा न हो जाए। जो गलती करने से डरता है वह सीख नहीं सकता. जो धोखें से डरता है वह सीख नहीं सकता। भ्रगर हम दूसरों के ज्ञान के भरोसे परमा-नेट कचेज लेकर म्रपने को लगडा बना कर चलना चाहते है तो यह देश अपने पैरो पर खडा नहीं हो सकेगा। बोकारो के बारे में टैक्नीकल डिसाइन का काम हम दस्तूर एड कम्पनी को देने को तैयार नही हुए। क्या दस्त्र एड कम्पनी अन्तर्राष्ट्रीय विशेषज्ञ कम्पनियो से ग्रनभव में कम है, क्या उनकी योग्यता कम है। हम कर सकते थे, लेकिन वह काम रशियन्स को दे दिया गया। बोकारो हमारी सरकार की ग्रदूरदर्शिता ग्रौर पर-निर्भरता तथा दूसरों के ऊपर मानसिक गुलामी की ऐसी मीनार बन कर खड़ा रहेगा, जिसके लिए मैं समझता हं, म्राने वाली हमारी पीढिया हमारी सरकार को क्षमा नही करेगी।

लेकिन जो कुछ चल रहा है भ्रपने देश के टैकनीकल नो हाऊ के साथ, एक भ्रौर नारीफ की जाय भ्रौर दसरी तरफ यह भी कहा जाय कि हम यह चाहते है, यह एक ऐसा बडा धोखा है, जिससे मैं यह समझता हूं कि इस देश को बचना चाहिये। महोदय, यह एक बात है स्त्रौर केवल इतना ही नही, हमारी सरकार ने, हमारी प्रधान मंत्री महोदया ने इसके माथ ही जो प्रिफेस दिया, उसके ग्रदर यह कहा कि हम सोशल जस्टिस के लिए भी चल रहे है। इस योजना में यह सोशल जिल्टम क्या है? समाजवाद लाने के लिए जनसघ वाले कुछ बोलते रहे, कोई कुछ बोलता रहे, लेकिन श्रपने समाजवाद को लेकर क्या स्रापने स्रध्ययन किया है कि कितना सामाजिक न्याय चौथी योजना में स्नाप हमको देने वाले है। इसके बारे में सबसे पहली चीज़ तो यह है, कि हम अपने पूरे साधनो का इस्तेमाल कितना कर पा रहे हैं, इस की हमको जानकारी होनी चाहिये। स्राज परी श्रम शक्ति का उपयोग नही हो रहा है। इसी लिए साढे पांच प्रतिशत की वार्षिक वृद्धि की दर है । उसमे ग्रगले 20 सालों के ग्रन्दर क्या हम पूर्ण रोजगार की स्थिति नहीं प्राप्त कर सकते ? लेकिन इसके बारे में क्या किसी ने कोई जांच की ? क्या सरकार ने इसके बारे में सोचा ? लेकिन शायद सोचने की जरूरत भी नहीं और सागाजिक न्याय की बान करते है। ग्रंडर प्रिविलेज्ड के लिए हम बड़े तड़प रहे है। बार-बार घोपणा करते है कि जो दु.खी है उनके लिए हम करेंगे, लेकिन उनके लिए जो रिपोर्ट ग्रानी चाहिए वह नहीं म्राती।ऐसा सब कूछ करो जिसमें उनके लिए कुछ न हो । मैं चौथी योजना के 33वे पुष्ठ पर जो प्राइवेट कजंशन एक्सपेडीचर का प्रोग्राम है उसमे जो शब्द लिखे है उनकी स्रोर स्रापका ध्यान दिलाना चाहता हूं स्रौर उनको पढ़ रहा हूं। कहा गया है कि समाज में जो निम्नतम वर्ग के लोग है, सबसे छोटे, सबसे निर्धन, सब से दलित, उन के उपभोग की स्थिति क्या होगी, तो एक पैटर्न टेबिल बनाया गया है और इस टेबिल में कहा गया है, उसके शब्द है.

Plan

"It suggests that in the rural areas the per capita consumption of the poorest decile of the population is roughly 35 per cent of the average in rural areas and about 28 per cent. in the case of urban areas. This segment of the population consists mostly of destitutes, disabled persons, pensioners and others who are not fully in the stream of economic activity. Their income and living standards cannot be expected to rise with the growth of the economy in the absence of special assistance.'

यह है जो उनकी सेवा में समर्पित कर दिया गया है। किसी विशेष सहायता के बिना यह सुधर नहीं सकते श्रौर यहा पर उनकी विशेष सहायता का प्रोग्राम खत्म हो गया।

"The remaining 90 per cent of the population could be expected to benefit directly from the growth in production and employment.

बाकी की 90 प्रतिशत का क्या होगा?

"If the pattern of inequality in consumption were the same as observed in 1967-68, the second poorest decile of the population..."

यानी नीचे से दूसरे गो दस प्रतिशत है जनसंख्या के

"... would I ave a per capita consumption level (valued at 1968-69 prices) of about Rs. 320 per annum or about Rs. 27 per month by the end of the period."

...27 रुपये चौथी योजना के अन्त में वह लोग अपने जपभोग पर खर्च कर रहे होगे जो कि नीचे से दूसरे दस प्रतिशत का वर्ग है और इसमे. . .

"This would be equivalent to the consumption level of Rs. 15 per month in terms of 1960-61 prices, which is appreciably below Rs. 20 per capita per month, which was deemed a minimum desirable consumption standard."

15 रुपये उन लोगों की ग्रामदनी होगी जो कि हमारी जनसंख्या के सेकिड वस परसेंट हैं नीचे की सीढी से। म्रगर हम देखेंगे तो पायेंगे कि इतने के साथ ही हमारा सोशन जस्टिस खत्म हो गया। इससे ज्यादा उनको सोशल जस्टिस देने के लिए क्या किया गया । कल यहां चर्चा हुई भूमि के पूर्णिवतरण की। भूमि के बारे में सरकार क्या कर रही है ? कारोबार के बारे में सरकार क्या कर रही है? तायह सारा जो कुछ हो रहा है इसको कहने के बार हमारी प्रधान मंत्री महोदया कहेंगी कि हम सोशल जिस्टस के वास्ते डोमेस्टिक नो हाउ के आधार पर क्लिस कर रहे है। यह एक ऐसा विचार है कि इसको जा व्यक्ति नहीं देखेगा या पहचानने की कोशिश नहीं करेग वह तो भले ही मान ले या जो श्रद्धा के मारे कुछ सोचता ही नहीं या जो केवल ग्रपनी कूर्सी बचाने की बात सोचता है वह तो नहीं बोलेगा, लेकिन जो वास्तविक ।थ्यों को देखता है उसको ऐसा लगेगा कि न इस छोटे वर्ग के लिए हम सोशल जस्टिस देपारहे है ग्रौर न देग के ग्रंदर जो बेकार हैं उनको सोशल जस्टिस दे पा रहे हैं। महोदय, बेकारों की संख्या रिज़र्व बैंक की स्टडी के अनुसार तीन करोड़ से ऊपर है। वह रेज़र्व बैंक की स्टडी प्रकाशित नहीं हुई, लेकिन अखबारों के अन्दर जो उसकी जानकारी छपी है, उसके श्रनुसार 3.4 करोड़ इस समय देश में बेकार हैं, लेकिन इन बेकारों को हमारी सरकार ने एक तरह से राइट-श्राफ कर दिया है; क्योंकि बेकारी की परिभाषा ग्रभी प्पष्ट नही हुई। 6-16 RS/70

ग्राखीरी बात मैं, महोदय, कहना चाहता हं कि हमारी इस योजना के ग्रन्दर एक ग्रौर चीज है, सरकार ने बार बार यह कहा कि कीमतें स्थिर रहेगी, प्राइस-लाइन को हम होल्ड करेंगे। भ्रपीलें की गई, लोगों को कहा कि प्राइस को टेबेलाइज करो. उद्योगपनि. व्यापारी कीमतो को न बढ़ने दे, और उधर से भाषण दे कर्,के स्राये स्रौर उधर से स्राकर के कीमतों को बढाने के लिये सैंक्शन दे दिया, चाहे वह ड्रग प्राइस हो, चाहे वह वनस्पति की प्राइस हो, चाहे वह साबुन की प्राइस, हो। चाहे कोई स्टील की प्राइस हो। सरकार ग्रगर कीमतों को रोक नहीं सकती, सरकार श्रगर कीमतों को रोकना चाहती नही तो जो कि मैटिरियल है जैसे कि स्टील है, बनस्पति है, उन चीजों से जो श्रौर चीजे बनती हैं, उनकी कीमतें बढ़ने से रुक जायेगी। कौन रोकेगा? रुकेगी! स्रापका भाषण सून कर रुक जायगी? व्यवहार में ग्राप उनकी कीमतों को बढ़ाने के कारण बनते हैं ग्रौर लोगो से कहें कि तुम कीमतें न बढने दो ग्रौर कीमत बढ़ाने का हिसाब क्या है ? ड्रग प्राइसेज के बारे में प्रश्न किये जायेगे, ग्रभी वक्तव्य ग्राया है, कहा गया कि कुछ दवाग्रों की कीमतों को कम किया है, गरीब ग्रादमी की दवा, लाइफ सेविग ड्रग सस्ती होगी, लेकिन भ्रगर चार दवात्रों की कीमत कम की गई है तो उसके साथ-साथ पंद्रह दवास्रों की कीमत बढ़ा दी गई है जो कि रोज रोज इस्तेमाल होती हैं। स्राज देश के स्रन्दर यह भावना है, मैं चाहता हूं कि इसको देखा जाय श्रौर इसकी कोई खोज हो और सरकार इसके बारे में स्पष्ट ब्यान दे कि यह करोड़ों रुपयों का लाभ जो है वह ड्रग मैन्युफैक्चरर्स को, स्रौषधि निर्मातास्रों को मिला है ग्रौर वह इसलिए मिला है कि उन्हे एक ग्रच्छी रकम को रूलिंग पार्टी के चुनाव फड के ग्रन्दर दी है।

SHRI OM MEHTA (Jammu and Kash mir): It is wrong, it is absolutely wrong.

डा० भाई महावीर ं्रशान्त रोहये। एव्सोल्यटली रोंग नही है, ग्राप चाहेगे तो किससे कब समझौता हुग्रा...

THE LEADER OF THE HOUSE (SHRI K. K. SHAH): I challenge you. Now, let us accept the challenge.

श्रीमती विद्यावती चतुर्वेदी: साबित कीजिए नही तो स्रपने शब्द वापस लीजिए।

श्री राजनारायण (उत्तर प्रदेश) : प्राइम मिनिस्टर को जवाब देना है वह बोल लेगी। शाह साहब, ग्राप क्यों म्रागये? बिला वजह भिक्त दिखा कर . •

श्री कें के शाह: हमारे खिलाफ यह ग्राक्षेप करते हैं। यह भक्ति का सवाल नहीं है।

श्री राजनारायण : प्राइम मिनिस्टर के एड-डि-काम न बनिये।

VICE-CHAIRMAN (SHRI THE BANKA BEHARY DAS): Will you kindly sit down?

श्री के व के शाह: मेरा डिपार्टमेंट है।

श्री राजनारायण : श्रापका है ? क्या ग्रापका डिपार्टमेंट है ? क्या प्रमाण है श्री के० के० शाह साहब के पास, बिड्ला माहब के लिये इंक्वायरी कमीशन बैठने के बाद उनको लाइसेंस दिया गया । उनकी फैक्ट्री में एक्सटेशन हुन्ना, क्या प्रमाण है उनसे नही लिया गया । ग्रनावण्यक ढंग से बात कर रहे है। हल्ला मचा कर चाहेंगे कि अपने पापो पर पर्दा डाल दें। पापों पर पर्दा नही डाला जा सकता।

VICE-CHAIRMAN (SHRI BANKA BEHARI DASS): Will you kindly sit down, Mr. Rajnarain?

डा॰ भाई महाबीर: महोदय, मैं कह रहा था...

VICE-CHAIRMAN BANKA BEHARY DAS) : Shall I request all Members? Once there is an allegation and a rebuttal, I think it should not be pursued by any Member after that.

SHRI M. M. DHARIA (Maharashtra): Mr. Vice-Chairman, Sir . . .

VICE-CHAIRMAN BANKA BEHARY DAS): Is it on a point of order?

SHRI M. M. DHARIA: It is on a point of procedure at least. The hon. Member has made serious charges. Either he should come before the House with substantial evidence. Or, if he is at all an hon. Member, he should have the courage to withdraw that charge if he has no evidence. I can understand. Dr. Bhai Mahavir. He should be given an opportunity tomorrow.

श्री मान सिंह वर्मा: (उत्तर प्रदेश) उन्होंने कहा है, ऐसा सूना जाता है।

THE VICE-CHAIRMAN BANKA BEHARY DAS): Let him speak. After hearing him, I shall give my deci-

SHRI M. M. DHARIA: If necessary, Dr. Bhai Mahavir should be given an opportunity tommorrow because it is really a very serious matter. I shall be the first person to condemn my own party if is true, as Dr. Bhai Mahavir has said.

That is not the point. He should come out with substantial evidence. He should not make a political speech. This should not be treated as a political platform. Rebuttal is not enough. Either Bhai Mahavir should be honest enough to substantiate the allegation or he should withdraw it. Sir, I say that the charge levelled by Dr. Bhai Mahavir is absolutely political and dishonest. He has no eividence to prove it.

श्री मान सिंह वर्मा : इसके बारे में किसी थर्ड पार्टी से फैसला कराने का मौका दीजिए।

श्री राजनारायण: श्रीमन, पौइन्ट स्राफ स्राईर्स पर ग्रापने मोहन धारिया को मौका दिया, मुझे भी दिया जाये। मैं ग्रापसे एक व्यवस्था जानना चाहता हं कि यदि सचमच मोहन धारिया का पोइन्ट ग्राफ ग्रार्डर है तो मेरा उनसे ज्यादा वैल्डि पौइन्ट म्राफ म्रार्डर होगा। मैं कहना चाहता हं एक तथ्य है, जिसके बारे में हमारे मित्र मोहन धारिया को भी परेशानी है, श्री चन्द्रशेखर को भी परेशानी है, श्री कुलकर्णी साहब को भी परेशानी श्री कृष्णकान्त को भी परेशानी है, अनेक प्रकार से जिन्होने ग्रपने विचारो को यहां प्रकट किया है। मेरा एक पौइन्ट है कि मैं ज्यादा बहस में नही जाऊंगा वरना डा० जाकिर हसैन को कोट करना । डा० जाकिर हमैन के निधन के 5 दिन पहले मैं उनसे मिलने गया। पहला वाक्य उन्होंने कहा, ग्रापने पढ़ा प्रधान मंत्री को। हमने कहा हम तो रोज पढ़ते रहते है किस विषय में क्या कैबिनेट में फैमला होता है, बिडला के विरद्ध इन्क्जायरी कमीशन नही बठेगा जब अमेन्डमेट आता है अपोजिशन कातो व्हिप हो जाता है उसका विरोध करो। पब्लिक में स्टेटमेंट ग्राता है जन मानस क्षुब्ध है। डा० जाकिर हरीन इम समय नही है, 5 दिन पहले(Interruption) . ग्राप सुनिये, सुनिये । मैं एक मिनट में खत्म कर रहा है ।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : मैं ग्रापको बतलाना चाहता हूं खत्म करने के पहले कि जो इधर नहीं है ... (Interruption)

श्री राजनारायणः यहा चापलुसी श्रौर गुलामी नही चलेगी । श्रगर सताऊगा तो पूरा ।

उपसभाध्यक्ष (श्री बाक बिहारी दास) श्री राज-नारायण जी, मै प्रापको बनलाना चाहना हू कि उसका मके साथ कोई रिलेवेन्स नही। केवल धारिया जी जो बोले है उसके ब रे में आपका लक्ष्य है तो बोल सकते हैं। मैं चाहता हूं बहुत कम लफ्जो मे बोले।

श्री राजनारायण: ग्रव मैं यह जानना चाहता हं मोहन धारिया गहब से कि क्या कोई भी, कभी भी ऐसी स्थिति पैदा हो सकती है कि प्रधान मत्ती को या के० के० माह को या उनकी पार्टी को कोई बड़ा से बड़ा कैंपिटैलिस्ट रुपया हाथ मे दे दे, तो क्या है ऋधिकार कि ले ले। मेर सवाल है कि जब यह ऐलान है कि मोनोपोली को अश किया जा रहा है, एकाधिपत्य नही हो यह ऐलान है उमी समय इन्क्वायरी कमीशन बैठा है, तो उसी व्यक्ति को लाइसेम दिये जाये, पूरानी फैक्टरी के एक्सपेंशन क पर्मिट दिया जाये, क्या इसके पीछे कोई ग्राउन्ड हो।।। कि नही। जिस बिङ्ला के विरुद्ध इस सदन में करी ं, टोटल जोड़ा जाये तो 5 या 6 दिन का समय लगा होग, फिर उन्ही को नये लाइसेम और पुरानी फैक्टरी ा एक्सपेशन क्यो दिया। क्या इसका कारण है : दिस ,"व्हाई मस्ट बी एक्सप्लेन्ड"। उन्होते 3 करोड़ रुपये ज मौदा किया है।

उपसभाष्यक्ष (श्री बांक बिहारी दास) . क्या श्राप सुनेगे मेरी बात '

श्री के० के० गाह: मैं भी कह मकता हूं कि ग्रापको पैमा नहीं दिया, इसलिए ग्राप खिलाफ बोलते है। वह भी कहा जा सबता है।

उपसभाध्यक्ष (श्री बांक बिहारी दास) . मैं श्रापके सामने यह रखन चाहता हूं कि वह पौइन्ट श्राफ श्राडंर नहीं हैं लेकिन श्रार एक एलीगेशन हुआ, वह रेप्यूडिएट हो गया है तो उनके बारे में अब कोई परसू नहीं करना चाहिए। फिर भी अगर आप परसू करना चाहते हैं, तो उसके लिए अप जानते हैं कि कुछ हल्स और प्रोसीजर हैं। उसके मुनानिक आपको काम करना होगा।

श्रीमती विद्यावती चतुर्वेदी : श्रीमन्, फिर उसका क्या होगा[?] डा॰ भाई महावीर : मै धारिया माहब का ग्राभारी हूं कि उन्होंने यह कहा कि या तो मुझमे यह माहम होना चाहिये कि मै...

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Why are you going again to that point? There are other methods to pursue these things.

3 P.M.

डा॰ भाई महावीर वैसे महोदय, मैं आपकी जानकारी के लिए यह कहना चाहूगा कि जो मैंने शब्द कहे थे उसमें कोई एलिगेशन नहीं है। मैंने यह कहा था कि जिस तरीके से इन्म प्राइसेम के बारे मे फैमला हुआ, उसमें सारे देश मे यह एक अफवाह है, इस तरह से लोगों के मन मे भाव आये है कि उनके फायदे के लिए यह किया गया है। (Interruptions) इसमें अब कोई मन्देह है नहीं रहा जैसा शाह साहब ने अभी घोषणा की। The cat is out of the bag after that.

श्री के॰ के॰ शाह: हम को तो नहीं मिला, श्राप को नहीं मिला इमलिए ग्राप यह कह रहे है।

डा॰ भाई महावोर : तो महोदय, मैं कह रहा था कि ग्राज सरकार जिस तरीके से चल रही है।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : मै श्रापको रिमाइन्ड करा देना चाहता हू कि श्रापके केवल पांच मिनट रह गये है।

डा॰ भाई महावीर : I am finishing in three minutes.महोदय, मै मृत्य नीति के बारे मे कह रहा था कि सरकार ने अपनी योजना में मुल्य नीति अपनाई ग्रौर प्राइसेस पालिसी के तौर पर कहा कि जब तक हम कीमतो को एक नियवण के ग्रन्दर नही रखेंगे, तब तक हमारे मारे कैलकुलेशन जो है वे उखड जायेंगे, विगड जायेगे स्रौर योजना के किसी प्रोजेक्ट को ठीक तरह से पुरा नहीं कर पायेगे। यह मानने के बाद जिम प्रकार सरकार स्वय कीमतो को बढाने के लिए मौका देती है, बढ़ाने का कारण बनती है, उसको देखते हुए ग्राज इस चौथी योजना मे इस सारे इरादे को मानो एक तरह से फानिया पड़ने के बाद प्राइस चैप्टर को इसके ग्रन्दर समाप्त कर दिया गया है। ग्राज कोई प्राइस पालिसी का चैंप्टर इस चौथी योजना में नही है। क्या मै इस इरादे को यह समझ कि सरकार ने, योजना श्रायोग ने यह समझ लिया है कि कीमते ऐसी चीज

[डा० भाई महावीर]

हैं, जिसके ऊपर उसका कोई वश नहीं चलता है, या वह वश चलाना नहीं चाहती है। ऐसी स्थिति में मैं चाहता हं कि यह मरकार इन चार पांच विषयों के सम्बन्ध में जिनके बारे में मैंने ग्रभी बतलाया है, चाहे इसमें देरी हो गयी है ग्रौर इसके सबंघ में मैं बहुत ग्राशा नही करता हं, क्या वह कोई माहमपूर्ण कदम उठायेगी। मैं सरकार से फिर ग्राग्रह करूगा कि जिन विषयों की तरफ मैने ध्यान दिलाया है--वेकारी को दूर करने के सबध में, इस योजना के संवध में, ग्रार्थिक विकास में देश को स्वावलम्बी बनाने की दिष्ट से, फारेन ऐड के संबंध मे, उसको कम करने के सबध में ग्रौर उसके माथ ही स्राज देश के स्रन्दर जो छोटा वर्ग है, पिछड़ा वर्ग है, वास्तव में जिसको ग्राज मामाजिक न्याय की म्रावश्यकता है, जो जीवन की म्रावश्यकताम्रो को पूरा करने के लिए कोई प्रबन्ध नहीं कर पा रहा है, इन मब चीजों की ग्रोर पर्याप्त ध्यान देने की ग्रावश्यकता है। इन चीजो को पूरा करने के लिए हमें इस योजना के सारे स्वरूप को ग्रामुल परिवर्तन करना होगा ग्रौर उसको एक सच्ची स्वदेशी योजना बनाने का प्रयत्न करना होगा। ऐसी सच्ची स्वदेशी योजना जो किसी विदेशी शक्ति की कृपा पर निर्भर न हो, किसी की मुस्कान के ऊपर निर्भर न हो, जो अपनी देश की जबानी, हिम्मत ग्रीर ग्रपनी भुजाग्रो के बल पर खड़ी हो मके। ग्रगर इस तरह की योजना हम बना सकेंगे तो हमारा विश्वाम है कि हमारे देश की ग्रार्थिक विकास की दर 10 प्रतिशत प्रतिवर्ष हो सकती है और ऐसा किये बगैर हम पूर्ण रोजगार प्राप्त कर नहीं सकेंगे । अगर हमने इस तरह की योजना नहीं बनाई तो हम ग्रपने देश को स्वावलम्बी नहीं बना सकेंगे और न ही देश के अन्दर जो स्वतन्त्रता श्राई है उसको सच्चे मानों में कायम रख सकेंगे, न ही ग्रार्थिक विकास में हम स्वावलम्बी हो सकेंगे, न ही स्वाभिमान से अपने देश का झन्डा ऊचा उठा सकेंगे ग्रौर हम सबके सामने झुकते रहेंगे तथा सब के सामने दबते रहेग। रूस के इशारे पर हम कितना दबते है, यह ग्रवसर इस बात के कहने का नही है क्योकि ऐसे ग्रवसर कितने ही ग्रायेंगे ग्रौर पहले भी ग्राये थे ।

महोदय, मेरा यह कहना है कि जब तक हम परमाणु शस्त्र बनाने के सबध में निर्णय नहीं करते हैं, उसको इस योजना में रूपबंध नहीं करते तब तक हम अपने देश की स्वतंत्रता की रक्षा नहीं कर सकेंगे ग्रौर नहीं इस योजना के जो लक्ष्य है, मिनिमम जिस्टिस, मिनिमम स्टेन्डर्ड ग्राफ लिंविग, जो पिछड़े वर्ग वाले लोग है, उन वर्गों को ऊंचा उठाना, जो सबसे ऊंचे ग्रौर छौटे है, उनके बीच की खाई को कम करना, इन सब बातों को पूरा करने के लिए जो योजना के प्रति हमारा दृष्टिकोण होना चाहिये था वह नहीं है। वही पुरानी शराब, एक नई बोतल के ग्रन्दर जनता के सामने रख दी गई ग्रौर उमका लेबल बदल दिया गया है, लेकिन जब तक उसके कटेन्ट नही बदले जाते, तब तक देश की ममस्याग्रों को हल करने में यह योजना समर्थ नहीं होगी।

इन शब्दों के साथ महोदय, मैं फिर सरकार से आग्रह करूंगा कि इस योजना को फिर से बदलकर, ढाल कर जो देश की आकाक्षाओं को पूरा कर सके और देश के अन्दर एक नई शक्ति और एक नई समृद्धि का आधार बना सके।

DR. (MRS.) MANGLADEVI TALWAR (Rajasthan): Mr. Vice-Chairman, Sir, Dr. Bhai Mahavir has seen nothing but bad points in the Fourth Five Year Plan. It reminds me of a historical fact. Before we got independence, the British were not interested in giving independence to India. So they sent one American lady, called Miss Mayo, to go to India and report about the conditions here, whether Indians were fit to be free or not. Miss Mayo came to India, but she came with a biassed mind. She only inspected the drains of India. She only saw the faults of the Indians. She only looked at the social customs and practices which unfortunately we have. And then she wrote out an infamous book, called Mother India, telling the British that Indians were unfit for freedom. Parliamentary democracy envisages an opposition, a constructive opposition, but the leader of the Jan Sangh here believes only in a destructive opposition: there is not a word of constructive opposition.

(Interruptions)

श्री निरंजन वर्मा (मध्य प्रदेश) : कोई नई बात कहिए।

(Interruption)

उपसभाध्यक्ष (श्री बांक बिहारी दास) : ग्राप क्यों इन्टरप्ट कर रहे है, कोई जरूरी है?

Dr. (MRS.) MANGLADEVI TALWAR: He has only commented upon the Fourth Five Year Plan as a whole. He has not pointed out even one good point in it. He has

not given any constructive suggestion and that is why I say that Dr. Bhai Mahavir has acted as an irresponsible opposition and not as a responsible opposition.

The object of the Plan is growth with social justice ...

(Interruption by Dr. Bhai Mahavir)

Sir, I have heard him with attention and patience and I expect the honourable Member also to hear me with the same courtesy.

The object of the Plan is growth with social justice as stated by the Prime Minister. Essentially this means that the basic criterion for determining the lines of advance must not be private profit but social gain. The social objectives enshrined in our Constitution are the guidelines of our planning. It is the usual way of expression in this august House from the side of the opposition and also in general, that twentythree years have passed and nothing constructive has been done, no benefit has been felt by the people. We have developed a habit of wholesale criticism and making allegations against personalities of the Government and of the ruling party. But actually we have achieved a great deal through successive Five Year Plans. In spite of two wars and prolonged droughts, a significant increase in the national income has been brought about. During 1967-68 our national income increased by 9 per cent. estimated national income 1968-69 has been put at 1.8 per cent higher than that of the previous year. We have laid the foundation of technological advance and have succeeded to a great extent in nodernising our agriculture The increase in the agricultuaral production has brought us nearer to self-sufficiency in food and has reduced our dependence on other countries. The Fourth Five Year Plan is a carefully thought out document. It is not only my point of view, but the honourable Member, Shri Chengalvaroyan, from the Opposition has also acknowledged that the Fourth Five Year Plan is undoubtedly a very honest, sincere and bold attempt at trying to found a new economic era for our country.

It aims a raising the standard of living of the people, giving benefit to the common man. It air is to increase production and to prevent it the same time conceneration of wealth and economic power in a few hands. The benefits of the economic development must accrue more and more to the relatively less privileged classes of the society.

I would like to express my views on unemployment. The problem of unemployment especially of the young people is very acute in our country. There is a colossal number of qualified engineers who are unemployed. Our population is increasing at the rate of 2.5 per cent per year. All those who were born after independence are of the age when they have to seek employment. The frustration caused by lack of prospect for future employment is taking the younger generation to unrest and vio-lence. An effective remedy has to be found and found soon to divert their attention from indiscipline and violence. I would now read a few lines from a momorandum that I have received from the Secretary of the Akhil Bhartiya Chatra Evam Yuvak Parıshad. I believe that this gives us an insight into the feelings and demands of our young people. This says:

"विगत कई वर्षों से न केवल भारत के, बल्कि विश्व के छात्र व नवय्वक उद्दंडता, निरकुशना, भ्रनुशासन-हीनता और विघटनकारी प्रवृत्ति के लिए बदनाम हो रहे है। वास्तव में विश्व का सम्पूर्ण नवयुवक समुदाय श्रथवा विद्यार्थी समाज भ्रष्ट नहीं हुआ है। सच तो यह है कि 50 प्रतिशत नवयुवक ग्रौर छात्र भ्रष्ट हो चुके है। शेष 50 प्रतिशत ग्रन्छाई में विश्वास रखते हैं, लेकिन अच्छाई, नुशासन, विनयत्व, सम्मान भावना तथा नैतिकता में विश्वास रखने वाले शेष विश्वास न रखने वाले 50 प्रतिशत सख्या वालो से दबते चले जा रहे हैं। नेतास्रों, मंत्रियो, समाज सुधारकों तथा शिक्षा शास्त्रियों का नैतिक कर्त्तव्य हो जाता है कि ग्रन्छाई में विश्वास रखने वाले किन्तु बुराई की ग्रोर बढ़ने के लिए मजबूर होने वाले नवयुवको की मजबूरी और विवशता को समझे।

ऐसी स्थिति में हम ग्रच्छाई मे विश्वाम रखने वाले छात्र ग्रौर नवयुवक ग्रापसे प्रार्थना करने है कि ग्राप हमारे लिए स्वस्थ वानावरण, ग्रन्कुल परिस्थिति ग्रौर नैतिक परम्पराश्चो की व्यवस्था करे । यदि यह सब हमें शीघ्र न प्राप्त हो सका तो हमारा और साथ मे देश का भविष्य भी श्रन्धकार में होगा।"

I think this needs no comment. It is selfexplanatory. The youthful energies must find avenues in gainful and productive work. We have been discussing in this House increasing violence in our country. People in general are shaken. The root causes for this are the socio-coconomic conditions of our society.

[Dr. (Mrs.) Mangladevi Talwar]

Labour intensive schemes such as building of roads, soil conservation, rural electrification, cottage industries and small-scale industries related to agriculture should be implemented as soon as possible. Major, medium and minor irrigation schemes and flood control schemes are the long-term programmes in this direction.

A special scheme for promoting selfemployment among the engineer-entreprepurs by impearting suitable training and by encouraging commercial banks to advance loans to them has to be taken in hand with determination. The States and Union territories must take effective steps to give employment orientation to the programmes during the Fourth Five Year Plan.

Emphasis should be laid on promotion of medium and small-scale industries in rural and urban areas. Adequate supplies of raw materials should be ensured. The increasing tempo of agricultural development should be fully exploited to give opportunities for employment in the rural areas.

Sir, I am glad to note that an outlay of Rs. 100.00 crores is contemplated in the Plan to provide employment and relief in the 40 chronically drought-prone districts in the different States and Rajasthan is one of these areas that are affected by drought. This sum should be increased to cope with the dire conditions that exist in these places.

Then, Sir, comes Nutrition. I am glad to see the integrated approach to the nutritional problem envisaged in the Plan. Malnutrition and under-nutrition are widely prevalent in our country. Recent surveys indicate that nearly two-thirds of mothers in the poorer sections of our society suffer from serious malnutrition. Infant mortality continues to be high. The health of young children of pre-school and school-going age needs special care. Protein malnutrition is acute in some parts of our country and deficiency diseases have a high incidence. Specific programmes of nutrition must receive high priority. I welcome the hon. P ime Minister's great concern for the health of children.

I would like to quote a few lines from the Preface:

"A small but significant beginning is also being made with special programmes for children."

Mid-day feeding of school-going children's supply of cheap milk to children and expectant methers, arrangements for giving training in balanced diet to mothers and other women according to the family budget-these are some of the moethods towards improvement in nutrition. Mobile vans giving demonstration in providing balanced diet should be popularised. Kitchen gardens should be encouraged.

I welcome the schemes outlined for nutrition programme in the Fourth Five Year Plan as indicated in Annexure. I at pp. 242-243 and the physical targets of the Nutrition Scheme as given in Annexure II at p. 244 of the Plan document.

Sir, about rise in prices: The continuous rise in prices of commodities of common use is making the lot of the housewives very hard.

The rupee does not go very far now. During the week ended 23rd May, 1970, the general price index advanced by 0.3%. The general price index was 1.8% higher than what it was a mongth ago and 7.3% higher than it was in the corresponding week last year. The figures are self-explanatory.

Price stabilization is a complicated process depending on the high principles of economy of the country. Roughly, it can be said that it has a direct relationship with the money circulated and the availability of the quantum of consumable goods in the market. In other words, it depends greatly on the rate of production in the country. But, 'gheraos', frequent strikes and other labour troubles do not actually increase production. They decrease it. To help bring down prices, Sir, is the sacred duty of every citizen of our country. It is the National Plan, and its implementation does not depend only on the government. All political parties and the people of India have a duty to perform towards our metherland to help raise production and bring down prices. Thank you.

SHRI S. G. SARDESAI (Maharashtra): Mr. Vice-Chairman, Sir, I feel there is an atmosphere of unreality about this entire discussion for the simple reason that it is rather a post festum affair. A plan is presumably discussed before it is launched. We are now discussing a plan which has already been put into operation about 18 months ago with the result that not much alteration, I am afraid, can be done at this stage.

That is why I do not propose to take the time of the House by going into the various targets of the P an, the physical targets, the financial targets or even the question of proportionate distribution of the resources in the variou sectors of our economy from the point of view of national development. I think tha stage has passed and not much is going to be gained by that discussion now. All the same, Sir, I do propose to say something and express certain ideas and also put Drward certain criticisms because of some reason. What is that reason? That reason is that it has been admitted by all of us here that we are now passing through an extremely critical period, a period in which we have to face certain some sharp turns and twists, a period in which almost anothing can happen to our economy at any moment and hence a period in which it is possible and even likely that some firm and drastic decisions may have to be taken and any failure to take such decisions might cause a grievous damage not only to our economy put to our political stability and consequently to our freedom. It is from that angle that I propose to make certain remarks which I hope may be ound useful.

Now, Sir, whe I go through this voluminous document of 500 pages, what is my reaction and what is my starting criticism? My reaction is that there is an alarming complacency running thorough this whole volume, nothing but complacency. The urgency and need of taking certain measuree with extreme speed, these things are not at all reflected 1 the Plan deocument, in these 500 pages I might say that in the preface given to us by the Prime Minister there is a certain sense of urgency and a certain feeling that we are racing against time, and much more so in her recent speeches, that not only certain things need to be done in India but they are to be done in time; otherw se we may have to repent later on. But this is not at all reflected in the Plan, in the 500 pages of the document before us. This document was prepared about 18 mont is back or 2 years back; it took a lot of time to be prepared. Now what should have been the starting point? If at all we are serious about taking the country forward, what should have been the starting point or the first step? The starting point should have been a frank recognition of the fact that planning in India developed extremely serious cracks from the middle or the Third Plan, cracks which became so serious that the Plan collapsed altogether and then for three years we just drifted and we had no Plan at all and no improvement it our economy. So when you prepared the Fourth Plan, you should have pondered as to why the Third Plan failed or collapsed and why the country drifted for 3 years.

The second factor which should have been taken cognizance of while planning is this because after all planning and the general situation in the country is not in water-tight compartments. It is the gigantic mass discontent which doveloped in this country from 1966, particularly among the the peasants and which was the consequence of the collapse of the Third Plan That is what started from 1966. Every year, every month, every day that is rising to higher levels. The third factor which is not normally included in a Plan document as such but which the planners have to take cognizance of is the effect of the collapse of our planning, its grave implications on political relations. This vast upsurge about which I am speaking, from 1966 led to the loss of monopoly power by the Ruling Congress in the 1967 elections. I may be asked, how does it come in the Plan. It does not but it is a grave symptom of the situation rooted in the changing economic conditions of the country which has got to be reckoned with if you are serious about planning. So my point is that at the beginning of the Fourth Plan, when the Planning Commission decided what to do in the coming years, it should have faced thes tark reality and should face the conditions of life as they are. Begin from there. So the Plan has to be begun from where you were. The three main features were, the collapse of the Plan at the end of the Third Plan a drift for three years, the gigantic mass discontent in the country and the loss of political monopoly power by the Ruling Congress in 1967. The first question I would have asked is, why has this happened? What is the cause of this? There the complacency comes in. It is amazing how any economist cannot see this. The reply of the Planning Commission is, the Chinese attacked us in 1962, Pakistan attacked in 1965, and we had three years of no monsoon. That is not economics. That is what I call complacency. Of course these things happened. Do they explain all the crisis in the Indian economy? Do they explain the gigantic increase in deficit financing in the middle of the Third Plan, the tremendous increase in the bank credit, the terrifically rising spiral in the prices, the tremendous increase in the gap in our foreign trade, the tremendous deepening of the foreign exchange crisis, the tremendous increase in the food imports? All these symptoms were seen between 1963-64 and 1968-69. Is all this a passing phase? No. That is my point. The other factors

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were there and I do not want anyone to feel that I ignore those factors and there is no question of ignoring them but my analysis is that all these troubles arose because of earlier policies. What is the main reason? The main reason is this. The first two Five Year Plans and I feel even the Third Plan to a considerable extent did develop agriculture in India. Our production increased. It did help certain new basic industries. Undoubtedly, we are more self-reliant in this respect. We are certainly more self-reliant but the key social objective which has been there from the very first Plan not only has not been realised but the very reverse process went on during the first three Plans. The key social objective was the abolition of disparities which would take you forward to some sort of a socialist orientation of the society. To a certain extent even in the preface it is mentioned that in the rural areas disparity has grown. It is not only in the rural areas but in the industrial areas also it has grown. Real wages have fallen, monopoly capital is there so that the root of the failure of the Third Plan lies precisely in this that while during the first two or three Plan periods we did build our economy up to a point, we did build agriculture up to a point, so far as social objectives were concerned, the entire machine worked in the reverse gear. The disparities grew and it was the growth in the disparities that brought us to such a sad plight at the end of the Five year Plans. Let us face this frankly and clearly and unless you do that you cannot make any approach to progress in planning.

That means to say that in our country capitalism has grown. Land monopoly has grown, a new type of monopoly. That is the main thing which you have to face if you want to go to the Fourth Plan at all. Then, if so, what? Time is short and I cannot speak at length, but one thing I would say that, that being so, all this tinkering and all these kinds of things which have been going on with the public sector are no good. Sometimes you speak of socialist economy, sometimes of a socialistic economy. Sometimes it is a socialistic pattern of economy. All kinds of things are said. Now we have this mixed economy; this is a hybrid which I do not know though hybrids are good so far as jowar and rice are concerned. But I think in economics hybrids are no good. You can either have a capitalist economy or have a socialist economics. nomy; there is no hybrid. Mixed economy! is an economy which is dominated by the capitalists. It is perfectly clear, and that is which why, despite certain ventures and certain this.

private sector is still benefiting and it has also been penetrating our public sector. If some of my friends on the right shout against the public sector, it is not because the big capitalists are not entering the public sector; it is because they have yet not got a hold over it, and they want that they should take it over. There was reference by my friend, Shri Yajee, that not bureaucrats but capitalists' experts should run the public sector. Well, if you want to appoint capitalist experts to run the public sector, better hand it over to them. Because the bureaucrats are bad, it does not at all mean that capitalist experts should run it. Precisely because the crisis is so deep, precisely because there is not much elbow-room to go on with some sort of manoeuvring here and there, there has been this sort of middle course, which we attempted to follow for 15, 16, 17 years. The time for drastic decisions has come, and if that is not done soon, it is going to become more serious in the next two or three years. The drastic land reform measures should begin to operate now immediately and completely. No question of circulars; they have got to be carried out right here and now. You do it immediately; otherwise, you cannot break land monopoly, and if you do not break it, all talk of planning is nothing but cheating ourselves or cheating others. Others do not get cheated; It is our own self-deception.

Similar is the case with foreign capital and foreign monopolies. Why can't we take them over? I am surprised at this inaction in this regard because many of the newly liberated countries Some of have done it. the countries have done it, have nationalised oil and so many oter things. And this is a powerful country. It was the first to get independence after the Second World War. Yet, I am surprised that we go on tinkering with these things here. So, taking over of foreign monopoly concerns, taking over of Indian monopoly concerns and breaking land monopolies, that is the quintessence of planning today. Without these actions, this Fourth Plan will meet perhaps a worse fate than the Third Plan, about which we know what happened. But here certain quesions are asked and I am replying to them. I should think they are clear, but still they are being asked. We are asked, particularly the people who hold views which I am criticising, "All right. Take over the foreign concerns. Take over the monopolies. But how do you increase the resources in the country?" The question which has been posed very often is like this. "We want more resources. If you progress made by the public sector, the take over the running concerns, how do

you get more resorces?" I am surprised at this though very often this question is posed. Those who put this sort of question should thems lves know the answer better, know how more resources could be had. Are resource something like the rabbits that are taken out of the hat? Neither a big capitalist an take resources out of his hat like a rapbit taken out of a hat. Nor could Lenin. The question of new resources or more resources is always a question of the maximum utilisation of the productive capacity of our land, of our machinery, of our know edge and of our other wealth and of whatever it is that gives you the maximum productivity out of your existing land resources, out of your existing mechanical resources, out of your existing labour resources, out of your existing technological resources. It is only the maximum utilisation of all these that gives you the resources and more resources. There is no other way to get resources except the breaking up of the Indian monopolies and the taking over of foreign capital and foreign undertakings. But the breaking up of the land monopoly is the key thing. It is precisely this measure which is goin; to develop the rate of Indian economy. When will you do this? Of course so much talk is there. It is there in the Plan. We hear it in the speeches of the leaders of the ruling party. I want to refer to certain phrases, because they have become quite common. It is said that the workers should have a sense of belonging so far as the factories are concerned. It is said that the working people should have a sense of participation. I very often hear these and I wonder at these words and phrases. You hand over those factories to them and they will get a sense of participation in them. But the factories are not going to be given to them. In that case no amount of sophistication will give them a sense of participation.

The sense of participation should be in reality. Either he runs the factory in which case he gets the sense of participation or he does not run the factory in which case nothing else will enable him to get that sense of participation.

SHRI MAHAVIR TYAGI: What about the Russian pattern?

SHRI S. §3. SARDESAI: This is the third or the fourth time in my speeches in the House that I am asked about the functioning of the Soviet system. My reply is that the Soviet Embassy is there. I represent the State of Maharasthra which you know is not in the Soviet Union. So you had better 30 to the Soviet Embassy. Why should you ask me about it, I just cannot understand. The moment I start

I am asked about the Soviet Union. Tomorrow would you ask me about Patagonia? Why don't you ask? If you want to know something about the Soviet Union, the Soviet Embassy is there.

SHRI MAHAVIR TYAGI: You said they must have a . . .

SHRI S. G. SARDESAI: I am not here to reply about the Soviet Union. I am answerable to the constituency which elected me which is in this country, which is in

Maharashtra. Why don't you ask this question to Mr. Rajnarain or to yourself? If you put the poviet Union on the agenda I will speak about it; at the moment the Soviet Union is not on the agenda. Our planning, our economy is on the agenda.

SHRI MAHAVIR TYAGI: I am sorry you seem to have misunderstood me. I did not impute any motive. What I meant was that the labour relations in the Soviet Union were going on successfully and the labour there is satisfied and has this sense of participation. Can that system do well here? That is what I wanted to know.

SHRI S. G. SARDESAI: I am not talking of motives. Why don't you ask about Japan, about China, about Er gland, about France? Why Soviet Union? There are so many countries in the world. Don't drag Soviet Union into everything. Put it on the agenda and we will discuss it fully but not now. Here let us think of India and what to do here.

So, the point which I was trying to make out was, they talk about increasing labour productivity; they talk about labour indiscipline and Durgaprur, this, that and the other, and all sorts of things are being mentioned. My point is if you want to increase labour productivity, if you want to give them a sense of participation, if you want labour to be disciplined, you take over the units and hand them over to the labour. That alone will increase labour productivity, that alone will increase labour discipline, that alone will give them a sense of participation and that alone will give you new and faster resources you needed for your planning. Otherwise you will have to go begging abroad for more and more loans which you will not be able to repay. I will give you an instance of something that happened about ten years back in my State which as you know as a big textile industry. A number of mills due to bad management, embezzlement, were losing concerns and practically going into bankruptcy. There was such a millin

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Sholapur and the State Government wanted us to take it over. We accepted it and we said we will run it. We formed a Committee and we started running that mill. The mill which was being run on a loss, which was on the point of bankruptcy, was taken over and being run by us. First we accepted lower wages and after two or three years full wages were restored. After a year or so it started making profits. Then the State Government took it back from us and handed it over to the original owner. You wanted to increase productivity, and we did showed that the mill could be run on a profit. But what did you do? You took it back from us and handed it back to the capitalist and you start sermonising on productivity, discipline and so on. Let us face that fact.

Now I come to the last aspect on this, but still the most important aspect. You take from the very beginning, from the First Five Year Plan. If I am asked what is the Achilles Heel of Indian planning, which precisely is the weakest spot in Indian planning, I would put it like this; that is the social composition of the agency of execution. I will not elaborate on a point but in passing I may say this. There is a particular reference in the Prime Minister's Preface which says that in order to increase the participation of the common people in production social justice must be done. On the face of it it seems very simple, very clear, but I say it is putting the cart before the horse. It should be just the reverse. In order that social justice may be done their full participation has to be first ensured because without their participation full justice is not going to be done. That is the point I remember during the war when there was cloth shortage the then Government introduced a scheme for the control of cloth prices and for the distribution of cloth and since Bombay was the biggest textile producing centre, the then Government—it was the foreign Government—handed over the entire scheme for the control of cloth prices and for the distribution of cloth to the Bombay millowners.

What happened? The prices were not controlled and cloth was not distributed. The problem of control came up because the Bombay Millowners were dominating the industry. You prepare a scheme for the control of price and distribution and you hand it over to the very people against whom you have to fight. I was in U.P. just about that time. I was in Kanpur for some time and I do not remember who was the Governor then, either Hallett or Mudioor

whoever he was. They wanted to introducs rationaing and procurement of foodgraine and one fine morning all the wholesalers in Hapur, Hathras and elsewhere were given authority to purchase wheat on behalf of the UP Government. Then, the small traders in Kanpur, etc. were asked to distribute it. What happened? No wheat arrived in Hapur. No wheat arrived in Hathras. And in Kanpur even the wheat that was there in the shops vanished. Why? You want to purchase wheat. You want to distribute it and you hand it over precisely to the agency which is hoarding and blackmarketing in food. How are they going to do it in practice? There is a simple proverb in my language at least which says: If you want to keep your money safe, you cannot hand over the key to the thief. If you hand over the key to the thief, how is your money going to be safe? If you hand over cloth control to the millowner and if you hand over food control to the wholesale traders in wheat, how do you effect cloth control and how do you effect food control? That is the point. I have two or three more points.

Plan

Nowadays you talk of land reforms. Talking about land reforms, land reforms are not going to take place in this country, are not going to take place in this country, no matter how many circulars the Prime Minister may issue. I do not question your sincerity. I do not question your honesty. I do not question your sense of urgency, but circulars do not solve problems. You must have in the rural areas elected committees representing the actual labourers and poor peasants. Could you do that? I cannot give you a cut and dried scheme now, but let us, let all the parties which believe in this sit together. We must have the active association of peasants committees in the land distribution. They must have statutory authorits for their association. Such committeey should be formed. Let us sit together and find out how to do it, but if you are going to hand over the distribution of land, as it has been done, to the revenue officials, to the existing machinery under the existing social system, land will not be distributed. You want to know how much land can be distributed. If there is land above the ceiling who will distribute it? It is the poor peasant, the poor labourer in the rural area. He knows to whom the land belongs. Mind you, I am not saying that the administration should be abolished. This Government is going to have an administration. It should have an admnistration. I am not saying, abolish this administration, but such committees should be formed and poor peasants have to be associated with them, together with the existing [machinery

so that distribution of land takes place effectively. About hose who do not have the land, so many problems we have raised. Such committees consisting of small peasants will see to it that land is properly distributed.

With regard to workers' participation, I am surprised . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Please wind up.

SHRI S. G. SAICDESAI: I am finishing. I will not go into the details. I am convinced that the workers' active participation is a vital necessity if you want to improve your public sector. I am told that there are so many trade unions. All right. Have a ballot. The ballot will decide which trade union has the majority of workers and they will represent them.

But when they are in the management, they must have the same authority as any other manager si ting. The workers must have that authority. This is how we can advance. I could also have talked about another thing, but I do not go into it.

The last thing I would say is, since my time is up, all of as here, most of us at any rate are keen and my party is keen that in this country the ransition from where we stand today to a socialist life should be peaceful. Every effort has got to be made see that it is peaceful. But if it is to be peaceful, these kinds of new mechanism we have got to evolve. But if we think that just by mimicking the British system of parliamentary democracy we can achieve it, it will not do it. It is these new kind of institutions, institutions based on the democrat c will of the people that can bring it about. That is the only possibility for a peace ul transition in India. If we fail to create this agency, if we fail to relate the means to the ends—means and ends are inseparable—if the proper type of means are not created, we will not reach the ends, and I am afraid what India is heading towards is anarchy and disintegration. A revolution cannot come just on the basis of mass di content. Revolution comes about only by mass consciousness with a powerful united Eadership which unfortunately this country does not have. If at all we are serious, this s the way we can advance, this is the only way by which a peaceful transition can come. If not, I do not know who can save this country.

SHRI KRISHAN KANT (Haryana): Mr. Vice-Chairman, I am glad to give hundred per cent support to the preface to the fourth Five Year Plan. It is a very welcome and good Preface. If reflects the hopes, aspirations and the desires of the people of India. But I wish it had gone to the Planning Commission much earlier as a guideline for drafting the Plan. If the Planning Commission had got the underlying idea of the Preface earlier, they might have given a new turn to the whole Plan.

DR. K. MATHEW KURIAN (Kerala): Are you suggesting that the Plan and the Preface are at variance?

SHRI KRISHAN KANT: I will come to that later. How much one wishes again that the laudable objectives given in the Preface were there in the Plan itself. I think the Prime-Minister herself has summarised some of the things which need to be done in the Preface, because ultimately it is her Government that is going to give direction to the future pattern of planning.

The Plan has two contents; the outlay content, and the policy content. I do not want here to dwell on whether there should be an allotment of Rs. 1 crore or Rs. 10 crores this side or that side because ultimately it does not make much difference. The only point to be looked into 1s whether the objective of the Constitution has been translated and given reflection to in the Plan and has been properly incorporated in the drafting of the Plan.

Mr. Vice-Chairman, I would in my short speech deal with three points: one is land reforms; the second is industrial policy; the third is the policy for technology. First, I would like to deal with land reforms because Mr. Sardesai ended with that, and some of my friends that side were very critical of the way the agitations are going on in the country. But I would say that the history of the Congress shows that when Gandhiji came on the scene, the Champaran and later on the Bardoli episodes were the reflection of how the Congress was transforming the political life of the people of India.

SHRI MOHAN LAL GAUTAM (Uttar Pradesh): The same type of Government exists today.

SHRI KRISHAN KANT: I wish you were here.

SHRI LOKANATH MISRA (Orissa): He had been there too long and thereafter he came here.

SHRI KRISHAN KANT: Perhaps he is not sure whether he is sitting there or here. Anyway the whole concept of the peasants' struggle is a struggle for land. When we discuss that problem, I am reminded of Pandit Nehru's autobiography in which he has written that the problem of Asia, the struggle in Asia is the struggle for land. When I was reading it today, I found Nehru had given one quotation from "The Man with the Hoe" and it shows the struggle of the ages. I give that quotation:

"Bowed by the weight of centruries he leans

Upon his hoe and gazes on the ground, The emptiness of ages on his face,

And on his back the burden of the world.

Through this dread shape the suffering ages look,

Time's tragedy is in that aching stoop, Through this dread shape humanity betrayed,

Plundered, profaned and disinherited, Cries protest to the powers that made the world,

A protest that is also prophecy."

The prophecy that Markham had made and which Nehru quoted in his Autobiography—about the land problem—that prophecy is coming true now, that if the land reforms are not brought in, if the disparities in the rural life are not removed, these struggles are going to come more and more, and if democracy is to survive, the struggles will have to succeed .And I am sure that all the parties who have democratic faith will endorse this, because Nehru has said that "Bardoli became a sign and a symbol of hope and strength and victory to the Indian peasant". And I hope that the struggle that almost all the political parties are launching today will also become a sign and symbol of hope and strength and victory to the peasants. It is in that light that I look upon this struggle. I am surewe know our Prime Minister since she was the President of the Congress— that if she were the Congress President she would have done it, she would have joined and led the agitation herself and the Congress would have gone on a satyagraha on this issue and seen that the struggle is carried on and the implementation of the land reforms is taken up.

SHRI MAHAVIR TYAGI: Let her resnig and do that work.

SHRI KRISHNA KANT ; Why don't you do it?

I am rather very happy for the last few days because the Cong(O)'s path has really shown and justified the split in the co' ngress, that shows how they represent the vested interests. Whether it is in the villages or cities, inside the party or outside, inside the House or outside, we are discussing the land struggle and saying that we should not wait. But the Cong. (O) has unanimously passed a resolution against the struggle saying that the land should not be given to the people. It shows how the Cong.(O) represents the vested interests of the landed aristocracy. You read Mr. Tyagi's speech. I know those vested interests whom you represent on those Benches; that justifies the split in the Congress, and the struggle between those in the Cong.(O) representing the vested interests and those here who fight for democracy. And the way you have interrupted me today, you have interfered with me today, that very much reflects it. . . .

(Interruptions)

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): I am afraid you will have to close just after 15 minutes. Do not get diverted.

SHRI KRISHAN KANT: This land struggle is the real struggle for a structural change. The Plan document says that there are 2.3 million acres of land declared surplus in excess of the ceiling limits but no method has been given as to how the whole thing is going to be distributed among the landless people in the villages. That strategy has not come yet. Of course, the struggle is going on. The most important thing is, there is no committed cadres in the villages, as the Prime Minister also said while referring to the toning up of the administration in the villages because these officers represent the vested interests, they are the relics of the imperial age, and they are more aligned with the landlords and the landed aristocracy. That is why that is not done. Unless the administration really implements the land reforms, it will not be possible to do it. The Planning Commission could have given out a suggestion that, whether it is acquisition or distribution or control or any other thing, everything will be decided by the village itself, by the village panchayar and that no case will be taken to the court, because when the villagers and the poor people decide they will decide in a correct manner. And the first thing required is a list of all those people or of all those extra lands or surplus lands which should

be published and which should be made available to ever body and a Committee should be asked to give the surplus lands to those needy, as Vinoba Bhaveji has done in the Bhoodan Movement; it was done by calling a meeting of the villagers because they know who are the landless people, who are the mos needy.

That way the 1 nd will go to the people. That is how it nee is to be done at the present moment also.

My second point relates to the concentration of wealth and our industrial policy. The Prime Minister in the Preface to the Fourth I'm ha; said:——

"Our Planning should result not only in an integrated process of increased production, but rational distribution of the added wealth. The over-riding inspiration must be a burning sense of social justice. While increased production is of the utmost importance, it is equally important to remove or reduce, and prevent the concentration of wealth and economic power."

On page 12 of the Plan, the Planning Commission shows the dilemma of etallicating inequalities of income, wealth and production. It says:

"The inability to miagate in any signineant measure the inequalities of income and wealth is a reflection of the diagmand which arises in the present phase of development."

Mr. Vice-Chairman, Mr. Yajee said that the time has come when we have to really define the concept of mixed economy. The idensing policy shows that it is not very clear. The Industrial Policy Resolution included the key and strategic sections in the State sector. But slowly it has been weakened and watered down. In the present licensing policy the first of delicensing has been increased to Rs. one crore. What is the impact of this? If you have more delicensed sector, it means you cannot give the desired direction to your economy. Secondly, the resource, which go to the private sector would be lost to the national planned sector. This goes against the whole concept of planning.

Then, Mr. Vice-Chairman, though we have created the Monopolies Commission to curb the growth of monopolies and concentration of wealth, there might be certain loophoies which could allow industrial growth in the private sector. The present licensing policy says that in the case of

Rs. 35 crores and above that sector will go to the bigger houses. What does it mean? It means monopolies will grow which means both political and economic amplications. Does it not militate against the spirit of the Constitution and the Pian isself as given in the first Chapter? It also goes against the spirit of the Industrial Policy Resolution that was adopted by Partiament. So the time has come when we must clarify our ideas whether we want the monopoly to grow or not. If we do not want monopolies to grow then let us say; "Henceforth no more."

Sir, a new strategy of grewth and social justice needs to be evolved; otherwise, I am afraid, this may lead to more and more confusion. So the time has come to look into this concept of mixed economy.

Mr. Vice-Chairman, another important sector to which we have to pay our attention is the sector of price, wages and profits. If the price rises by 6 per cent. per year, in five years it will rise by 30 per cent. It means the Plan will be reduced accordingly. The Plan which is now for Rs. 24,000 crores will be reduced by 15 per cent. and will come down to Rs. 20,400 crores. It will come down the Plan has increased, it will come down ultimately because this increase does not mean anything. The Plan does not contain any policy on price, wages and profits. Therefore, unless deep thought is given to the issue, planning will come to nothing.

Mr. Vice-Chairman, though the Plan lays emphasis on agriculture and industry, it does not show a longterm policy for technology in this country on which the growth in these two sectors depends. The chapter on Scientific Research just says that this thing has been done, that thing will be done and something should be done. But there is no long-term plan for technology as China had its 12-year long-term Plan in 1956. Mr. Vice-Chairman, we cannot afford to go through all the stages of development as the advanced countries have done. If we do that we will slow down in our effort and will never be able to catch up. Technology alone can take us in that direction. Through technology alone the country can have a leap forward. Through technology the cou try which has been lagging behind by a century will come up to the modern standards of any country in the world. But our difficulty is that the present approach is development of products rather than technology.

[Shri Krishan Kant] 4 P.M.

Recently a seminar was held by the CSIR on "The Technology for the Seventies." What did they say? They said we should buy technology from abroad and -try to copy it in this country, rather than develop it here. What will be the result of such an approach? Take, for example, the car. We are manufacturing cars in this country. But again we are now going in for collaboration, for design, for development and other technology to the foreign countries. In 23 years, could we not have developed the technology for the manufacture of cars? Have we not the capability and the people who can do it? I think we can do it. So the basic question to day is that we have not yet decided upon the creation of new technology, upon a plan for technology. Mr. Vice-Chairman, in this country up till now we are spending 0.5 per cent of our national income or GNP on research and development. I think China spends one per cent and various developed countries spend about two per cent to three per cent on research and development. If we really want to develop technology in this country. We must be able to spend at least one per cent of our national income by the end of the Fourth Plan.

Mr. Vice-Chairman, we are not clear as to the type of technology we want to develop. I am glad that a Ten-year Plan on atomic energy and space has been brought out. But the Prime Minister in her speech has nowhere mentioned whether money for this plan given by Dr. Vikram Sarabhai and accepted by the Government, will be provided in this Plan or not. If not, why is the money not being provided? How then can the Plan be implemented? I think this Ten-Year Plan is one solid, good step in the right direction. But the Prime Minister's speech did not in any way show whether any money has been provided or not, and what the strategy is. Mr. Vice-Chairman, in order to have a leap-frog technology, it is very necessary to go the way Japan has gone. She did not take the whole technology from abroad, but only employed that part of technology which is mass-based as well as sophisticated. Electronics is such a technology. The radio people and other people can use electronics and give mass employment. And it has also sophisticated application. We should evolve a strategy by which we can have a leap-frog technology, with-out going through all the stages of technological development that the advanced countries have gone through. This is what China has decided to do, and that is why they trying to go ahead even with poverty and lower national income. Mr. ViceChairman, we should have a plan for electronics, communications, computerisation, etc. I would suggest to the Government that they should evolve a policy on technology, select the technology that they want to concentrate upon, so that within a period of five to ten years we can advance and do research and development in the fields of atomic energy, space, oceanogra-phy, new materials like alloys, plastics, carbon fibre, boron filament and other things, and come to the level of the advanced countries in the shortest possible time. Mr. Vice-Chairman, in under-developed countries we have a certain advantage. We can take to the most modern technology and develop it here. The advanced countries do not have this advantage because they cannot dismantle their existing plants, they cannot upset their economy. But we can directly go to the most advanced form of technology directly. But we will have to decide what type of technology we want to develop at different levels. Unless all these are done, I am afraid it will not be possible to achieve the objective of social justice because it is only science and technology through which we can get production as as well as social justice. With these words, I conclude.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Mr. Rajnarain.

श्री राजनारायण : श्रीमन्, ग्ररे, प्रधान मंत्री साहिबा चली गई।

SHRI K. K. SHAH: I am here. I will take down her notes.

श्री राजनारायण: तो हमको कल ब्लाइए।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : कल टाइम नहीं होगा, कल के लिए नही होगा, श्राप शुरू कीजिए ।

श्री राजनारायण: यह प्रच्छा नहीं है कि जो प्रधान मत्री माहिबा ने प्लानिग पर डिमकशन शुरू किया ग्रीर वह यहा न रहे, चली जाए।

उपसभाध्यक्ष (श्री बांक बिहारी दास) : ठीक है, ग्राप शरू कीजिए।

श्री राजनारायण : यह ठीक नहीं है । मैं स्नापसे निवेदन करूंगा कि प्रधान मंत्री जो प्लानिंग की हैड है, उनकी उपस्थिति यहा भ्रतिवार्य होनी चाहिए भ्रौर जब वह भ्राएं तो हमको बुलाएं।

DR. K. MATHEW KURIAN: Mr. Vice-chairman Sir, the Fourth Plan document submitte I here for discussion is really a poison pill, a pill which cannot be swallowed. The sugar-coating has been given by the preface to the Fourth Plan and by the equivocal statements made by the so-called experts sitting in the Planning Commission, whose expertise now seems to be to writ good queen's English. The platitudes that have been introduced in the Fourth I lan document point to the very serious problem of the tragedy Indian planning and the hazy policies initiated from the very beginning of the First Plan. 'Ve find that the philosophy behind the planning process in India has been a philo ophy which is supposed to keep clear of the two extremes, Marxian socialism on he one hand and capitalism on the other. Indian planning is supposed to be a mixed economy planning which is in fact, a mix d up planning. Like the mule, Indian planning has neither the pride of ancestry nor the hope of posterity. If we analyse this animal, the Fourth Five Year Plan, it is ve y clear that it is neither the ass nor the horse with its stamina. It is a hybrid, a mixed variety, a mule.

If we look into the actual events that have taken r ace during the last so many years, it is very clear that in the name of a socialistic pattern the type of economy that we have actually created is an outright capitalist feedal society, with increasing monopoly and concentration both in industry and griculture. We are told that in the Fourt Plan period we are going to have a long period of growth with stability and a grow h with social justice. But if we look into the estimates of the annual increase in na lional income during the several years of the past, it is very clear that sustained economic growth is impossible within the present socio-economic structure that the ruling Congress Party has created through their policies during the last two decades. According to the economic survey of the Government of India itself, the annual rate of growth of national income during the Third Plan period was only 2.5 per cent. The increase in the subsequent years of the Plan helidays was 0.8%, 8.9% and 1.8%. I am quoting these figures only to show that it ere have been years in the past where the g owth rate in a particular year was substantially high, even very considerable, but over a period of time the average growth rate has been substantially lower than the an icipated growth rate. I suggest that this articular point needs serious consideration because the whole assumption of the Fou th Plan of a sustained growth rate of 5.5 per cent is unattainable on the

basis of the programmes now drafted in the Fourth Plan. Take for instance the new strategy in agriculture, a strategy which is based on supporting the landlords and the rich peasants. Was not a dilemma faced by the Planning Commission? In the Fourth Plan document, at page 12, they say:-

Fourth Five Year

"The inability to mitigate in any significant measure the inequalities of income and wealth is a reflection of the dilemma which arises in the present phase of development.

The Planning Commission faces a dilemma in agriculture. If high growth rate is required, it is necessary for them to support those sections and classes of the people who have high growth potential, and these are precisely the landlords and the rich persons in the rural areas who have been exploiting the peasants and the agricultural labourers for a long time. Again to quote:-

"More important, the concern for achieving the desired increase in production in the short run, often necessitates the concentration of effort in areas and on classes of people who already have the capability to respond to growth opportunities. This consideration shaped the strategy of intensive development of irrigated agriculture."

[Mr. Deputy Chairman in the Chair]

We find that so long as this new agricultural strategy is pursued in agriculture, it is bound to create inequalities, instability, and social tensions, which will completely erode even the very objectives of high rate of growth production in agriculture.

If we take the industrial sphere, we find the same malady of Indian planning there, namely, a policy of supporting the big enterprise, the big business, particularly the big business with foreign collaboration. Page 14 of the Plan document again suggests that the Planning Commission faces a dilemma. It says-

"A dilemma has to be faced. The largest corporate groups are the most advantageously placed to seek and obtain foreign collaboration and to expand or to initiate a number of large and new activities. Therefore, acting them may appear the easiest and quickest way of industrial development. In the process there is inevitably an increase in concentration of economic power."

Dr. K. Mathew Kurian]

So long as a capit'list and feudal system is maintained in this country, this country can never have growth with stability, and growth with social justice. If both stability and social justice are to be attained, the surest way is to create a new socio-economic structure based on egalitarian principles, public ownership of the means of production and the lessening of the existing inequalities both in industry and agriculture. But on the contrary we find that the policy of the ruling Congress is to support the big business.

We are told that the reports of the Industrial Licensing Policy Inquiry Committee are, by and large, accepted by the Government of India. But we now find that behind the reports of the various committees like the report of the Monopolies Inquiry Commission, the Government of India takes shelter under verbiage which really means nothing. The Birlas have been given permission to produce aluminium even after the adoption of the Industrial Policy Resolution which laid down that production of aluminium and similar other goods should be reserved for the public sector. After the noise of having a revised industrial licensing policy, we find that the Birlas have been allowed to expand considerably their Hindustan Aluminium Corporation. We are told that its capacity will be raised from 80,000 tonnes to 1.2 lakh tonnes per year. expansion will give a total additional capacity of Rs. 40 crores out of which at least Rs. 20 crores are likely to be the foreign exchange component. Does this mean that the Government is preventing the big business from expanding? On the contrary, we find that the Birlas, the Mundhras, and others, are all given increasing facilities to expand under the veil of the Industrial Licensing Policy and Monopoly and Restrictive Trade Practices Act.

We are told that the Planning Commission has adopted pragmatism as their planning philosophy, a philosophy which is very true to their heart. But if pragmatism has any value, the present policies and the industrial and agricultural strategies based on the big man, the big industrialist and the big landlords, it should have produced results even in a short run. On the contrary, we find that in areas where production has increased, prices have crashed. The talk about glut and surplus agricultural production is limited only to a few of the rural rich. On the contrary, consumption levels are declining for various sections of the people of the lower strata.

Unemployment is rising. Prices of even essential goods are rising every year. One would wonder whether the Planning Commission will now consider, after twenty years of complete bankruptcy in the whole planning process, that instead of discussing the possibilities of employment creation, it is better for them to tell us about the negative experience as to how long they will take to reach a position where the whole country will become unemployed. One can ask a better question: How many Plans will they require for the whole country to be unemployed? At this rate of increasing unemployment, it is better if they tell us, through appropriate statistical projections at the end of which Plan the whole country will be unemployed. I think, about the ability of the Government to solve unemployment, the less said the better.

I would like to underline a very important point regarding the whole planning machinery. We have talked about planning machinery in the States for the last several year. In 1959 the Estimates Committee of Parliament suggested that every State Government should have a Planning Board in order to formulate, evaluate and implement the Plan schemes from time to time. The Prime Minister wrote to the various Chief Ministers about this and in the National Development Council meetings also this question came up several times. The first State Government which implemented this and constituted a State Planning Board was the United Front Government in Kerala under Shri E.M.S. Namboodiripad during 1967-69. The other State Governments have the so-called planning boards studded with officials and bureaucrats which meet once a while over a cup of tea. A Planning Board on the lines of the Planning Commission at the Centre with a permanent staff was set up only by the United Front Government under Shri Namboodiripad.

SHRI A. G. KULKARNI (Maharashtra): In Maharashtra also there is a planning committee...

DR. K. MATHEW KURIAN: I am aware of the so-called Planning Boards in many States. In every State there is a so-called planning board. But a Planning Board with permanent technical staff is the creation of the United Front Govern-ment in Kerala. We find that the same ruling Congress, which through their Governmental mouth-piece has been talking about State Planning Boards, have along with some parties in the mini-front including the CPI scuttled this in order to recreate the so-called Planning Board studded

with officials and bureaucrats. This shows the callousness on the part of the ruling Congress and the Central Government regarding the plunning machinery.

Sir, in this connection, I find a very curious statement in the Fourth Plan document. Probably the sting is in the tail because this is contained in the last paragraph of the Fourth Plan document, on page 442, uncer the heading: "Training in Methods and Techniques of Economic Planning" It says:

"The object of this scheme is to provide knowledge and skills of advanced techniques in the general area of economic planning and investment planning".

Sir. I have got here a copy of the memorandum of agree nent between the Government of India and the Ford Foundation which forms the basis of of this particular paragraph, which outwardly appears to be very innocent. But here is a copy of the memorandum of agreement signed by the Government of India and the Ford Foundation for developing planning capabilities of the State Governments. This is one of the most insluting agreements that this Government has ever signed. This says that the State Government officials will be selected and sers to America for training in planning techniques, as if this country does not produce economists. Our unversities have turned out competent economists and our economists today rank very high among the leading economists of the world. But the Planning Commission, in order to humo r the State Government officials, are thicking of sending them to America with the help of the Ford Foundation. We do not know wehther this has any connection with the C.I.A. In any case it is there and this whole agreement which is unknown to the public is a document which is intended to influence the State planning officials and to give them the type of planning phile sophy which is near to the heart of the United States, the USAID and the Ford Foundation. Instead of building the planning machinery at the State level, instead of creating a new atmosphere for our own expertise to develop, the Government of India goes more and more into this abyss of increasing technical and foreign aid, particularly An erican foreign aid. All this talk of socialism is dishonest. Hon. Members belonging to the Syndicate Congress should envy the style of this Fourth Plan document which probably beats them hollow. But it is a completely hyprocritical document which conceals the fact that this Government stil pursues a policy which is intended deliberately to support and 7-16 RS/70

create big monopoly with the aid of foreign money and to increase our dependence on foreign aid resulting in concentration of wealth both in industry and agriculture and continuance of feudal and semi-feudal relations. This policy is very clear from this document in spite of the sugar-quoting preface of the Fourth Five Year Plan.

DR DEBIPRASAD CHATTOPA-DHYAYA (West Bengal): Mr. Deputy Chairman, Sir, while I propose to support broadly the Draft Fourth Five Year Plan, I would draw the attention of the House to some of the speeches which, to me, appear to be not satisfactory.

The main, problem seems to me to be the problem of unemployment. The figure of unemployment is the barometer of the health of the national economy and judged by that barometer, it seems the economic health of the nation is pretty bad.

Now, much is being talked about the educated unemployed, because the educated people inside the Parliament and outside are well organised and so they can ventilate their causes and grievances and do so very effectively and with telling effect....

(Interruptions)

SHRI A. P. CHATTERJEE (West Bengal) . What is the definition of high education ?

Dr. DEBIPRASAD CHATTO-PADHYAYA: This is not the time to define high education and low education. I will explain it outside the House

Now, the main problem, it seems to me, is the problem of the uneducated unemployed.... (Interuptions). Now, the educated people are taking much advantage of the problem of unemployment among the uneducated to their own advantage, to the advantage of their own education, profession and politics.

I find that this problem of unemployment among the uneducated has a relation with land reforms. These uneducated—they themselves remaining uneducated—are giving tax to the Government and it is by that tax that higher education, secondary and particularly, college education, is being supported and sustained. Six to me it seems that the whole educational system and the economy related thereto is immoral in the sense that we are being supported by those people who are uneducated and who are also unemployed.

[Dr. Debiprasad Chattopadhyaya]

But, because of their lack of education and organisation, they cannot ventilate their cause so effectively in politics, in the House and outside the House.

Now, most of these people are dependent on land and the national economy depends mainly on the productive forces, potential productive forces, not yet released due to very bad implementation of the land laws.

The economy of India as a whole, as Gandhiji anticipated long ago—earlier than Mao, that is, in 1922—unless the agricultural economy of India is thoroughly looked into and overhauled, the economy of India as a whole cannot take off and cannot take its due place of pride in the society of other nations.

Sir, now you find that most of the problem of the Indian economy are directly or indirectly related to the lack of implementation of land laws. These productive forces in agricultural field, if they are not released or liberated through speedy and genuine implementation of the laws, I think, the other problems, the other economicills, both of economy and the politics of the country, will not be solved and cannot be solved.

Much is being talked about land-grabbing and land ceiling. If we go into the figure of total land, cultivable land, available in the country, it is found to be somewhat like 37 crores of acres at present. The population is about 55 crores. So you find that the land available per head is less than half an acre. Now we must review this problem in the background of the population explosion. The population growth rate is somewhat like 2.5 and the area which is being gradually brought under cultivation is only about 1.3 per cent per annum. The population is growing at the rate of 2.5 but the supply of land which is bound to be inelastic is growing only at the rate of 1.3. So the number of people depending upon land is bound to grow by leaps and bounds but the supply of land being inelastic, there is bound to be some acute problem of land economy, even if we impose the ceiling now being advocated at different levels. So the problem is not of imposing a ceiling has not actually been imposed. Even if it is imposed, the problem will not be solved because the number of people that will depend on land by 1980 will be of the order of 61 crores but the land that is likely to be under cultivationely by that

time cannot go beyond some 41 crores of acres. So we should think of other means and since we speak of perspective planning, we should also think of the land policy in perspective. The imposition of ceiling is being advocated now by different socialist parties including the Marxists. So far as I know a little of Marxism, the imposition of ceiling is not the Marxist slogan; it is a pseudo-Marxist cliche now being uttered and politically exploited by some of the Marxists in the most un-Marxist fashion. If we impose the ceiling, they know what would happen. We know that they rare more interested in the perspective of politics, of capturing power, than ameliorating the economic ills of the poorer sections of the people. So we should think of other means and it is high time that we do that. The problem is serious and some serious rethinking of our land policy is necessary. So it is not by imposing the ceiling on land that the problem will be solved; it will be a purely temporary solution. But a long-term solution demands other things, e.g. I will suggest that the land should be nationalised. Of course it may sound radical but it is absolutely necessary in the interest of the nation as a whole and poorer sections in particular. We know that the land laws are in a pretty bad shape. Even the land laws that have been enacted by the States after our independence round about the years 1950 to 1955 have not been implemented even now. Now let us go back to the years 1904 and 1905. Even the British imperialists were aware of the danger of the transfer of the landed property of the Scheduled Castes and Tribes and they made suitable legislation so that their lands are not illegally transferred and the illegally transferred lands are not grabbed by the educated people under the protection of the laws of limitation, because after you possess the land for a certain period de facto rights can be de jure rights. So that is what was done in the days of the Britishers. But our Government believing in a socialistic pattern of society did not see to it that the laws enacted by it were effectively implemented. Sir, the other day I was looking into the Report of the Commissioner for Scheduled Castes and Scheduled Tribes.. That gentleman is known to be a Gandhian. I refer to Mr. N. K. Bose. If you take the trouble of going through the document, it is a revealing document. That Gandhian scholar and administrator has very poignantly pointed out that the tribal rural belt is an explosive area. If it is not attended to in the near future, the explosion will take place. That is really very important. I will draw your attention to the report

of the Study Team appointed by the Home Ministry, which says:

"The condition of agricultural labour has not changed materially. In some respects it has worsened in spite of land reforms".

I am not quoting from any source other than the Gove nment's own. So viewed in this perspective, viewed in the context of the serious data, the Government should seriously rethink its land policy. Only by condemning and agitation or by euologising it we only dodge the problem and do not really face it. There are three possible attitudes that you may take to the land movement. One is an outright condemnation, the other is uncritical appreciation and the third is critical appreciation. I am for the last attitude. I understand why the Marxists are grabbing the land. I also understand why the SSP are after the land but what intrigues me more is not their political activity but the social fuel that is supporting the political movement. We must understand why the Marxists, the SSP, the PSP and the CPI run after the land. All of them do. Even my frind, Shri Sardesai, told a few minutes back that he does not believe that any bloody revolution is possible in India. So all these people are running after the land not because they b lieve that it will create a revolution but because they believe there is social fuel to sustain their political fire. That social motivation must be taken note of. In politics we may differ, in the Party we may quarrel but so far as the problem of the social or zin is concerned, before we take to progno is and treatment, we must diagnose the disease. The disease is land problem and taking advantage of the disease, all the parties are running after the land-grab movement. So we must define the attitude of the Congress Party to land movement, whether we should condemn it outright, or waether we, in a superficial fashion, in the Swatantra fashion, say that it is a law and order problem. So long there was no problem and so there was no law and order problem but the problem was simmering inder the surface of politics and once it buists out, you say it is a law and order problem. You call the Police and the CRP to suppress it but that betrays your want of olitical sagacity or lack of understanding of these social problems. There is another attitude, the attitude of playing to the gallery or admiring the law-lessness because it is very popular and it is very attractive. I am not for admiration of these illegal activities, but I am more interested in the real problem, that is its

technical formulation. I am certainly opposed, I repeat, to outright condemnation of this land-occupation movement because the Congress, from its early history is wedded at least on paper to the cause of the rural masses. Now these rural masses have sent us and if we really are representatives of the rural masses—and it is a fact that the largest number of Members are returned from the rural parts, if we are really to justify our representation of the rural masses, there is nothing absolutely wrong nor inhibiting us from sponsoring the cause of the rural masses and not let this problem to be exploited from narrow, partisan and sectarian ends of the Marxists and the Socialists for temporary gains. So instead of admiring it or playing to the gallery or condemning it in a very reactionary fashion, we should appreciate it critically and find out the causes thereof; otherwise we cannot go to the root of the problem and solve it in the right way. So I think the solution to the problem may take time, but once we are persuaded to the real nature of the problem, we can try to find out the solution. I think it is absolutely necessary that land should be nationalised. You may take time. You may run behind time, but there will be coming a time, may be in the late seventies or in the early eighties, when legislation for nationalising land will have to be considered by this House or that House.

My second question. This again may sound a bit theoretical because it has been heard many time and it has been rejected outright many times. I am meaning whether 'land' should be brought in the Central List. I know the State Governments will oppose it. Now even our friends of the opposition will agree that, so far as land is concerned, the role of the Central Government is much more progressive, much more of understanding, than that betrayed by the State Governments. Now, if India is on an explosion as apprehended by Gandhiwadi Nirmal Kumar Basu, and the Study Team of the Home Department, if I dia is going to face any real explosion, if the explosion is there, then the further cause of that explosion will be the non-implementation of the land laws by the State Governments responsible. And if there is any explosion, the miseffects or dangers of that explosion will affect India as a whole. Now, Sir, India as a whole must not pay the penalty for the non-implementation of the land laws by the State Governments. It is on this national ground, it is on this solid it is on this central ground I think there is a strong plea for a rethinking on the subject rethinking for taking away the subject of [Dr. Debiprasad Chattopadhyay] 'land' from the State List and placing it in the Central List, and it is an absolute necessity.

SHRI A. P. CHATTERJEE: Question.

DR. DEBIPRASAD CHATTOPA-DHYAYA Yes, Sir, you have every right to question, and when you speak, you question it twice or thrice as you like.

Another thing I like to say is this less the people, the rural masses, are educated, unless the benefit of primary education is extended to the rural masses, democannot be strengthened in India. Unless there is social justice, unless there is economic justice dispensed to the poorer sections of the people, democracy cannot work well in India. We always say that educated public opinion is the basis of democracy. But what have we done to spread education to the rural masses? It is with their money paid in the shape of taxes and so on we support the structure of higher education, the tall buildings in the campus of Jadavpur University or Calcutta University or Banaras University. But the poor people who pay the taxes, they themselves are uneducated. And if there be no educated public opinion, there cannot be a strong basis for democracy. So I think the education policy that has been pursued up till now by our Government has been a wrong policy because the emphasis has been laid on wrong places, because we have placed the emphasis and spent the money on college education and other higher education, neglecting thereby primary education. Now it is not a mere question of education. It is a question of national importance because, if democracy is to survive, it must base itself on educated public opinion. By 'educated public opinion' I mean here the educated public opinion of the nation as a whole, of the largest number, particularly the weaker sections of the people who have been deprived of the benefits of education, systematically, over the years. But it is their taxes, it is their money which has supported higher education. And there is this paradox. Those people reading in the colleges and in other higher insututions of learning are being supported by the poorer sections of the people. Thus they are being educated. Again there is this paradox The system is so rotten that more than half of the people getting such higher education get plucked at the end three years or five years, as the case may be. So what is the next result? The poor people keep themselves uneducated and yet give money to the Government, and the

Government is spending it on them without thinking of the national interests. Even in the matter of higher education, which they get at the cost of the poorer sections of the people, at the end of the three or five-year course of higher education, 50% of them get plucked. It is a total national wastage. The 50%, who get through become educated unemployed first. Then, when they become employed, they organise themselves well and they think of themselves first, think of starting a movement for dearness allowance and think of starting other movements for their other demands, and they do not think of the rural masses.

SHRI A. P. CHATTERJEE: You professors also.

DR. DEBIPRASAD CHATTOPA-DHYAYA: I say the same thing; I am also a beneficiary of that bad syst m.

SHRI A. P. CHATTERJEE: Drawing a fat salary fleezing the poor people. And not taking classes also but giving lectures here.

DR. DEBIPRASAD CHATTOPADHYAYA: Whenever there is recession I go there and take classes. It is not like remaining Member of Parliament and practising three-fourths of the time in the High Court in Calcutta

SHRI A. P. CHATTERJEE: Sir, action should be taken against absentee professors also just as in the case of absentee landlords.

DR. DEBIPRASAD CHATTOPADH-YAYA; Sir, he is taking away my time.

SHRI KALYAN ROY (West Bengal): He gets the fattest briefs, you know.

DR. DEBIPRASAD CHATTOPA-DHYAYA: Yes, I know.

SHRI A. G. KULKARNI: That is why he is in the CPM party; otherwise he would have been he c.

DR. DEBIPRASAD CHATTOPA-DHYAYA: So in the field of education, higher education is supported by the poor people. With the taxes that the poor people pay these people are getting educated and getting plucked resulting in waste of national money. The others who get through when their claim for jobs is not met start launching agitations and some of them become Naxalites. So I say the problem of education has to be tagged to

the problem of national needs. Our system of education, I am sorry to say, has very little to do with the national needs or social objectives. These two things must be related, and related integrally otherwise this sort of agitations and what we call Naxalite move nent will go on.

Sir, for lac. of time I am not going to touch upon other things but I must say land and the ecople depending upon land constitute the crux of the problem facing the planners of the country. So my last appeal to the Government is that they should have perspective thinking about this problem and they should think of (1) nationalisa ion of land and (2) bringing land under the Central List.

Thank you.

SHRI M. K MOHTA (Rajasthan): Sir, may I submit that the Fourth Plan that has been presented is an exercise in futility? Uniortunately even after a period of three years during which we have had no plan except annual plans, even after three plan periods the Government has not learnt much from its mistakes. Planning has been done rather casually particularly as far as the resources side is concerned. It we study the record of the Government curing the Third Plan period and during the three year period during which there were only annual pians, we find that in the Third Plan whereas balances from current revenues were estimated at Rs. 550 crores the actual balance turned out to be mi us Rs. 419 crores. During the three years of annual plans also the balances were estimated at Rs. 866 crores but in actual fact they turned out to be only Rs. 303 crores. The result was during the Third Plan period additional taxation had to be respried to to the extent of Rs. 2892 crores nstead of Rs. 1710 crores. The position is quite clear. The Government has falled dismally in husbanding the scarce resources at its command. The resources that were raised by levying more and more taxes on the common man were frittered away on non-Plan, non-developmental items. The result is here for one to see; it is a runaway inflation. The result is here for every-

Sir, it is known to every student of economics that if expenditure is of the nature of non-productive expenditure and the resources o meet that expenditure come out of the Masik printing press the only result that we can hope to achieve is inflation and that is exactly what the Government has achieved.

Unfortunately, even after the bitter lesson of the Third Plan and the three-year plan holiday period the Fourth Plan resources position has not been carefully gone into. Of course, the planners have put down the balances from current reve-nue during the Fourth Plan period at only Rs. 1673 crores in the revised Plan document as against Rs. 2455 crores in the Draft Plan, which means that it has come down from 17.1 per cent of the total Plan to 10.5 per cent. The lesson that the Government ought to have drawn, the inference which we cannot escape is that the need of the hour is better husbanding of resources, better utilisation of the resources and a better return on the investment or outlay, whatever, you choose to call it, if we are to escape from inflation on the one side and provide the muchneeded employment and relief to the common man on the other side. The Plan document gives a very sage advice that the return on the capital of public sector undertakings should be 15 per cent, but unfortunately it is nothing except wishful thinking. the record of the public sector undertakings is so dismal and it has been discussed in the House on so many previous occasions that it is not necessary for me to go into great details. Nevertheless, the fact remains that the public sector undertakings, instead of giving a return to the public exchequer, actually yields a loss of Rs. 35 crores every year. The advice of the Planning Commission that the return should be 15 per cent on the capital employed is very nice on paper, very good to hear, but how exactly is the Government going to achieve it? The real crux of the problem is how this return is going to be achieved. Is it going to be achieved by better efficiency in the public sector plants, by a better utilisation of the resources that have already been invested on these undertakings, or is it going to be achieved by the simple expedient of increasing the prices? In most of the cases the public sector undertakings are monopoly concerns. They are today in a position to command the market and if simply by burdening the common man further resources are to be raised, through the public sector undertakings, it would not be in the national interest. It will not at all be in the national interest.

A lot has been said in the House by the Government spokesmen as well as others on the evils of monopoly and restrictive trade practices. It has not been realised adequately that concentration of power, whether political or economic, is today entirely in the hands of the Government. It is not in the hands of trade or industry even to a small extent. With

Shri M. K. Mohtal

such centralisation or concentration of power in the hands of the State, we face a very difficult and very alarming situation. As regards the scheme of the Plan outlay itself, it is very surprising that the planners think that an expenditure of as much as Rs. 15.902 crores can be undertaken by the public sector during the five-year period. Out of this five-year period two years have already elapsed and we find that in the first year, namely, 1969-70, the outlay was Rs. 1,904 crores; in the second year it was Rs. 2,122 crores, which make a total of Rs. 4,026 crores for the two-year period, which means that during the remaining three years of the Plan period an outlay of as much as Rs. 11,876 crores must be achieved, and this works out to an annual average of Rs. 3,959 crores, every year, which is nearly double the present level. I do not understand, Sir, how the Govern-I do not understand, Sir, how the Government hopes to achieve an outlay which will be nearly double the figure of last year, whether the Government has the requisite machinery, whether the Government has the requisite arrangements or the kind of paraphernalia required to achieve this huge outlay. What I fear is that it would be physically impossible really to achieve this kind of Plan expenditure during the remaining three years penditure during the remaining three years of the Plan period.

One very glaring omission from the Plan document is regarding the employment situation in the country. The planners have not even made an attempt to assess this problem which is facing the country today, assess the extent of the problem and also assess the effect of the Plan expenditure on the employment situation in the country. Although no such assessment has been made in the Plan document, it is well known to the students of economics that unemployment has grown to 15 million to 17 million at the end of the Third Plan and presently it might be to the extent of 18 million to 19 million. If we have to add another 15 million of new entrants in the labour market during the Fourth Plan period, it would mean a staggering total of something like 32 million or 34 million people who must be provided with jobs. The point I am trying to make is it should have been the planners' endeavour to emphasize on schemes which would be quick-yielding and which would be employment-oriented, instead of going in for schemes which are only prestigious. If more emphasis had been given to schemes which are employment-oriented, much of the social unrest that we are seeing today in the country could have been avoided. Cussion is very, very balanced. It is a

In this connection I cannot but mention the role of housing as a means of providing employment on the one hand and providing relief to the poorest classes of society on the other. Schemes for slum clearance, for instance, would serve a laudable social purpose and at the same time provide the highest amount of employment for every unit of investment made in these schemes. The Plan document takes into account a capital/output ratio of $2\frac{1}{2}$: 1. In a country which is chronically short of capital if we must have a capital/output ratio of 21: 1, we cannot hope to achieve the kind of progress that is absolutely essential to give the barest minimum relief to our people. And therefore the Plan makes a cardinal mistake in going in for such capital intensive plan of development. A much lower ratio and emphasis on quickeryielding projects would have served our requirements much better.

Sir, for want to time, I am unable to go into the other aspects of the Plan. But I will only take up one aspect, namely, that the Government is already working against the Plan frame, as it were. On the question if import substitution, it was given out by the Government spokesmen that investment on cotton cultivation for instance would yield the greatest amount of return per unit of capital invested because as much as one hundred crores worth of imports could be saved even if 10 per cent of this amount were to be invested in cotton development every year in the country. Unfortunately, the Government is unable to undertake such schemes mainly because the Plan has not provided for these whereas at the same time we find an anomalous position that the Government wants to go ahead with such non-essential schemes as the sniall car project which was not included in the Plan document, which was not approved by the planners, which is not essential from the common man's point of view. Sir, if more vigorous steps are taken for import substitution like substi-tuting imports of cotton by development of man-made fibres in the country itself, by substituting imports of machinery by developing more machine-building industries in the country, itself, we will be able to cross the hurdle of foreign exchange which has been a great stumbling block to our development.

Thank you.

SHRI G. A. APPAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I have the honour to support that the Fourth Five Year Plan presented to the House for dis-

bold attempt and an honest attempt. It) has presented to the House and the country what we were, what we are and what we hope to be by he end of the Fourth Five Year Plan. In the meanwhile let me not mislead the country by saying that all is well. The Government in these few years have done ver, much. But there is yet a long way to o. When we got independence, we were such a poor country. We were devoid of all expertise and technical advancement. When we see the technical advancement that we have reached in these 23 years, we slould be only proud of it. But we canno be conceited. We have always to aspire for higher things in life. But we should not be contented. We

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Mr. Deputy Chairman, many of us say that this is a socialist country, that everybody should have an equal distribution. Everybody say so. Now there is a great clamour and prestige in some sectors about their policy of land grab. Today it is land Tomorrow it may be house grab. And afterward, they will even say, jewel grab, then food grab, then dress grab, then chappal grab, then everything else.

will have to ordy strive hard honestly and

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honourably.

Mr. Deputy Chairman, what is capital? How is capital built with the individuals? Capital is the interest that one gets for the sacrifice one makes and the comforts and convenier es one forgoes. Most of the people spend what they earn. But there are cert in people who save something and it is the saving like drops which makes a migh y ocean. But if we go on spending all that we earn we cannot build any capital. There are people who get only Rs. 100 per month, still they save something. On the other hand, there are people who earn Rs. 2,000 per month, and yet with the exception of a few, they borrow at 12 per cent interest per month. I have seen this in the official circle. I have seen it in the teachers' circle, among the villages and among agriculturists.

Mr. Deputy Chairman, I have to give to the House and the Government the following observations. Suppose my party is in power at the Centre, I mean the D.M.K. which is ruling over a part of the country; they will give to their Ministers only Rs. 500 per month as they have been getting in my State according to the dictates of the late Vahatma Gandhi whom we all adore, whereas the Ministers here are getting Rs. 3,000 to Rs. 4,000. Their staff also get Rs. 3,000 to Rs. 4,000 per month. They are not even satisfied with

Rs. 35,000 that their Managing Directors in certain concerns get. Mr. Deputy Chairman, I would request the Govern-ment to take notes of what I am saying for the benefit of the hon'ble Prime Minister.

There are 78 public sector undertakings with a capital provision of Rs. 9,999.4 crores. And I think out of the 78 public sector undertakings, most of them are running at a loss. Some are, of course, making good profits. I would exhort the Government not to be brow-beaten by these losses. They should appoint a small Committee of people to manage the affairs of these undertakings, to look into the account of productivity every month, every quarter. Sir, every public sector undertaking is not a prestige issue or a political issue, but it should be viewed in the larger perspective of the common man's

Sir, people can boast that they are giving employment to some people. But by this can we encourage and develop the motherland? Everywhere we cannot increase the productivity to the extent of 30 per cent or 20 per cent as the people in the Durgapur plant do. Sir, managing directors who are more in number than required and who should not make the industrial undertakings profitable should not be allowed to remain there. Let there be efficient people. Here I should like to mention the analogy of the Khadi and Village Industries Board where I was once an officer. What did we do there? used to have an evaluation of every month's production before the 5th of the subsequent month, then the quarterly and half-yearly evaluation also. If there was some lagbehind in a department, the officer in charge would be reprimanded. fore, we have to see that we increase the production and increase the efficiency of the unit. If the Khadi and Village Industries Board could do that, if the bigger undertakings under private management could do that, there is no reason why the Government should not be able to do that. Should they remain sleeping partners and passive spectators to the squandering away of the poor man's money to please some officials who grow at the poor man's cost?

Mr. Deputy Chairman, there is the Hindustan Photo Films which is being built at a huge cost and they are not able to make sufficient progress even according to the production schedule. I had the privilege to see a photo films factory in Coimbatore under the able management of Mr. G. D. Naidu, the greatest industrialist [Shri G. A. Appan]

and great scientist of whom the whole country should be proud, but whose technical talents we have ignored to utilise. He is able to produce these photo films at a cheaper rate. But for six or seven months they could not get their quota and their capacity is lying idle. I think the Photon Films factory at Ootacamund should go and learn at the feet of Mr. G. D. Naidu the technical talent. Take the small car project. I have been hearing about it for nearly 10 years. You see the small car that Mr. G. D. Naidu has produced. Our President rode on that small car which is in his factory. Mr. Sri Prakasa rode on that car. I have got photographs here. If any press people want it, I am prepared to give it. Why not we go to Mr. G. D. Naidu and get his advice? I request the hon. Prime Minister to take a holiday to go to his house and see how we can utilise his talent for the benefit of the country If only we can utilise the talents of G. D. Naidu, we can get hundreds of crores every year, by way of production, taxes and things like that. It is a pity that some of these tax officials, small officials, who could not be greased to their satisfaction, have been playing havoc to the detriment of the common man. The poor man is discontented, he is dismayed, he is against the Government of India. only our Ministers can go and learn about the difficulties of the industrial magnates and business people who are being oppressed by the tax officials, we will be able to earn much and the country will be able to benefit much.

Mr. Deputy Chairman, there are certain canons and principles of taxation: it shoud be easy of payment, easy of collection and it should not be over and above the taxable capacity. We spend so much on the import of cotton. Great work is being done by the khadi and village industries people. Even in 1928 we had been getting only khadi with a width of 18 inches. Now we have khadi even up to 54 inches. We produce the finest of khadi. I have been able to produce the finest khadi, the finest ever produced in the country. But the provision that has been made for the development of khadi is very very small. Though the proposal was to supply 33 lakh ambar charkhas to the villagers, the scheme could provide them only 13 lakhs. And so many ambar charkhas, worth crores and crores, are lying idle. I will request the hon. Prime Minister to make an investigation into the amount of money that has been wasted on the ambar charkha programme.

The man who created this ambar charkha is Ekambaranathan. But some people in the north are trying to exploit his intelligence and get the name to themselves. This ambar charkha was manufactured by Ekambaranathan in the Tamil Nadu Sarvodaya Sangh. But there are some vested interested who, with the help of some persons, have gone into the textile companies. I do not like to mention the names of those persons.

MR. DEPUTY CHAIRMAN: Only two minutes more for you.

SHRI G. A. APPAN: I am eligible for seventeen minutes and I have taken only ten minutes so far.

MR. DEPUTY CHAIRMAN: No. no. You have taken fourteen minutes already

SHRI G. A. APPAN: Anyway, I am going to finish within two or three minutes.

Sir, I am one of the greatest and humblest supporters of the Nehru family ever since I came to know that family. I know Pandit Jawaharlal Nehru, the light of our nation. I have been trying to follow his ideals, the great ideals that he set for our country. He made great sacrifices for this country. I am really happy that he has left his daughter behind to serve the nation. We should all be proud of that worthy daughter. I am expressing my happiness not simply because she is present here now. I want to tell the nation that there can be no better person than her to occupy that position. I want to tell the nation that there can be no better person than Mr. V.V. Giri to occupy the Rashtrapati Bhavan. There can be no better person than the present Prime Minister to occupy that office.

SHRI A. P. CHATTERJEE: How is it relevant to the present discussion?

SHRI G. A. APPAN: It is relevant because she has produced this Fourth Five Year Plan. Many of our opposition friends with their glossy spectacles are not able to see the good and nice things of this Plan. They only want to see the bad things of it. I say, let us take the best in everything and let us discard the bad things. We are all Members of Parliament. We have to carry on the administration of the country like the two bullocks of a cart, the Government and the Parliament. You should not criticise the Government on everything simply because you are in the Opposition.

Then, Sir, I would very humbly request the Prime Minister to follow the example set by the Tanul Nadu Government, the set by the Tanul Nadu Government, the DMK Government, in regard to the expenditure on he Ministers. She should restrict her Ci binet or the Council of Ministers to 5 per cent. In Tamil Nadu we have barely twelve Ministers and we get, I mean, our Ministers, get only Rs. 500/- p.m. (Interruption). Sir, I will confine myself only to the Plan document. Many Members of Parliament want to increase their can salaries and allowances. increase their (wn salaries and allowances and some of us even propose that we should sit throughout the year so that they can grab more D.A We have to be the pro-tectors of the n tion. We are the servants of the nation and we cannot be greedy in respect of our allowances when we speak about socialism, when we speak about land-grap movement and all that.

Now one word to the labour leaders in the Opposition Our country is suffering so much on a count of their unqualified, ill-advised, leadership. I request them to tell their people to increase the productivity; let them ask or any amount of bonus, any amount of dearness allowance; let them ask for any amount of anything, but them ask for a sy amount of anything, but commensurate with the productivity, commensurate with the profitability. I request them not to till their people, "Please do not work; ple se try to grab some more thing." Let us take a lesson from Japan. In Japan last year they increased their productivity by 25 per cent while we are only aiming at 7.5 per cent. I would request the Prime Minister to put up a still quest the Prim: Minister to put up a still more ambitiou. Plan, for at least 25 per cent increase very year. Let us all co-operate with her and strengthen her hands, strengthen the hands of the Government. Let us strengthen the hands of the Government not only at the Centre but in the States al o. Unless all the States improve, unless all the States flourish, the Centre cannot flourish. We cannot always find fault with her and demand from her, "Give us more money, give us more money".

Now, Mr. Mr. Deputy Chairman, if we should be self sufficient...

SHRI A. P. CHATTERJEE: His Party has taken Rs. 20 crores from the Central Government. That is why he is praising the Central Government.

MR. DEPUTY CHAIRMAN: You please conclude now.

SHRI G. A APPAN: Yes, Sir. About the Education Department, I have been telling my how. friend...

MR. DEPUTY CHAIRMAN: You should conclude now.

SHRI G. A. APPAN: 1 am prepared to save crores of rupees for the country through the Education Department. I have been telling the Education Minister and I had written to Pandit Jawaharlal Nehru also that the Government should allow all the people to appear for their degree and post-graduate examinations as external candidates. Otherwise, we will be encouraging them to do acts of indiscipline. By following a sagacious policy and by proper educational planning, I think the country could cut its educational expenditure up to 50 per cent of what it is today...

MR. DEPUTY CHAIRMAN: Your time is over. Please sit down.

SHRI G. A. APPAN: Thank you.

श्री सवाई सिंह सिसोदिया (मध्य प्रदेश) : उपसभापित महोदय, पिछली तीन पचवर्षीय योजनाम्रो के कडवे-मीठे श्रनभव, श्राशा, निराणा, लाभ, हानि, मफलता ग्रौर ग्रमफलता तथा उपलब्धियो के ग्राधार पर उसका गहन ग्रध्ययन करने के पण्चात जो चौथी पचवर्षीय योजना इस सदन में विचारार्थ प्रस्तुत की गयी है, उसका में हृदय से समर्थन करता ह । हृदय से इसलिए समर्थन करता ह कि ग्राज की परिस्थिति में जो हमारी ग्राधिक स्थिति है, जो हमारे साधन है, जो जन महयोग है, जो हमारे लक्ष्य ग्रौर उपलब्धियां है, उसमे इस के भ्रतिरिक्त कोई दूसरी भ्रच्छी पच-वर्षीय योजना तैयार नहीं हो सकती थी। जब पचवर्षीय योजनास्रो के बारे मे विरोध प्रकट किया जाता है, ग्रध्यक्ष महोदय, तो मै यह निवेदन करना चाहता ह कि यह एक बहुत बड़ा महत्वपूर्ण दस्तावेज है। इसकी श्रालोचना, ममालोचना होनी चाहिए, इसकी कमियो ग्रौर खामियो का प्रदर्शन होना चाहिए, लेकिन सबसे महत्वपूर्ण तथ्य हमेशा यह सामने रखना जरूरी है कि हम पचवर्षीय योजनाम्रो की मफलता को, इसकी भ्रावश्यकता को महसूस करते है भ्रौर नकारात्मक ग्रौर केवल ग्रालोचना करने का दृष्टिकोण, निराणा का वातावरण पैदा करने का दिष्टकोण यदि हम बनाते जायेगे तो हमारी इन पंचवर्षीय योजनाम्रो की सफलता की जो आकाक्षा हमारे मन मे है वह कैसे सफल हो सकती है। इस पचवर्षीय योजना में जो बहत से महत्व-पूर्ण सकल्प, जो ऋार्थिक दृष्टि से हमारे देश को श्लागे [श्री सवाई सिह सिसोदिया] ले जाने वाले हैं, जो उज्जवल भविष्य की श्रोर सकेत करने वाले हैं, उनकी श्रोर मैं श्रापका ध्यान श्राकर्षित करना चाहता हूं।

सबसे पहला संकल्प पी० एल० 480 के अन्तर्गत जो स्रोज तक स्रनाज मंगवाने की श्रोर विदेशों पर श्राधारित रहने की जो हमारी समस्या थी उसका निराकरण 1971 तक हो जाने वाला है। यह चमत्कारिक निर्णय है, इसलिए हम इसकी प्रशंसा करते है । हम ग्रपनी इस परिस्थिति का सिंहावलोकन नहीं करते, इस महत्वपूर्ण तथ्य की ग्रोर भी निगाह नहीं डालना चाहते है कि 1971 के बाद जो हम को कंसेशन के ग्राधार पर ग्रनाज मगाना पड़ता था, उसकी भविष्य मे स्रावश्यकता नही रहेगी। स्राज की दुनिया में ऐसा कोई देश नहीं है, चाहे वह विकसित या म्रविकसित देश हो, जो म्रपनी या म्रपने देश की उन्नति के लिए, योजनाम्रो की सफलता के लिए दूसरे मुल्कों की सहायता न नेता हो । हमारे देश में भी तृतीय पंचवर्षीय योजना के ग्रन्त तक 25 फीसदी सहायता विदेशों से प्राप्त होती थी, लेकिन अभी हमने सकल्प किया है, निश्चय किया है कि इस चौथी पंचवर्षीय योजना के अन्त में हमारी जो विदेशी सहायता है वह केवल 8 फीसदी रह जाने बाली है। यह एक सराहनीय निश्चय है ग्रीर इस की तारीफ की जानी चाहिए।

मैं यह निवेदन करना चाहता हू कि निर्यात में वृद्धि का भी हमने सकल्प लिया है। 7 फीसदी तक की निर्यात में वृद्धि ग्राधिक दृष्टि से ग्राधिक स्वावलंबन की ग्रोर ले जाने वाला एक बहुत बड़ा कदम ग्रौर निश्चय है।

हिन्दुस्तान इस ममय जनसख्या वृद्धि को भीषण विपत्ति का सामना कर रहा है। जनसख्या की वृद्धि 2.5 प्रतिशत प्रति वर्ष के हिसाब से हो रही है। इस भीषण विस्फोट का सामना करने के लिये राष्ट्रीय ग्राय में वृद्धि होना नितान ग्रावण्यक है। चौथी पंच-वर्षीय योजना के ग्रन्त तक राष्ट्रीय ग्राय में 3 प्रतिशत की वृद्धि हो सकेगी। यद्यपि ये श्रांकड़े उत्साहबर्द्धक नहीं है, किन्तु दूर्वर्तमान कठिन परिस्थितियो में इमसे कुछ श्रधिक होना सम्भव नहीं है।

श्रीमन्, संवैधानिक उत्तरदायित्व को निभाने के लिये हमें शिक्षा की ग्रोर ध्यान देना ग्रावश्यक है। संविधान लागू हो जाने के इतने वर्षों के बाद भी हम उसे पूरा नहीं कर पाये हैं। हमारा एक कांस्टीट्यूशनल किमटमेंट है शिक्षा के बारे में, 6 वर्ष से 14 वर्ष के बच्चों की शिक्षा के बारे में, लेकिन इस चौथी पंचवर्षीय योजना के ग्रन्त तक हम 85 फीसदी इस प्रकार के बच्चों की नि:शुल्क, ग्रनिवार्य शिक्षा का प्रवत्ध कर सकेंगे। यह भी एक महत्वपूर्ण कामयावी है।

मैं निवेदन करना चाहता हूं, ग्रध्यक्ष महोदय, कि ग्रार्थिक स्थिति के लिहाज से कृषि हमारे देश का एक प्रमुख व्यवसाय है ग्रीर जो हमारे देश की ग्राय है उसमे 51 फीसदी हिस्सा कृषि की ग्राय से प्राप्त होता है। इसी स्राधार पर मैं यह निवेदन करना चाहता हं कि कृषि से जो स्राय मे, स्नामदनी में हमारे देश की सम्पत्ति में वृद्धि होती है उसी अनुपात से पंचवर्षीय योजना मे कृपि के लिए प्रावधान रखा जाना चाहिये। बहुत मे जो साधन-सम्पन्न किसान हैं, उन्होने शासन की योजनाम्रों का लाभ उठाया है, लेकिन मै म्रापका ध्यान छोटे किसानो की स्रोर दिलाना चाहता हं स्रौर इस सम्बन्ध में यह निवेदन करना चाहता हं कि छोटे किसानों की तरक्की के लिये बहुत कम किया गया है। मेरा थोडा अनुभव है देहात के किसानो को और खेती को देखने का भ्रीर उसके स्राधार पर मैं कहना चाहता हूं कि हमारी इस पंचवर्षीय योजना मे यह निश्चित होना चाहिये कि प्रत्येक किसान, प्रत्येक छोटे किसान के पास ग्रपना खद का कुवां सिचाई के लिये होना चाहिये । हमारे देश मे जो सिचाई का रकबा है वह 22 प्रतिशत है ग्रौर हमारे मध्य प्रदेश के पूरे प्रान्त में केवल 8 प्रतिशत सिंचाई का क्षेव है। तो जो छोटे लोग हैं, जो छोटे किसान हैं, उनकी ग्रार्थिक स्थिति मे यदि सुधार लाना है तो यह जरूरी है कि सिचाई के छाटे-छोटे माधन हम उनको उपलब्ध करावें। बडी-बडी नदी-घाटी योजनाये बनी हैं, लेकिन उनमें काफी समय लगता है ऋौर काफी पैसा भी लगता है ग्रौर उनका परिणाम भी किमानों को उपलब्ध होने में बहुत समय लगता है । इसलिये मैं निवेदन करना चाहता हूं और इस पर जोर देना चाहता हूं कि हमारे सामने श्रौर राष्ट्र के सामने यह सकल्प होना चाहिये कि हम तमाम ज्वलत समस्याग्रों को आधिक व्यवस्था

पर ग्राधारित मान फर समाधान करें। देश को ग्राधिक दृष्टि से स्वावलम्बी बनाना चाहते है ग्रौर इसके लिये जरूरी है कि साधन हीन लोगों को छोटे-छोटे साधन, सुविधाये मुहैच्या कं। वह लोग केवल सहायता के रूप में ही यह प्राप्त नहीं करना चाहते हैं वह ऋण के रूप में भी इसको प्राप्त करना चाहते हैं वह ऋण के रूप में भी इसको प्राप्त करना चाहते हैं। हमारी मुयोग्य प्रधान मंत्री महोदय ने बहुत ही महत्वपूर्ण कदम उठाया है बैकों के राष्ट्रीयकरण का ग्रौर यह एक रास्ता खोला है छोटे लोगो को साधन इकट्ठा करने के लिये। लेकिन ग्राज जो व्यवस्था है, उसमें वह छोटे किसान इस मुविधा से विचित है जो नियम है, ऋण देने के सम्बन्ध में जो तरीका ग्रपनाया जाता है, जो मापदंड ग्रपनाया जाता है उसकी वज्ह से वह बंचिन रहते है। इसलिये इस सम्बन्ध में ग्रा शीघ्र व्यवस्था का मुधार होना परम ग्रावश्यक है।

उपसभापति । होदय, बहुत चर्चा हुई है यहां भूमि-सुधार की, शिम विकास की, भूमि के बंटवारे की स्रौर लैंण्ड सीलिंग की । यह एक विवादास्पद विषयं है, ब्राज की ज्वलन समस्या है ब्रौर मैं चाहूंगा कि इस विषय में मैं ग्रपने विचार भी सदन के सम्मुख रखुं। श्रध्यक्ष महोदय, जहा तक भूमि-सुधार के कार्य का सम्बन्ध है यह प्रान्तीय शासन का काम है ग्रीर भूमि-सुधार के सग्बन्ध में, भूमि-विकास के बारे में, भमि के बटवारे के बारे में और लैण्ड सीलिंग के बारे में करीब-करीब बहुत से प्रान्तों ने कानून बनाये है । कानुन बन चुके है। यह बात सही है कि उन कानुनो का ठीक अमल नही हुआ है और इस वजह से जो भूमि-हीन लोग[है,[उनमें निराशा होना स्वाभाविक है । लेकिन मै यह निवेदन करना चाहता हू कि डेमोक्रेटिक, पार्लिया-मेंटरी डेमोकेसी बी, ससदीय प्रजातत्र की व्यवस्था इस देश में शासन की है स्रौर इसमे यह नही हो सकता कि रूल ग्राफ लों को तोड़ कर कान्न हम ग्रपने हाथ में लें । मैं यह निवेदन करना चाहता हूं कि भ्राज श्राप जो भूमि हथियाने के लिये जाते है श्राप कौन हैं, इस बात का निर्णय करने वाले कि जिस व्यक्ति के पास स्राज जो भूमि है वह भूमि सरप्लस है। इसका निर्णय करने वाले ग्राप कौन हैं ? ग्रदालतों के द्वारा जो निश्चय हुआ है, हमारे वलमान कानूनो के द्वारा जो निर्णय हो चुका है, उसके भ्रनुसार उतनी भूमि उस व्यक्ति के पास है, जितन कानून के अनुसार हो सकती है

उतनी है। तो कानून को तोड़ कर खुद ग्राप निर्णय करते है ग्रीर कोर्ट के निर्णय के बाद उस भूमि को हथियाने जाते हैं तो फिर इसका ग्रन्त कहां होगा। जो भूमि हथियाई जाती है उसको कोई दूसरा ग्रादभी भी हथियायेगा। फिर ग्रापके मकान को हथियाने की वात होगी। कौन उसको रोक सकता है। हर चीज को हथियाने की बात होगी। ग्रापर ग्रापने यह सिलसिला जारी रखा तो फिर कोई पेटी में कपड़ा रख कर निये जा रहा है तो एक ग्रादमी जिसके पाम कपड़ा नहीं है वह ग्रापकी पेटी को हथिया कर के कपड़ा छीनने की कोिशश करेगा।

यह एक ऐसा सिलसिला शुरू किया गया है कि हम प्रजातंत्र की जितनी मान्यताएं हैं उनको खत्म करना चाहते है। ग्रीर में एक बात यह निवेदन करना चाहता हूं उपाध्यक्ष महोदय, कि 1967 के फ्राम चुनावों के बाद हमारे मुल्क में बहुत सी जगह सयुक्त विधायक दल बने, उनकी हुकुमते बनी, जिसमे एस० एस० पी० ग्रौर सी० पी० ग्राई० प्रमुख पार्टनर्स थे। किसने उन्हे रोका था भूमि का मही वितरण करने के लिये, लैंडलैम का प्राबल्म साल्व करने के लिये कान्न बनाने से । उन्होने शासन में बैठ कर इस प्रकार के निर्णय नही लिये, कोई विशेष इंतजाम नही किया, कान्न में कोई भिन्न व्यवस्थाएं नहीं की वहीं पुराने कानून ग्राज बने हुए है। ग्राज विरोधी दलो को क्या ग्रधिकार है कि जो यह कहते हैं कानून ग़लत है, ग्रमल ठीक नहीं हुग्रा। म्रापने क्यो प्रवन्ध नही किया ? म्राज भ्रापका यह केवल एक राजनैतिक स्टन्ट है । मैं निवेदन करना चाहता हं कि जो यह कहते हैं कि हमने निरन्तर 1948 से लेकर श्राज तक इस प्रकार की भूमि के कानुन होने का प्रचार किया है, उनको जनता ने स्वीकार नही किया है। भ्राम चुनावों में इन चीजों को, घोषणाओं को लेकर वह जनता के सामने गये है। जनता ने उनको बहुमत नहीं दिया है। जनता ने उनको अस्वीकार किया है। पार्लियामेन्द्री डोमोकेसी का यह तरीका है कि यदि एक व्यवस्था का, नियम का, विधान का, समर्थन नही कर सकते है, उससे ग्रसन्तुष्ट हैं, नाराज है, तो उसका उपाय संवैधानिक हो सकता है। ग्रपना बहुमत बना कर मर्जी मुताबिक कानून बना कर ही वर्तमान व्यवस्था में परिवर्तन हो सकता है। यदि कानून को ग्रपने हाथ में लेने का आपको भ्रधिकार दिया गया तो आप देश

[श्री सवाई सिह सिसोदिया]

में ग्रराजकता की स्थिति का निर्माण करेंगे। मै इसी सदर्भ में म्रापसे निवेदन करना चाहंगा कि हमारे मध्य प्रदेश में जो स्रभी यह स्रांदोलन शरू किया है, उसमे इमारे मध्य प्रदेश काकेम के उपाध्यक्ष श्री बाब लाल निवारी पर ग्राकमण करके, हमला करके उनका का सर तोड दिया, उनको काफी चोटें ग्राई । ग्राप वर्ग संघर्ष का ग्रावाहन करना चाहते हैं, ग्रौर ऐसी फिजा निर्माण करना चाहते है जिसकी वजह से हमारे प्रजातव को खुतरा पहुचेगा । तो मै निवेदन करना चाहता ह यह एक गम्भीर विषय है ग्रौर ग्राप सोचें । भूमि का बटवारा करके स्राप क्या प्राप्त करना चाहते है। हमारी कितनी भूमि है, कितने बड़े किसान हैं। इन सब तथ्यों पर विचार करना होगा । ग्रगर भूमिहीन लोगों को हमने भिम दे भी दी एक एकड या दो एकड उससे क्या होने वाला है ? भृमि के साथ उनको साधन देने होंगे । हम खेती की दृष्टि से एक ग्रस्थिरता का वातावरण देश में निर्माण करना चाहते है जो हर दिष्ट से हमारे प्रजातव के लिये, हमारे देश की खशहाली के लिये और ग़रीबो की भलाई के लिये खनरा पैदा करने वाला है । जितने भी लोग गये है भ्रांदोलन करने के लिये ये राजनैतिक लोग हैं, जो यहां दिल्ली में बैठ कर बाते करते है। कितने लोग शरीक हुए हैं गांवो के किसान और भूमिहीन लोग । वह जानते हैं कि उनको वहा की व्यवस्था के अनुसार शांति से जिदा रहना है, लोगों के साथ हिल मिल कर रहना है। इस तरह की व्यवस्था उनके मन में दुःख पैदा करती है । स्नाप एक ऐसी परिस्थिति पैदा करने हैं, जिससे किसानो मे ग्रमतोष पैदा होगा, उनके ऊपर मुसीवतें क्रायेंगी ग्रौर ग्राप लोग ग्रखबार मे ग्रपने नाम छपवा कर, शहीद बन कर वापस ग्रा जायेगे । इस बार किसान ग्रांदोलन--जमीन हथियाने--की जो चर्चा हुई है उमके बारे में गम्भीरता से पूरे हाउस को विचार करना चाहिये। यह जरूरी है कि हम पंचवर्षीय योजनाम्रों के माध्यम से अपने देश का निर्माण करे, अपनी समस्याओं का समाधान करें। हमारे लिये यह नितांत ग्रावण्यक है कि हमारे देश मे, हमारे प्रान्तों में जो लाँ एण्ड ब्रार्डर की व्यवस्था है वह ठीक तौर पर होनी चाहिये। कानून तोडने वालो का राज्य स्थापित नहीं होने देना है।

मैं इस सम्बन्ध में मध्य प्रदेश की स्रोर स्रापका ध्यान स्नाकर्षित करना चाहता ह कि मध्य प्रदेश में, भिड ग्रौर मुरैना ग्रौर दूसरे बहत से ऐसे इलाके है. जहा डाकुओं का बडा म्रातंक है, दिन दहाडे तीम-तीम, चालीम-चालीम बच्चो को भगा कर किडनैय करके ले जाते है। विन्ध्य प्रदेश का भी बहत सा इलाका है जहा ऐसा ही हो रहा है। सधारण लोगों को. बिद्या-थियो को, महिलाग्री को ग्रीर बडे ग्रादमियो को उठा काफी बड़ी रकम मागी जाती है। यह जरूरी है कि हमारे प्रजातत्व मे उन शक्तियो को जो इस प्रकार का दिन दहाडे गलत काम करते है, दडित किया जाना चाहिये और इसके लिये मध्य प्रदेश शासन की जो यह माग है कि स्राधनिक मुविधासों सौर शस्त्रो से पुलिस को सुसज्जित करना चाहिये । उसमे केन्द्रीय शासन पूरी महायता करे। यह महत्वपूर्ण विषय है ग्रीर उस प्रकार की घटनाए प्रजातव के ऊपर एक कलक है। इम देग के मिडल भाग मे जिसमे उत्तर प्रदेश, राज-स्थान, मध्य प्रदेश इत्यादि इलाके प्रभावित है, वहां **ग्र**गर ऐसी ब्यवस्था होगी तो लोगों में प्रजातव के प्रति ग्रविश्वास पैदा होगा । इस प्रकार की हरकतों का मुकाबला करने के लिये केन्द्र को मदद करनी चाहिये ।

अन्त में मेरा निवेदन है कि पववर्षीय योजनाओं में, बहत से पब्लिक सेक्टरों में जो बड़े-बड़े काम होते है, वह बड़े-बड़े निण्चय होते हैं वह बड़े भहरों, बम्बई, कलकत्ता, दिल्ली तक सीमित होते है। ग्राप मोच रहे है समुद्र के पानी को कैसे पीने लायक बनाया जाये, यह बहुत ग्रच्छी बान है। हमारे देश के बहुत से ऐसे गांव है, जहा पीने का पानी उपलब्ध नही है स्रीर वहा हमारी इस योजना मे यह भी व्यवस्था है कि ग्रगर पानी पीने के लिए कोई व्यवस्था करनी हो तो उसके लिए केन्द्रीय सरकार 50 प्रतिशत सहायता देगी भ्रौर बाकी खुद गांव वालो को करनी होगी। मै यह निवेदन करना चाहता ह कि स्राप करोडो रूपया योजना के अन्दर बड़े-बड़े शहरों के लिये खर्च कर रहे है, उन को पानी, बिजली ग्रादि ग्रन्य मुविधाएं देने के लिए खर्च कर रहे है, उनके ऐशो ग्राराम के लिये खर्च कर रहे हैं, लेकिन हमारे देश में जितने गांव हैं, स्राज वहां पर लोगों के लिए पीने के लिए पानी की व्यवस्था

तक नही है और का महान समस्या की ओर सरकार को ध्यान देना चािये, गम्भीरता से सोचना चाहिए। इस पचवर्षीय योजन के अन्त नक सब गावो में पीने के पानी का समुचित इन्तजाम हो जाना चाहिए। जो मुझे आपने बोलने के लिए मौका दिया है, उसके लिए मै आ का आभारी है।

श्री राजनारायण : श्रीमन्, यह जा चौथी पच-वर्षीय योजना का पन्तिम स्वरूप स्राया है, वास्तव में यदि उसका गहन श्रीर सूक्ष्म स्रध्ययन किया जाय नो उसके निम्नाणित नतीजे होगे, वेकारी बढ़ेगी, याटे की व्यवस्था गलेगी, विदेशो पर निर्भरता बढ़ेगी, स्राधिक स्रममानता में वृद्धि होगी प्रौर एकाधिपत्य कायम हो कर थोड़े से मुद्ठी भर लोगों के हाथों में धन का जमाव होगा क्षेत्रीय तथा वर्ग स्रममानता की रफ्तार वढेगी स्रौर निरक्षरता बढेगी। इस चौथी पच-वर्षीय योजना के गन्तिम रूप के ये 6 फल स्रनिवार्य है।

श्रव श्रीमन, त्या क्यों हो गया, मै थोड़े-थोड़े मे सकेत कर दुगा । । ह देखा जाय । मैं इसीलिए चाहता था कि प्रधान में ो साहिबा हमारे भाषण के समय रहेतों मैं कुछ बने कह सक्। यह योजना है क्या? इस योजना को प ली ग्रप्रैल, 1966 में ग्राना चाहिये था । 1966, 1967 में यह योजना नहीं ग्राई ग्रौर 1968 में योजना नहीं म्राई। 1969 में प्राप्त ग्राया जो 24,398 करोड़ का था ग्रीर 18 मई, 1970 को ग्रन्तिम रूप ग्राय । योजना कार्यान्वित हो रही है पहली अप्रैल, 1969 से और योजना का अन्तिम रूप 18 मई, 1970 ां भ्राया यानी 1 साल 1 महीने भ्रौर 18 दिन के बाद । योजना कार्यान्वित हो गई तब योजना का म्रन्तिभ रूप प्राया, तो यह योजना है या क्योजना । मै ः ग्रन्थ मत्री साहिबा से इसके वारे में स्पष्टीकरण च हगा कि योजना पाच वर्षों के लिए चली पहली ऋषैत. 1969 में और उसका ऋन्तिम रूप स्राया 18 मई 1970 को यानी एक वर्ष, एक महीने ग्रौर 18 दिन धाद । इस का मतलब यह हम्रा कि श्रन्तिम योजना का रूप मुकम्मल होकर ग्राया सन 1970 का आधा वीतने के बाद, तो इससे बढ़ कर वृद्धिहीनता की यं जना क्या हो मकती है, यह बात मै जानना चाहता ై ।

श्रीमन, इस योजना मे जो फाड है उसको मै देखना चाहता ह । हो सकता है कि सरकार की ग्रोर से यह तर्क ग्राये कि एक वर्ष, एक महीने ग्रीर 18 दिन के बाद जो ग्रन्तिम रूप ग्राया वह 484 करोड ज्यादा था ग्रौर जो प्रारूप स्राया वह 24,398 करोड़ का है। म्रान्तिम रूप जो म्राया है वह 24.882 करोड रुपये का है, इसका मतलब यह हम्रा कि 484 करोड रुपया ज्यादा अन्तिम रूप में होगा । सरकार कह सकती है कि हम थोड़ी देर मे स्राये तो दुरुस्त स्राये, मगर यह बात भी सत्य नहीं है: क्योंकि प्रारूप जब बना, तो जहा तक मै अनुमान कर सकता हूं वह पहली जन-वरी, 1969 की कीमतों के म्राधार पर बना और ग्रन्तिम रूप^{*}जो बना वह पहली जनवरी, 1970 की कीमतो के ग्राधार पर बना। इस तरह से साल भर का फर्क हो गया । मै प्रधान मत्त्री साहिबा से कहना चाहता हं कि साल भर के ग्रन्दर जो कीमनो मे फर्क हुआ है उसका अन्तर वे निकाले, तो अन्तिम योजना 24066 करोड़ रुपये की रह जायेगी। कारण है कि योजना का स्राकार फला कर बनलाया जा रहा है। नाकि विदेशों में ज्यादा महायना ले स्रौर ग्रपने देश की जनता पर ज्यादा कर भार बढ़ा सके। ये दो ही कारण हो सकते है। इसके ग्रतिरिक्त कोई तीसरा कारण नहीं हो सकता । प्राइम मिनिस्टर के जो इकानामिक एक्सपर्ट है, वे इसका जवाब दे। प्राम्प ग्राया 24.398 करोड़ रुपये का किस कीमत की बुनियाद पर ? ग्रौर ग्रन्तिम रूप ग्राया 24,882 करोड़ रुपये का, किस कीसत की बुनियाद पर ? ग्रगर माल भर की कीमत के ग्रन्तर का हिसाव लगाया जाय, तो 24.882 करोड़ 24.066 करोड़ रह जाता है। जो प्रारूप था सारे देश से उस प्रारूप की धनजी हमने उडाई, क्योंकि नतीय पचवर्षीय योजना में सार्वजनिक क्षेत्र 60 ग्रौर निजी क्षेत्र 40 हो गया, जबकि प्रारूप में मार्वजनिक क्षेत्र 55 ग्रीर निजी क्षेत्र 45 हो गया, 5 प्रतिणत निजी क्षेत्र बढ गया । चिक सारे देश मे इसकी धज्जिया उडी ग्रौर सरकार ने ग्रपने मन मे सोचा कि हम तो ग्रपने को कहने है समाजवादी, सार्व-जनिक क्षेत्र बढाने वाले है ऐसा कहते है, लेकिन शास्प में मार्वजनिक क्षेत्रं घट गया तो ग्रन्तिम रूप में सार्वजनिक क्षेत्र को तृतीय पचवर्षीय योजना के नजदीक तक पहचाने की साजिश है। ग्रगर इस योजना के पेट

[श्री राजनारायण]

को फाड कर देखा जाय तो उसमें कोई सही तथ्य या श्रांकड़े नही हैं, उसकी यह फुलाहट है, यह कहां से होगा। ग्रनावश्यक ढंग पर ये सब चीजें हो रही हैं।

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श्रीमन, मैं एक तथ्य ग्रापके सामने ग्रौर रखना चाहता हं कि यह जो बहुचींचत पंचवर्षीय योजना का प्राधार है इसमें देशी, विदेशी ऋण उगाहने ग्रौर जनता पर नया कर लगाने की जो सरकार की साजिश है, वह ठीक-टीक झलकती है। वास्तव में यदि हम देखें तो जो ततीय पंचवर्षीय योजना बनी थी वह 1960-61 की की भत के ग्राधार पर बनी थी। 1960-61 की की मत के आधार पर ग्रगर हम चतुर्य पंचवर्षीय योजना को श्रांकें तो चतुर्थ पंचवर्षीय योजना का 24,398 करोड, वह घट कर हो जाता है 14,680 करोड़ । तीसरी पंचवर्षीय योजना बनी 1960-61 की कीमत की बुनियाद पर । चतुर्थ पंचवर्षीय योजना को त्तीय पंचवर्षीय योजना के समय की कीमत के स्राधार पर देखें तो मालुम होगा कि उसको जो दुगुना के करीब फुला दिया गया है वह केवल फुलाया गया है स्रौर वस्तुस्थिति में वह योजना उतनी बड़ी नहीं है। तो 1960-61 की कीमत की बुनियाद पर ग्रगर 24,398 करोड रुपये की पचवर्षीय योजना को--जो ग्रब 24,882 करोड़ रुपये की हो गई है---ग्रांका जाय तो वह केवल 14,680 करोड़ रुपये म्राता है, जबकि त्तीय पंचवर्षीय योजना का कूल सरकारी तथा निजी क्षेत्र का व्यय 12,677 करोड़ था। तो यह केवल 2 हजार करोड़ के करीब बढ़ी वास्तव में जबकि सरकार चतुर्थ पंचवर्षीय योजना को ततीय पंचवर्षीय योजना से दूना दिखा रही है, 12 हजार करोड़ बढ़ गया जो बस्तुस्थिति नही है । वस्तुस्थिति के सम्बन्ध में यह सरकार इस देश की जनता को भूलभूलैया में ले जा रही है। मैं चाहता हं कि इसकी सफाई होनी चाहिए।

इसमें राष्ट्रीय सुरक्षा का प्रश्न भी स्नाता है । राष्ट्रीय सुरक्षा का प्रश्न इस प्रकार से ब्राता है कि 1963-64 में सुरक्षा पर कुल खर्च था 816.12 करोड़ स्रीर 19-69-70 में हो गया है 1,110 करोड़। यदि 1969-70 के 1,110 की कीमत 1963-64 के स्राधार पर लगाई जाय तो वह 723 करोड़ ही ग्राएगी । 1963-64 में .रखा गया था 816 करोड़ और 1969-70 में जो 1,110

रखा गया था वह 1963-64 की कीमत के ग्राधार पर 723 करोड होता है। तो सूरक्षा में भी ग्राप समझिए करीब 100 करोड़ रुपये की कमी हो गई, मगर दिखाया गयः, है 1,110 करोड़ । यह वास्तविक नहीं है । ग्रगर हम रियल्टी में जाएंगे तो आज हमारी सूरक्षा की स्थिति पहले से दयनीय होती जा रही है। क्योंकि कीमतों के स्राधार पर सभी योजनास्रों का मृल्यांकन होगा। तो प्रधान मत्नी साहिबा अपने जो अर्थ शास्त्री हैं उनसे इसका जवाब दिलायें कि 1963-64 के म्राधार पर जब 816.12 करोड़ रुपये था तो 1969-70 में जो 1,110 करोड़ रखा गया, तो इतना ही क्यों रखा गया, क्योंकि 1963-64 की कीमतों के श्राधार पर ग्रगर हम लगाते हैं तो वह केवल 723 करोड़ ही स्राता है। तो इस प्रकार से हमारा सुरक्षा का मामला भी खटाई मे है।

पहले एलान था कि 1964 से 1969 तक की एक सुरक्षा योजना बनेगी पांच वर्ष की । बाद में यह एलान बदल गया । वह सूरक्षा योजना नहीं बनी । स्रब 1966 से 1971 तक के लिए पंचवर्षीय योजना सुरक्षा बनेगी यह ऐलान किया गया । श्रीमन्, ग्रब 1969-70 की सुरक्षा योजना म्रा गयी भ्रौर 1969-70 की सुरक्षा योजना का जो टोटा है उसको मैंने स्नापके द्वारा सरकार के पास प्रस्तुत कर दिया । मैं यह कहना चाहता हूं कि इस योजना के बारे में देश की जनता को कितना ग्रंधकार में रखा गया है; क्योंकि 1965 में एक योजना का प्रविज्ञान ग्राया । 1965 में क्यों, इसलिए कि 1967 में चुनाव ग्राने वाले थे। 1965 में योजना समाप्त हो रही थी। तो सरकार ने योजना का एक प्रारूप रखा, मगर ग्रप्रैल में योजना नहीं चल पाई; क्योंकि प्रथम प्रारूप ग्रगस्त में ग्राया। कांग्रेस को राज्यों की अपेक्षाकृत केन्द्र में, पार्लियामेंट में कुछ ग्रधिक सीटें मिल गयी ग्रौर ग्राम चुनाव के बाद उन की सरकार बन गयी और फिर यह सरकार योजना पर पालथी मार कर बैठ गयी। जब यह सरकार बन गयी तो योजना का प्रविधान भी समाप्त कर दिया गया। तब यह कहा गया कि कोई योजना है ही नही। ग्रब फिर से योजना बनेगी ग्रौर वह योजना 1969 से ले कर 1974 तक चलेगी ग्रौर इस के बाद भी 1969 में योजना का ग्रन्तिम रूप नहीं ग्राया, वह ग्राया 1970 में । तो इस योजना के साथ जो फ्रांड हो रहा

हैं जो धोखा हो रहा है, उसके ऊपर भी हम लोग दृष्टि डालें।

श्रव इस योजना के सम्बन्ध में इतना कह चुकने के बाद मै चाहता / कि हमारा देश कहां है, इस स्रोर भी हमारे मित्रगण कुछ ध्यान दें, क्योंकि केवल हवा में उड़ने से काम नहीं चलेगा। ग्राज विश्व के जितने मल्क है मैं उनको नार वर्गों में बांटता हं। एक वर्ग धनी है, दूसरा मध्य न वर्ग का है, तीसरा ऋविकसित है ग्रौर चौथा गरीब है। तो भारतवर्ष किस श्रेणी में भ्रायेगा इसको देखा जाय । 100 डालर से ज्यादा मुद्रा प्रचलन जिस मल्क का हो उसको धनी माना गया है, प्रति व्यक्ति के हिसाब से । 50 डालर से लेकर 99 डालर तक फी व्यक्ति मुद्रा प्रचलन जिस मुल्क का हो उसको माना गा है मध्यम वर्गीय, यानी मिडिल क्लास का । ग्रंडर डवलप्ड, ग्रविकसित मुल्क जिसका मद्रा प्रचलन 20 से 50 डालर के बीच में हो ग्रौर गरीब मुल्क जिसक। मुद्रा प्रचलन 20 डालर से नीचे हो। तो इस प्रकर चार प्रकार का वर्गीकरण हमने विश्व के मुल्को का किया है। तो हमारा देश न धनी मे है, न मध्यम में 🕴 ग्रीर न अविकसित में है , हमारा देश है गरीब की श्रेणी में श्रौर गरीब की श्रेणी में भी वह कहां है, एक दम बार्डर पर । भारत में प्रति व्यक्ति मुद्रा प्रचलन 6.28 डालर है। सीलोन में 7.83 डालर है । पाकिस्तान में 8.6 डालर है और युगान्डा में भी 6.61 डालर है। यानी हम पाकिस्तान से भी पीछे हैं, हम सीलोग से भी पीछे हैं श्रीर हम युगान्डा से भी पीछे हैं। अज जो करेंसी सर्क्लेशन पर कैंपिटा भारतवर्ष में है वह दूनिया में सबसे कम है यानी भारत वर्ष आज दुनिया वे सबसे गरीब मुल्कों में आता है। फिर भी यहां ज्यादती क्या है। भारतवर्ष के प्रधान मंत्री पर ब्राज दूनिया में जितने जनतंत्र है उन सबसे ज्यादा खर्च होता है। जिस मुल्क में सब से ज्यादा गरीबी हो उसी मल्क के प्रधान मंत्री पर दूनिया के प्रत्येक जनतंत्रीय मुल्क से ज्यादा खर्च होता है। केवल उनका सकेटेरियेट देख िया जाय । ग्राज प्रधान मंत्री का सकेटेरियेट शायद केवल ग्रमरीका के प्रेसीडेंट के सकेटेरियेट को छोड़ कर ग्रौर जितने प्रधान मंत्रियों के सकेटे रयेट हैं उन सबसे बड़ा है। इसकी शायद हमार मिल्लों को जानकारी नहीं होगी। इसलिये जो मुल्क जितना ही गरीब हो उस मुल्क के

प्रधान मंत्री की जिन्दगी उतनी ही सबसे ज्यादा बेशकीमती हो यह भी हमारी दिरद्रता का एक द्योतक है। हमारे हिसाब से—इसमें मुगालता नहीं होना चाहिये—प्रधान मंत्री पर सम्पूर्ण दैनिक खर्चा आ रहा है 30 हजार रुपये और एक कैंबिनेट मती पर सम्पूर्ण दैनिक खर्चा आ रहा है 2 हजार रुपय।...

सरदार रघुबीर सिंह पंजहजारी (पंजाब) : ग्रापके यहां रहने का खर्च कितना ग्राता है ।

श्री राजनारायण: . . . जबिक यहां के 35 करोड़ आदिमियों की श्रामदनी प्रति दिन प्रति श्रादमी तीन श्राने, चार ग्राने है । जरा देखा जाय िक जो हमारे मुल्क की योजना बही होगी, जिस योजना के बारे में हम मिश्र जी के श्राने से पहले ही कुछ निवेदन कर दिया था, उसकी दुहराऊंगा नहीं ।

ग्रब मैं ग्राना चाहता हुं विदेशी सहायता पर । जो यह योजना है वह कार्यान्वित होगी नहीं स्रौर स्रगर कार्यान्वित होगी तो जो छः नतीज हमने बताये थे वह नतीजे सामने श्रायेगे । क्यों नही कार्यान्वित होगी ? हमारा तर्क क्या है ? 1966-67 में विदेशी सहायता कूल 860 करोड़ की थी, 1967-68 में वह 861 करोड़ की थी ग्रौर 1968-69 में विदेशी सहायता केवल 521 करोड़ की हो गई, यानी 1967-68 के मुकाबिले में 1968-69 में 340 करोड़ रुपये की कम सहायता मिली। कौन विदेशी हमको सहायता देगा ? चतुर्थ पंचवर्षीय योजना में भी पच्चीम सौ करोड रुपये के विदेशी कर्जे की स्राश्रितता है। मैं दावे के साथ कहना चाहता हूं कि पच्चीस सौ करोड़ रुपये की विदेशी सहायता नहीं मिलेगी। देखिये 1969 में क्या हुग्रा ? ग्रप्रैल से सितम्बर तक कूल 280 करोड़ मिला है स्रौर 1968-69 में स्रगर हम खाद्य पदार्थी को निकाल दें तो नेट एड जो है वह 521 करोड़ से गिर कर 335 करोड़ रहती है स्रौर 1969-70 का हिसाब लगायें तो ग्रप्रैल से सितम्बर तक खाद्य पदार्थों को निकाल कर कूल 184 करोड़ की विदेशी सहायता हाथ जोड़ने, पैर पकड़ने, नाक रगड़ने के बाद मिल पाई। यह भी मैं कहना चाहता हूं . . .

श्रीमतो विद्यावती चतुर्वेदी : ग्राप भी नाक : रगड़ेगे ।

श्री राजनारायण . यह ऐसी भद्र लेडी ग्रभद्रता का व्यवहार करती है।

तो ग्रब मैं कहना चाहता ह कि यह जो योजना है यह पीपूल्स योजना नहीं है। इसको जन-योजना नहीं कहा जाना चाहिये । हम हैं समर्थक पीपूल्स योजना के । जन-योजना के ममर्थक है। यह योजना नौकरशाही की योजना है। कुछ नौकरणाह बैठने है स्रौर बैठ कर के ऊपर से योजना लाद देते है। मै पूछना चाहता ह कि जैसे हमारे मित्र लोकनाथ मिश्र है यह किसी गाव से ब्राते है, इम-इम गाव मे किम-किम बात की जरूरत है यह ज्यादा समझते है या कोई ए बी सी डी पढा बडा एकानामिस्ट हो वह जान सकता है। इस गाव में नलकप की जरूरत है, इस गाव मे टैक्टर की जरूरत है या किस गाव में नहर की जरूरत है या किस गाव मे घानी का तेल हो सकता है, किस गाव से क्या हो मकता है, इसको जानती है गाव की जनता, इसको भारत सरकार के मबीगण नहीं जानते जोकि हवाई जहाज मे उड़ते है। वह क्या नाम है, हा, भिवडी, भिवडी में दगा हुग्रा, भिवडी का दंगा हुग्रा ग्रीर प्रधान मंत्री साहिबा ने जा कर ऊपर से देखा, वह दुरबीन से हवाई जहाज में दर्शन कर रही है, वह फोटो हमको दिखाई गई। वह नहीं चलेगा।

मै कहना चाहता हू, जो हमारा मूल प्रश्न है, प्रधान मत्री साहिबा जरा इस तथ्य को पकड़े कि क्या पचायत राज पर उनका विश्वास है, क्या जनतव पर उनका विश्वास है। जो लोग हमारे यहा हमारे मित्र डी॰ एम॰ के॰ के हैं, ये डी॰ एम॰ के॰ के मित्र हमारे हिरजनों की बड़ी दुहाई देते रहते हैं। लेकिन हिरजनों की दुहाई केबल यहा पर देने से कोई फायदा नहीं। एक हिरजन मत्री परिपद में आ जाये या एक की जगह दो आ जाये, या 4 हिरजन पालियामेन्ट में आ जाए, क्या इससे हिरजनों का उद्धार होगा? उनकों जमीन दो, छोटे-छोटे कल कारखाने दो. सरकारी सेवाओं में आने दो, उनकों जीवन निर्वाह के साधन दो, तब उनका निर्वाह होगा। इस तरह से निर्वाह नहीं होगा कि उन लोगों को मंत्री परिपद में लाकर हिरजनों का टेकेदार

वना दो और जगह-जगह घुमाओ । समझ में नहीं आता, किस मस्तिष्क का द्योतक है : "बाबू जी, बाबू जी"—हमारे मत्नी फखरुद्दीन ग्रती ग्रहमद कहने लगे "बाबू जी" । मैं कहूगा ये बाबू जी कहा से आ गए। तब श्री एस० एन० सिश्र, नेना विरोधी दल ने कहा क्या बाबू जी जगजीवनराम को कह रहे है । तो मत्नी जी ने कहा हम उनको बाबू जी ही कहते है । एक ग्राण्चर्य है, चापलूसी, फ्लैट्टी की सीमा के बाहर है ।

(Interruption)

श्रीमती विद्यावती चतुर्वेदी: यह भारत की सस्कृति मे है कि बाबू, चाचा, दादा, नाना भी कहते है ।

श्री राजनारायण : जननव मे मना का विकेन्द्री-करण हो । क्या इस जनतव में है सना का विकेन्द्री-करण ? मेरा कहना है कि जनतव में यदि हमारे मित्रगण ग्राम्था रखते हैं, तो जनतव में मत्ता का विकेन्द्रीकरण है, जनतव में सत्ता का केन्द्रीकरण नही है । आज वर्तमान मत्री परिषद् जो केन्द्र का है, मैं पूछना चाहता ह क्या कोई भी जनतत्त्री है। इतनी मत्ता के केन्द्रीकरण को क्या कोई जनतवीय कहेगा। प्रधान मत्नी साहिवा है तो एटामिक एनर्जी की मालिक है, इलेक्टो-निक्स की मालिक है, ज्ञान की मालिक है, घर, विदेश, मुरक्षा, वित्त की मालिक है. रेवेन्य एन्ड इन्टेलिजेन्म उनकें हाथ मे है, लाइमेन्सिंग उनके हाथ मे है, इन्ड-स्ट्रियल एण्ड माडन्टिफिक रिमर्च उनके हाथ में है। देश के जनतन्त्र म (Interruptions) ग्रगर श्रीमन, ग्राप रोकियेगा नहीं तो हम बैठ जायेगे श्रौर हम प्रधान मुली को भी बोलने नहीं देगे। हम भ्रापको बचन देने है कि कल प्रधान को यहां बोलना ग्रमस्भव होगा चाहे मदन से हमको उठाया जायं या मार्णल निकाल दे। समदीय बदनमीजी हम नहीं होने देगे।

श्री उपसभापति : ग्रापने 23 मिनट ले लिये हैं । 3 मिनट ज्यादा समय ग्राप ले चुके हैं ।

श्रीमती विद्यावती चतुर्वेदी थीमन्, माननीय मदस्य को भी समदीय परम्पराश्री का खयान रखना चाहिये। हम लोग तो हमेशा रखते हैं। माननीय उप-सभापित महोदय, श्रापने देखा होगा कभी भी हमने

Motion re

किसी तरह से संसर्दःय परम्पराम्रों का उल्लंघन नही किया है । जब भी हम्रा है, माननीय सदस्य की तरफ से हुम्रा है ।

(Interruptions)

श्री राजनारायणाः ग्रगर ग्राप पेशेन्ट हियरिंग दें तो हम बोले या यह फैसला कर लें कल कोई न बोले । बारबैरिज्म मस्ट बी मेट विद बारबैरिज्म । यह हमको यहां कह जा रहा है । दर्बरता का जवाब बर्बरता से बिना टिगे काम नहीं चलेगा ।

श्री उपसभापि : श्रापकी पार्टी का टाइम 20 मिनट है श्रीर ग्रापने 24 मिनट ले लिये।

श्री राजनारायण : हमको नही मालूम क्या समय है। हम अपने समय से बैठ जायेगे, हम अपने समय के मास्टर हैं। अगर आप बीच में टोकेंगे नही ...

श्री उपसभापति : 6 बजे दूसरा विषय चलने वाला है ।

श्री राजनारायणः तो हम कल बोलेगे। सवाल यह है मीठा-मीठा प्प, कड़वा-कड़वा थु। चापलुसी करने वाले बीम-बीम मिनट ले गये। मैं पुछना चाहता हुं दुनिया के जनतत्न ाक्या कोई प्रधान मंत्री है, जिसके पास इतनी सत्ता है । ग्राज मंत्रि-परिषद् की ग्रावश्यकता क्या है ? केवल एक सलाहकार के रूप में मित-परिषद बनाई जाये, क्योंिव सारी ठेकेदार प्रधान मंत्री बनी हुई हैं। इससे सार आधिपत्य ग्रौर अधिकार प्रधान मंत्री के हाथ में ग्रा : या । ग्रौर फिर भी कहगे जनतंत्र । तो मैं एक निवेदन व रना चाहता हूं कि कोई भी व्यक्ति क्या जनतंत्र शब्द कह कर जनतत्नीय होगा। जनतंत्र केवल शब्द नही है, ।ह तो जीवन की सर्वांगीण विकास-युक्त जीवनप्रणाली है। तो कल हमने थोड़े में कहा था भ्रौर ग्राज ब्यौरे से कहना चाहता हूं। ग्रभी हमारे मध्य प्रदेश के रहीश नैन्ड ग्रैब के बारे में हल्ला मचा कर चले गये । मैं उनसे पूछना चाहता हूं कि उन्हे गाधी जी के नाम लेने का क्या ग्रधिकार है ग्रौर उनके नाम लेने की क्या जरूरः⊦है। हम तो खुश है कि हमारे बुजुर्गश्रीत्यागीर्जाजो ग्रभीतक हमारे भाषण को सुनने के लिये बैठे शे लेकिन जब उन्होने देखा कि हम नहीं बोल रहे है ता वे साढ़े चार बजे उठ कर चले गये । मै पूछना चाहता हुं स्रौर गाधी जी का कोटेशन पढ़ना चाहता हूं कि गांधी जी के नाम लेने का हक इन लोगों को कैंसे हैं। इनकी जीभ कट कर गिर क्यों नहीं जाती हैं, जो गांधी जी का नाम लेते हैं। जो इस तरह से गांधी जी का नाम लेते हैं, वे गांधी जी के सिद्धान्तों की हत्या करते हैं।

श्रीमन्, मैं गांधी जी का कोटेशन ग्रापके सामने पढ़ देना चाहता हूं, जो इस प्रकार से है :

"Working for economic equality means abolishing the eternal conflict between capital and labour. It means the level-ling down of the few rich in whose hands is concentrated bulk of the nation's wealth on the one hand, and a levelling up of the semi-starved, naked millions on the other. A non-violent system of Government is clearly an impossibility so long as the wide gulf between the rich and the hungry millions persists. The contrast between the palaces of New Delhi and the miserable hovels of the poor labouring class nearby cannot last one day in a free India in which the poor will enjoy the same power as the riches in the land. A violent and bloody revolution is a certainty one day, unless there is a voluntary abdication of riches and the power that riches give and sharing them for common good."

ग्रगर गाधी जी का यह वाक्य किसी के हृदय को प्रभा-वित करता है तो मैं उनसे पूछना चाहता हूं कि स्राज जो हम जमीन का वितरण भूमिहीनो में करते है ग्रीर इस म्रान्दोलन को चला रहे हैं, क्या उसके लिये हमको दोषी बनाया जायेगा । गांधी जी ने देश को चेतावनी दी थी। गांधी जी की हत्या 30 जनवरी, 1948 को हुई थी ग्रौर उसके पूर्व 1946 का यह ग्रार्टिकल है। 1946 मे गांधी जी ने कहा था कि दिल्ली जो नई दिल्ली बन रही है, दिल्ली में जहां एक तरफ विशाल गगन-चुम्बी अट्टालिकाए है, वहा दूसरी तरफ देहातो मे लोगों के रहने के लिए झौपड़ियां तक नही है। इतना बड़ा ग्रन्तर दिल्ली ग्रौर देहातों मे है। यह बात स्वतंत्र भारत में कैसे एक दिन भी रह सकती है। गांधी जी चेतावनी देते है कि ब्लडी रिवोल्यूशन खूनी कान्ति हो कर रहेगी । यह धनिक जो लोग है उनका धन छीन कर गरीवो में बाटा जाना चाहिये । जिन लोगो के, जिन मुट्ठी भर लोगों के पास धन मृहय्या हो गया है उनके हाथ से धन लो स्रौर नगे तथा भुखे लोगों की

[श्री राजनारायण]

Motion re

स्विति को ऊंचा उठाओं भौर जो धनवान हैं उनको नीचे गिराभो। यह गांधी जी ने कहा था। यदि हम शोषित भौर पीडित मानव को ऊंचा उठाने के लिए ग्रान्दोलन करते हैं तो ये चपरगट्ट लोग हम से कहते है कि हम बुरा काम कर रहे है। यह कैसे हो सकता है। यह ग्रसम्भव है, नामुमकिन है।

श्री उपसभापति : म्रब म्राप खन्म कीजिये ।

भी राजनारायण: मै चार पांच मिनट में खत्म कर दूंगा श्रौर ग्राप घबराइये नही । श्रगर ग्राप घबरायेगे तो हमारा मामला बिगड जायेगा।

श्रीमन, यह बम्बई का रिजोल्यशन है। यह कांग्रेस का बम्बई का प्रस्ताव है। मै इसको पढ़ देना चाहता ह। इसके 15 कालम में क्या है

"Text of Resolution on Economic Policy, political, social and sugar industry in U. P.

"The task before us therefore is to remove the sense of insecurity in the minds of Indian Muslims and to generate in them and other minorities a sense of involvement in the political and administrative framework of India."

भाज कांग्रेस बम्बई के प्रस्ताव में कहती है कि मसल-मानो के ग्रन्दर हमें जैनरेट करना है। जैनरेट का हिन्दी क्या होगा यानी उनमें हमको स्रंकूर उगाना है । उनमें सैन्स भ्राफ इन्वाल्बमेंट पैदा करना है कि वे भी भारत-वर्ष मे पोलिटिकल और प्रशासनिक शरीक हो यानी काग्रेस (इ) नहीं मानती है कि भारत का ममलमान इस देश के पोलिटिकल श्रौर एडिमिनिस्ट्रे-टिव फोमवर्क मे शिरकत करता है। यह उस काग्रेस (इ) का प्रस्ताव है जो इंडियनाइजेशन शब्द पर बहुत होहल्ला मचाती है। स्रागे देखिये--

"... The Congress has also to work and conduct its affairs in a way so as to create a sense of belonging and participation among the weaker section of the community by paying urgent attention to the social, economic and cultural needs of Harijans, the backward classes, the tribal people, Muslims and other religious minorities."

दो शब्द हैं 'सैन्स ग्राफ बिलागिग'' ग्रीर 'सेन्स ग्राफ पार्टिमिपेशन' यानी कि भारत का मसलमान, भारत का हरिजन, भारतवर्ष का पिछडा वर्ग. भारतवर्ष के म्रादिवासी व म्रन्य म्रल्पसंख्यक, जो कि कुल जनसंख्या का 90 फीसदी हो गए, उनमें सेन्स ग्राफ बिलांगिंग पैदा करना है स्रौर सेन्स श्राफ पार्टिसिपेशन पैदा करना है यानी यह देश हमको बिलांग नहीं करता, हम इस देश को बिलांग नहीं करते, इस देश के प्रति बिलांगिंग की, अपनत्व की भावना हमे पैदा करनी है। मै कहना चाहता हं कि जिस पार्टी का यह प्रस्ताव है उससे गन्दी पार्टी इस देश मे कोई नहीं है। यह पार्टी जो मसलमानो के लिए कहती है. हरिजनों के लिए कहती है. पिछडों के लिए कहती है कि उनके अन्दर देश के प्रति बिलागिग की भावना नहीं है, अपनत्व की भावना नही, देश के प्रति उनके अन्दर शिरकत की भावना नही है उस पार्टी से गलत पार्टी क्या होगी । यह पार्टी कहती है कि हम देश की बचाएगे। जब केवल 10 फीसदी के अन्दर सेन्स आफ बिलांगिंग फार दि कन्टी है तो इस देश को कोई बचा ही नही सकता। जिस पार्टी का यह पोलिटिकल माइन्ड है वह पार्टी इस देश को कहां ले जायगी ? रमातल में ले जायेगी । इसलिये मै कहना चाहना ह कि प्लान को ठीक ढंग से देखा जाय ।

Fourth Five Year

श्रीमन्, मैं ग्रापसे निवेदने करना चाहता हूं कि हमारे देश में ऐसी प्लानिंग हो जिसमें उस 20 करोड़ एकड जमीन की तुडवाने की व्यवस्था हो जो इस समय परती है, बंजर है, पानी से ढकी हई,तराई-भावर का इलाका है ग्रौर 5 करोड़ एकड़ जमीन हमारी वह है जो सीलिंग के ऊपर बचेगी। एक हल-बैल से जितनी जमीन जुले उसकी तिगुनी से ज्यादा जमीन किसी के पाम न रहे। इस 20 करोड एकड जमीन के लिए एक योजना बनाइए, स्रन्न सेना बना कर उस जमीन को तुडवाइए, 5 वर्ष के नाम से ज्यादा लगाव हो तो 5 वर्ष लगा दीजिए, मगर देश की इच-इच खेती योग्य जमीन जोती जाय. ग्रन्न पैदा करने लगे । क्या उम योजना की गन्ध भी इसमें है ? आज 25 करोड एकड जमीन ग्रमिचित है। 33 करोड एकड जमीन में से 25 करोड एकड़ जमीन की मिचाई की व्यवस्था क्या है, केवल 7–8 करोड़ एकड़ जमीन में सिचाई की व्यवस्था है। क्या इस योजना में इसकी कही गन्ध है ? 35 करोड से ज्यादा लोग निरक्षर है, यह पचवर्षीय योजना बीतते उनकी संख्या 40 करोड़ हो जायगी । 40 करोड़ जनता को साक्षर करने की कोई योजना है ? कही नही है,

उसकी गन्ध भी नहीं है। इस योजना को हम योजना कहे या इसको रःष्ट्रघाती कूयोजना कहे, जनद्रोही ' कुयोजना कहे ? इसने बढ़ कर जनतत्त्व मे कोई जनद्रोही योजना नहीं हो सब ती। जो सरकार अपने बच्चों को शिक्षित नही करती, जो अपने खेतो को पानी देने की ब्यवस्था नही करता, हर ग्रादमी को काम देने की •यवस्था नही करतं[।] उससे घटिया सरकार कोई हो सकती है ? जब हर कहते है कि हर आदमी को काम दो, बेकारी का भत्ता दो तो हमको कहा जाता है कि हम अनडेमोकेटिक 🖑 । हम संविधान की तह में है. हमने संविधान की ग्रात्मा को पकड़ा है । संविधान की भाषा को देख कर ग्रर्थ का ग्रनर्थ करने के ग्रादी हम नहीं हैं। इमलिये मैं फहना चाहता हं कि माननीय प्रधान मंत्री साहिबा केवल शब्दों पर न जायें, शब्दों पर न बेले, 20 साल तक बहुत खेल हो चुका है, अब कितने दिन तक हम लोग खेल खेलते रहेगे । इसलिए हम बनियाद को पकड़े, नथ्य को पकड़े। हमको सफ़ाई के साथ कहना चाहिए कि स्रन्न सेना बनेगी, सिचाई सेना बनेगी, शिक्षा-प्रसार ग सेना बनेगी । जो मूल तत्व है हर <mark>ग्रादमी को भंजन, हर ग्रादमी को कपड़ा, हर</mark> श्रादमी को मकान, हर ग्रादमी को तालीम, हर श्रादमी को दवा, हर स्रादर्म। को स्रौजार, उसकी व्यवस्था हमें करनी चाहिए । भ्रा । हमारे पास भ्रौजार नही है श्रौर हम पूजीपनियों के ग्रौजारों पर ग्रपनी श्रम शक्ति को लगाने है। मै बाहना ह कि हमारे पास ऋौजार हों । हम ग्रपनी श्रम शक्ति ग्रपनी दौलत पैदा करने के माधनों मे लगाये । ामाजवाद के मायने क्या ? समाज-वाद का ग्रर्थ न समझने वाले लोग समाजवाद-समाजवाद कहते रहते है । मैं चाहता हू कि कुछ प्लानिग ऐसी बने जिस में मिवयो की पूर्तिग हो और प्रधान मवी के लिए कुछ विशेष योग्यता रखी जाय ग्रपने मुल्क में, कम से कम 10 या 15 सान के लिए स्रौर संसद् सदस्यों के लिए तो अजीब हालत है। कम से कम चनाव के लिए ग्रगर कोई योग्यता ।ही है तो जब सदस्य बन कर ग्रा जायें तो कोई योग्यता तो होनी चाहिए ही, उनको पोलिटिकल साइस को ट्रेनिंग दी जानी चाहिए । तमाम लेक्चर देते रहते है नेशनलाइजेशन ग्राफ लैण्ड पर । व्हाट डूयू मीन ाई नेशनलाइजेशन ग्राफ लैण्ड? ग्राप जमीन के राष्ट्रीयकरण का ग्रर्थ क्या समझते हो ? कोई तुक है, कोई भ प्य है। लेनिन की भी हिम्मत नही

पड़ी। लैड ट दि टिलर, खेत खेत जोतने वाले का होगा। ग्रगर नेशनलाइजेशन का ग्रर्थ लैंड टुदि टिलर है, खेत खेन जोनने वाले का है तो उसे मै मान सकता ह, लेकिन अगर नेशनलाइजेशन का अर्थ कलेक्टिवाइजेशन है, सरकार के हाथ में सारी ताकत हो, तो मैं उससे घणा करता हु, मै उसकी निन्दा करता हूं श्रौर उस के साथ कभी चल नहीं सकता। श्रीमन, मै उसका भाष्य कर देना चाहता हू । गाधी जी ने एक **बा**र नही श्रनेक बार कहा है कि राज्य शक्ति श्रागंनाइज्ड वायलेस का सोर्स है, अगर सरकार के हाथ में ही सारी दौलत पैदा करने के साधन दे दिये जाये, सारा धन दे दिया जाय ग्रौर यह सरकार निरकुण हाथी हो जाय तो उस समय क्या होगा? एक दम चौपट हो जायगा? जनतन्न. जब तक दौलत का बटवारा नहीं होगा, धन धरती का बटवारा नही होगा उस समय तक हमारा जनतंत्र कराह रहा है, रो रहा है। इसलिए मै चाहता हं कि एक जन-तंत्रीय होने के नाते धन स्रौर धरती का बटवारा कराइये। जिनके पास आवश्यकता से अधिक है उनका छीनो। हमारे एक सवाल का जवाब प्रधान मत्री साहिबा दे दे। मैं एक ही मिनट में खत्म कर दूगा। रोज रोज उड़ीमा हमारी जो नन्दिनी शतपथी जी जाती है वह क्यों ? 9-10 को हमारा उडीसा का प्रोग्राम था। हम ने उसको टाल दिया । श्रापने हरेकुष्ण मेहताब का नाम सुना होगा । उनको स्राप जानते है । वह मख्य मत्नी रह चके है उडीमा के । एक कोई मुदालियर कमीशन बैठा था। उसने लिखा है कि हरेकृष्ण मेहताब पर प्राइमा फेसी केस है। उसके लिए इन्क्वायरी कमीशन बैठाया जाय । प्रधान मंत्री ने उसे बैठाया क्या ? क्या प्रधान मत्नी वहा के मुख्य मंत्री को कहने जा रही हैं कि वहा के मुख्य मंत्री फौरन, तत्काल हरेकुष्ण मेहताब पर जाच कमीशन बैठाये ? यानी जब वह हट जाय तब तो वह गन्दे ग्रौर जब उन के साथ ग्रा जाय तो ग्रच्छे।

एक ग्रौर ग्रन्तिम सवाल हमारा है। मै प्रदब के साथ सदन के सम्मानित सदस्यों से विनती करूगा ग्रौर कहना चाहूगा कि ग्राज हमारे देश में सब जगह चर्चा है . . .

सरदार रघुबीर सिंह पंजहजारी : राजनारायण जी, वह तो उड़ीसा गवर्नमेंट ने करना है, उसके लिए यहां क्या कहने हो ?

श्री राजनारायण: श्राज हमारे यहां सब जगह चर्चा है कि यह सरकार सारे उद्योग धंधों पर एकाधिपत्य करना चाहती है। लेकिन क्या प्रधान मंत्री साहिबा इस बात की सफाई देंगी कि क्या वे उद्योग धधों में एका-धिपत्य को बढावा देना चाहती है ? अगर नही तो फिर सदन में इतनी चर्चा के बाद फिर बिरला को नये लाइ-सेंस क्यों दिये गये. फिर उनको जिस फैक्टरी का एक्सटेंशन रोका गया था, अल्मुनियम फैक्टरी पिपरी, मिर्जापुर को अपना उत्पादन बढाने की इजाजत कैसे मिली, टाटा को नयी फैक्टरी कैसे मिली श्रौर जय-परिया को नया कारखाना गाजियाबाद भौर रायबरेली में खोलने की इजाजत कैसे मिली ? यह प्रश्न उठ रहे है। कोई जवाब दे। स्रौर जब इन प्रश्नों का जवाब मांगा जाता है तो कुछ चाटकार लोग हल्ला मचाते हैं, जैसे उनको ही ग्रपने प्रधान मंत्री से बड़ा प्रेम है ग्रीर हम को नहीं है। मैं बना दूं कि मैं पाप से घुणा करता हं, पापी से नहीं । प्रधान मली से हम को घुणा नही है, उनके पापों से हमको घणा है। इसलिए मैं चाहता हं कि वह सुधरे। मैं चाहता हं कि वह सद्पथगामिनी हों श्रीर जो वह गलन मार्ग का ग्रवलम्बन कर रही है उस को वह छोड़ दे। वह इस प्रश्न का जवाब दें कि क्या कारण है कि जब इस सदन में यह माना गया कि मोनो-पाली को रोका जाय श्रौर बड़े-बड़े हाउसेज पर श्रौर उन से सम्बन्धित मित्रयो पर जांच ग्रायोग बैठाया जाय तो बावजूद सदन की इच्छा के फिर ऐसा बरा काम क्यों हम्रा ?

MR. DEPUTY CHAIRMAN: That is enough. We shall now go to the next item.

CLARIFICATIONS IN RELATION TO STATEMENT RE PRICES OF DRUGS LAID ON THE TABLE OF THE RAJYA SABHA ON AUGUST 11, 1970

श्री सुन्दर सिंह भंडारी (राजस्थान): उपसभा-पित महोदय, दवाग्रों के बढ़ते हुए दामों के सम्बन्ध में मंत्री जी ने ग्रपने वक्तव्य में इस बात को स्वीकार किया है कि कन्वेशनल एंटी टी० बी० ड्रग्स, विटैमिन प्रिपेरेशन्स, पेन रिलीविंग ड्रग्स ग्रीर कामनली यूज्ड हाउमहोल्ड रेमेडीज जो है इनमें प्राइस की वृद्धि हुई है। मैं समझता हूं कि यह इम बात का कंफेशन है कि तमाम मर्जों मे से 90 प्रतिशत मर्जों में जिन दवाओं की आवश्यकता होती है उन पर कीमत की बढ़ोत्तरी का परिणाम हुआ ! अब यह कीमत की बढ़ोत्तरी का यह परिणाम क्यो हुआ है इसको भी उन्होंने अपने वक्तव्य में दिया कि पिछली 31 जुलाई को दवा बनाने वाले लोगों ने अपनी प्राइस लिस्ट सरकार को स्कृटिनी के लिये दी और आज 10 दिन या 12 दिन इस चीज को हो गये और सरकार अभी तक उसकी जांच कर रही है, उस स्कृटिनी के आधार पर फैसला नहीं कर पाई कि जो दवाओं के दाम निश्चित किये जा रहे है वह वाजिब हैं या गैरवाजिब है। इसी का फायदा ले कर ये सब दवाओं के दाम बढ़े हैं।

तो मैं सरकार से कैंटेगारिकली पूछना चाहता ह कि यह स्कृटिनी भ्रौर कितना समय लेगी? क्या इस स्कटिनी के समय का लम्बापन इसलिये है कि इग मैनुफैक्चर्रस के साथ कोई साजिश हुई है और उसके ग्रनसार यह लम्बा होता चला जायेगा ? ग्रगर यह है तो फिर इसके सम्बन्ध में मुझे इस मंत्रालय पर ग्रारोप ग्रीर ग्राक्षेप लगाना पडेगा । मैं यह इसलिये कह रहा हुं क्योंकि जो स्माल प्रोड्यूमर्स हैं, स्माल सेक्टर्स हैं, उनकी भी इसी प्रकार की लिस्ट 31 ग्रगस्त तक भ्रायेगी । स्रापका जो स्टडी ग्रुप है वह स्रभी तक स्टडी कर रहा है, उसकी रिपोर्ट नही श्राई । फिर से ग्राप उसके स्कृटिनी में स्रौर ज्यादा समय लगायेंगे तो जो सत्यानाश बचा है वह 31 अगस्त के बाद उस स्टडी ग्रुप की रिपोर्ट म्राने तक सर्वसत्यानाश हो जायगा ग्रौर कोई दवा ऐसी नहीं बचेगी जिसकी कीमत 100 परसेट या उससे ज्यादा नही बढेगी।

श्री राजनारायण: इतनी स्रभी भी बढ़ गई।

श्री सुन्दर सिंह यंडारी: एक तीसरी बात आप यह कहते है कि आपको अधिकार है, सरकार की अधिकार है--

"Government have the power under the Control Order to take corrective action."

मै यह पूछना चाहता हूं कि ग्रापका स्टडी ग्रुप जांच करता रहे, ग्रापको स्कृटिनी चलती रहे लेकिन ग्रापने एक प्राविजन किया है कि ग्रपनी फैक्ट्री मूल्य से डेढ़-गुना तक वह कीमत बढ़ा सकता है या वह ग्रपने मुनाफे